

**Comments received from individuals on
Draft Telecom Consumers Protection
(Thirteenth Amendment) Regulations, 2026**

SAURABH MALHOTRA

Economic Regulation, Competition Analysis & Public Policy

Contact: mail.saurabh.malhotra@gmail.com ; saurabhmalhotra@zohomail.in

05th May 2026

Shri Vijay Kumar ji,

Advisor (F&EA),

The Telecom Regulatory Authority of India (TRAI),

New Delhi

Dear Sir,

In reference to the captioned draft amendment to the TCPR Regulation, issued 7th April 2026 for stakeholders' comments, I hereby enclose my inputs, as a practitioner of economic regulation, competition analysis and public policy.

I hope my submission will provide some useful perspective on such an important consumer protection matter.

I again thank the Authority for providing this opportunity for commenting on this paper, and remain available should it require any further inputs in regards to my submission.

Best Regards,

Saurabh Malhotra

Practitioner

(Economic Regulation & Public Policy)

mail.saurabh.malhotra@gmail.com

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

**Respondent: Saurabh Malhotra, Practitioner – Economic Regulation & Public Policy
(mail.saurabh.malhotra@gmail.com)**

Opening

We sincerely thank the Telecom Regulatory Authority of India (TRAI) for issuing this draft amendment to the Telecom Consumer Protection Regulation (TCPR) for consultation¹. The proposal shows TRAI's continued emphasis to consumer protection and fairness. The focus on Voice and SMS-only packs is important, especially for elderly, rural, low-income, and digitally less-active consumers. At the same time, the paper raises broader questions of regulatory economics, competition, and the principles that should guide any intervention in a market that has largely thrived under forbearance.

In realms of regulatory intervention, it is always a baseline good practice to ask:

- 1. What do we want to regulate,**
- 2. Why do we want to regulate, and,**
- 3. How should we regulate**

To extrapolate this aspect into present consultation would give an answer to the overarching question whether TRAI should directly regulate tariffs or pricing or should its focus remain on enhancing consumer choice, flexibility, and accessibility in tariff offerings, leaving market players to design it?

In this context, it may be useful to consider pillars of Affordability, Competition and Sustainability— providing a balanced framework for regulatory decision-making. Affordability ensures pricing remains accessible to all segments of consumers; Competition guarantees choice and innovation, and Sustainability safeguards the long-term health of the sector and its players. Any regulatory step should ideally be assessed against these dimensions.

While affordability and sustainability are not a question in Indian telecom market for now, we believe the aspect of competition requires due consideration. In-fact, before intervening in the retail market through tariff regulation, there should be a market analysis backed with evidence and data, as TRAI regularly collects relevant information and its regulatory decisions should be evidence based. Now is the time to relook the entire economic regulation in terms of market structure, technological evolution, consumer behaviour, the government objectives, and, whether the present state of competition in the market is effective and sufficient.

In view of this, we share our observations and thoughts on the draft amendment.

¹ For ease of reference, the draft amendment under consultation is referred to as “consultation or paper”

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Nuances of Regulation and Competition

1. Choice, Pricing, or Competition?

The consultation frames among the issues, as one of “adequate choice” in validity periods for voice and SMS packs. Yet, the underlying concern seems more complex—whether the challenge lies in limited choice, or pricing inefficiency, or the state of competition or all of this? If a mix of these factors, then what is the dominant underlying cause? Clarifying this distinction will help ensure that any intervention, if necessary, is precisely targeted.

2. Principles of Competition

Intervening in market generally happens where there is a market failure leading to consumer harm. Does TRAI believe there is a market failure that it proposes mandating nearly same-to-same validity parity between Voice/SMS-only packs and data-bundled STVs? Has it been assessed whether this will be an economically efficient approach? The fair choice does not necessarily mean replicating every option available to majority of subscriber base that are data-heavy users and find STVs most useful; it means ensuring meaningful and accessible options for those who primarily need Voice & SMS only.

3. Economics of Unlimited Voice in the Data Era

Voice today is effectively unlimited in bundled packs under 4G/LTE and now 5G i.e. packet networks. Voice is a product of a data network. Today, with limited legacy 2G CS networks, voice calls are transmitted as data packets (VoLTE or VoNR or as VoIP over OTT apps). A standalone voice pack could also mean limited minutes at higher per-unit rates or unlimited calls at a higher flat rate (as efficiencies of a bundled offering are separated). This is not a flaw in market design but a technological reality of evolved networks: voice, albeit a separate service, is part of same data capacity. Regulator must take this into account.

4. Evidence and Regulatory Impact Assessment (RIA)

Publishing data on uptake and growth of Voice/SMS-only packs since the 12th Amendment would help stakeholders understand whether consumer needs remain unmet. Without such evidence, it is difficult to conclude whether further intervention is necessary. A robust RIA and cost-benefit analysis (CBA) would provide the foundation for any regulatory step.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Consumer Needs and Market Realities

Consumers—especially elderly, rural, and low-income groups—are seeking affordable Voice/SMS-only options. Their concerns deserve careful consideration. However, Telecom Service Providers (TSPs) already offer plans with validities of 84 days and longer durations in line with TRAI's earlier mandate while the PSU TSP offers shorter validity as well. Moreover, consumers have the option of number portability, which allows them to switch providers if their needs are not met. So, is there really an issue of choice?

This raises an important question: if options exist, why does the issue persist? Is the challenge truly one of validity, or is it pricing, or awareness, or competition? TRAI's assessment should carefully distinguish between substantive harm—where consumers genuinely lack viable options—and perceived harm, which may arise from limited awareness or uneven distribution of available plans, which market can always correct itself or via regulatory guidance than the regulation. Stability and

simplicity are often valued more by these consumer segments than parity with data-heavy packs.

Addressing this gap does not necessarily require regulation as suggested in the present draft, but rather, simply carving a mechanism of categories of durations for such packs e.g. duration can be categorized broadly as short (up to 90 days) or mid (90–180 days) and long (180 days and more). However, the TSPs should be free to offer Voice & SMS only packs under these broad categories, at price points of their choosing, including number of such packs & duration. This will ensure similar flexibility for voice/SMS as exists for data packs. We do not believe any specific level of intervention is required.

State of India's Telecom Market & Competition

India's mobile telecom market today remains among the most price competitive globally with tariffs returning to sustainable levels after nearly a decade of intense and unsustainable pricing. The average revenue per user (ARPU) and per-GB data prices are still among the lowest worldwide albeit they have moved upwards in last few quarters. Despite that, Voice is virtually free and unlimited.

Operators continuously revise plans, discounts, and benefits to retain and attract customers. The high churn / porting rate may suggest (depending upon data and analysis) that in case of overpriced plans customer may quickly migrate to competitors. This competition creates a natural pricing discipline mechanism without regulatory intervention, meaning that irrational or non-competitive pricing cannot be sustained for long.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

However, at the same time, the market structure has become concentrated. This raises a larger policy question: should TRAI rather not focus on ways to expand competition, than intervening in retail tariff design? Strengthening competition—through measures that enable MVNOs/VNOs to serve niche segments—may be a more sustainable approach than mandating retail pricing structures.

It also leads to another question - when should the regulator intervene in forbearance?

Forbearance policy works (and has worked well in past) when there is sufficient and effective competition in the market. Is it the case still? If yes, then why intervene? If not, should competition be enhanced or intervene in tariffs? Hence there is a need to relook at the state of competition in the market.

Pricing Efficiency of Bundled Plans/STVs

It is important to recognize that plans combining voice, SMS, and data are inherently more economical due to economies of scale of combination. It allows Telecom operators to optimise their infrastructure and network costs across multiple services, reducing overall per-unit cost for marginal consumer. This is why bundled plans may appear significantly cheaper compared to standalone voice or SMS packs.

Standalone services, when priced individually, may not benefit from efficiencies within bundles and therefore seem relatively expensive. Expecting standalone services to be in proportion of bundled pricing is not economically practical, as both operate on different cost efficiency structures. Regulation must take this fundamental economic distinction into account.

Concerns with “Proportional Reduction”

The TRAI proposal requires Voice/SMS-only packs to be priced with “largely proportional reduction” compared to bundled packs. While proportionality as a concept has a role to play in any regulated service, it is much more important that the parameters of the concept are clear i.e. proportionality with respect to what? Whether it needs to be proportionate to - cost of service, cost of other service, or price of other service, while accounting for efficiency of technology, consumer behaviour etc.

Absence of absolute clarity on what parameter of proportionality we are trying to embed into a decision can have unintended impact on the outcome.

This also brings into picture a few more considerations:

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

- **An Accounting Dimension vis a vis Regulatory One**

Proportional reduction is an accounting method—an arithmetic comparison of tariffs. The broader issue is regulatory and legal: should TRAI intervene in retail pricing at all, given its long-standing policy of forbearance? The question is not only how to calculate proportionality, but whether regulating proportionality is the right approach in a dynamic, competitive market.

If TRAI believes that yes, it needs to intervene in policy of forbearance, given that competition in market has undergone change, then it brings us back to same point – should tariff be regulated or competition be enhanced?

- **Dynamic Consumer and Technology Behaviour**

If parity for Voice/SMS packs is linked to bundled STVs, then proportional reduction would also be tied to the frequent changes in bundled STVs. In practice, STVs are revised frequently or every few months to reflect consumer demand, competitive pressures and technological shifts. Would Voice/SMS tariffs also be expected to change just as frequently? This could undermine stability and simplicity—precisely what elderly, rural, and low-income consumers value most.

- **Consumer Welfare and Pricing Complexity**

Markets under forbearance evolve dynamically, shaped by technology (2G to 4G, and now 5G), consumer behaviour, and innovations like the app economy and digital payments.

Imposing proportional reduction risks freezing a fluid market into rigid rules, which may not reflect actual consumer welfare as it is a complex exercise as to how proportionality is converted into a standard yardstick for managing retail pricing.

- **Need for Evidence-based RIA**

The principle of proportionality is applied in relation to underlying data and evidence. With evidence and analysis, it would have been easy to determine what proportion would mean or could look like. However, in absence of any such supporting data provided in the paper, it is very difficult to ascertain (i) whether proportionality is the method that can help here, and (ii) if so, what is the level of proportionality. It is our view that, since TRAI is sectoral regulator and gathers purposeful information from market players and various sources, it should publish such data and its analyses.

For instance, it would have helped all stakeholders if TRAI had published the data on uptake of Voice & SMS packs launched pursuant to 12th amendment. Whether it led to increase in demand of such packs and/or growth in voice traffic?

The TRAI has further noted that “in view of past experience, it is felt necessary to take proactive steps.” Proactive steps are welcome and should be backed with regulatory impact assessment (RIA) grounded in evidence and analysis. This approach would examine whether proportional reduction delivers real consumer benefit, or whether it introduces unintended consequences such as frequent tariff churn, waterbed effects, or reduced innovation. Without such data and analysis, proportional reduction may be short-lived. Hence, we believe that the TRAI should publish such important market signalling data points for better regulation making and effective market behaviour.

Consumers who rely on Voice/SMS-only packs need stability, simplicity, and affordability. Linking their tariffs to the constantly changing landscape of bundled STVs may achieve parity in form but not necessarily in substance. A more sustainable approach would be to ensure meaningful Voice/SMS options across short, medium, and long validities, while allowing market forces to shape sub-categorisation within it and level of pricing under the discipline of competition.

International Examples:

We have observed that internationally too, just like in India, such segments of elderly, low-income or vulnerable groups remain focus of regulators’ objective of inclusivity and choice - in the voice segment (which remains a core service); but we

do not find intervention on mandatory Voice and SMS/Text plans. In India too, voice remains available standalone as well as part of STVs.

In one of the markets surveyed (e.g. USA), it is commonly seen that not all TSPs offer such plans, and even in these markets, the TSPs there offer longer duration plans that are at discount to shorter validity plans. The voice-only pay-as-you-go (PAYG) plans still exist, but they are niche and mostly offered by MVNOs or legacy prepaid brands. The mainstream market has largely shifted to bundled plans (voice + text + data), even at entry price points. In many cases MVNOs serve such segments.

The typical regulatory approach seems to be leaving it to market competition and/or targeted subsidies (e.g. USA) for such vulnerable groups.

Would There be Uptake of Such Plans Today:

If TSPs (who anyways have made it available) launched a lower denomination Voice & Text Only plan of shorter validity today, there would likely be a niche uptake, but it Would face two major hurdles:

1. The "Feature Phone" Decline: Most "Basic" or "Flip" phones today run on light versions of Android (like KaiOS). These devices still need data to sync contacts, check weather, or perform over-the-air software updates. A no data plan would make many useful features of even a "basic" phone not work.

2. Wi-Fi Dependency: Many users believe they only need Wi-Fi, but "Handover" (e.g. staying on a call while moving from one's house to one's car) requires a cellular data handshake. How will it work in a voice-only plan during these transitions?

This could be a reason why many TSPs would find that providing some amount of data (e.g. 500MB/1GB) may costs them very little hence a minimum level of data is provided at entry level plans.

Closing Summary:

It is well acknowledged that TRAI's forbearance policy has enabled India's telecom sector to become growth enabler of India's digital economy being one of the most price affordable globally. However, the policy of forbearance is a function of

adequacy of competition in the market. Given that TRAI's draft amendment is an intervention in policy of forbearance, it is desirable that the Authority performs a holistic review of competition in the sector. Furthermore, since the issue at hand is larger than validity parity—about competition adequacy, consumer demand, and technological realities of voice in the data era.

Hence, as an approach to deal with needs of consumers, we suggest:

- Forbearance being a function of competition in the market, the TRAI should do a holistic review of competition adequacy.
- Look at how MVNOs/VNOs can serve such niche consumer segments, where consumer demands exist.
- Provide data and evidence on uptake, demand of already available options, and consumer behaviour to guide regulatory design and intervention.
- Discuss with industry if a choice basket of short, medium, and long validity categories for Voice & SMS packs can be considered, without any mandate on parity with every data-bundled STV or prescribing exact days or pricing.
- Strengthen consumer awareness about existing unlimited voice offerings.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthupandian8@gmail.com

WED MAY 6 10:36 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nbalajibe1993@gmail.com

TUE MAY 5 9:10 PM

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Comments on " Telecom Consumer Protection(THIRTEENTH AMENDMENT) Regulations,2026

snmmsd trust

SUN MAY 3 10:29 PM

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Respected sir,

With due respect I would like to comment on " Telecom Consumer Protection(THIRTEENTH AMENDMENT) Regulations,2026" .

My comments in point -

Subsequent to the implementation of the above provision, Telecom Service Providers introduced Special Tariff Vouchers (STVs) exclusively for Voice and SMS. However, it is observed that only a few STVs are being offered, primarily with two longer validities viz. 80 / 84 days and/or 336/365 days

My comment is- Yes, consumers need more STVs for this so they can choose as per their choices like 3 months, 2 months or 6 months.

Consumers are also unknown about this Voice and SMS pack so TSP needs to properly advertise this pack.

This pack rate is also high so TSP needs to minimize the rate because this type of packs manely used by old men or village poor people.

--

**Thanks & Regards
Pradeep Kumar Mukherjee
Secretary
Sudhindra Nath and Molina Mukherjee
Social Development Trust
Hazaribagh(Jharkhamd)
Mob- 9955909780**

apcc.opstab@gmail.com

SUN MAY 3 9:50 PM

TCPR

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans -
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice +
SMS Only' plans for all validity periods under the 13th Amendment. This will greatly
help rural users, senior citizens, and feature phone users who do not use**

sathishcse63@gmail.com

SUN MAY 3 9:48 PM

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Sathishkumar

Please Bring cost effective sms & voice only packs across all telecom networks

sangharshkhonde98@gmail.com

SUN MAY 3 7:30 PM

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Respected Sir/Madam, please stop harassment from expensive bundled packs which includes data also along with sms & voice as most of the keypad mobile users don't need data.

By bringing seperate sms & voice only packs will benefit those who still uses the keypad phones in rural areas, also please ensure its availability at cost effective pricing so that common users can afford it. It's an humble request to you to stop this exploitation from network service providers.

Yours faithfully

A common citizen.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Pla

ganeshmrk@gmail.com

SUN MAY 3 11:43 AM

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

**Regards,
R.Ganesh kumar**

Consumer draft

sharad@asiaus.systems

SUN MAY 3 12:02 AM

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Pls note that main pain point is still not addressed.

Telcos are stopping "incoming sms's" if plan is expired and force people to buy expensive plans with minimum monthly cost of Rs150.

Without OTP, none of the banking, government services work.

One idea could be to offer simple Rs10 per month voucher to keep incoming active, if not free. But telcos can not force people to buy expensive plans often they don't use. Old days prepaid balance concept was also fine for low volume callers.

For any clarification, pls call me on 9923440449.

Regards

Sharad

सिर्फ कॉलिंग का रिचार्ज की सुविधा सुरू की जाय

vkeymahajan1965@gmail.com

THU APR 30 4:05 PM

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Email translation:

महोदय

मैं एक गृहिणी हूँ । मेरे पती पेन्शनर हैं । हम जेष्ठ नागरिकों का मोबाईल जादा तर वापर बहू बेटी और पोतो से बातें करने के लिये होता है। डेटा का वापर नाम मात्र ही होता है । उमर के हिसाब से डेटा वापर करना आता भी नहीं। सिर्फ कॉलिंग रिचार्ज उपलब्ध न होने से डेटा पर फुजुल खर्ची होती है। एक जेष्ठ नागरिक पेन्शनर को इतना पैसे मोबाईल रिचार्ज पर करना मुश्किल होता है। आपसे बिनती है के, सिर्फ कॉलिंग रिचार्ज की सुविधा तुरंत शुरू की जाये

आपकी कृपाभिलाशी

सौ विद्या किशोर महाजन

9730170259

Compel for calling recharge only.

vilaskapase@gmail.com

THU APR 30 4:02 PM

fea1-div

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Sir,

Compel for calling recharge only.

Regards,

Kapase V. V.

(No Subject)

ramjanwade@gmail.com

THU APR 30 12:08 PM

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Only call pack

Only Calling Recharge

kbmahajan1959@gmail.com

THU APR 30 9:01 AM

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1) Its common man demand to get only calling recharge pack easily and and at reasonable cost.

2) For mental health it is necessary reduce screen time.

3) Common man does not require data pack it is unnecessary expenditure

Please do the needful at an earliest

Kishor Bajirao Mahajan

Mob 9421373883

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory
introduction of 'Voice + SMS Only' plans for all validity periods under the 13th
Amendment. This will...

loguprl96@gmail.com

WED APR 29 9:40 PM

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Regarding VOICE + SMS RECHARGE PLANS

naveenreddy99.m@gmail.com

WED APR 29 9:36 AM

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Dear Sir/ Ma'am,

Thanking you on behalf of every Indian, who is not able to afford a Costly
recharge plan which Telco's are pushing on us, thanking you all for your efforts and

constant considerations about the people who are unable to pay for higher Recharge plans.

Coming to My recommendations,

Telco's have been investing Millions in their networks, to expand 4G & 5G, they want returns on their Investments, they will definitely want to get higher ARPU, but they should consider people who can't afford their recharge plans!

For that they should offer affordable plans, for which everything is DIGITAL in India now a days, they can't get out of the system, they want to be included in the system, they also want to be a part of Digital India Mission too, but at affordable prices!

Please consider about the people who can't afford higher Recharge plans -

every plan should include atleast limited Data for their Daily needs, voice & SMS facilities so that people can use & stay in the Digital Economy that India is focusing on!

Yes, we want to be a part & reap the benefits of Digital India Mission, but at affordable prices, please allow us to use the widespread Technology now India has!

* Thanking you on behalf of all Indians 🙏🙏🙏🙏

- thank you so much for being there for us! 🙏🙏🙏🙏

Re: Consumer Mobile Recharges

himanshuthanvi0@gmail.com

TUE APR 28 5:54 PM

TCPR

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Also ek affordable plan only for voice and sms ka bhi aaye jo per month ka ho for example 99 rupees ka and yeh kewal 1 month ka ho.

Companies voice+sms k plan de rahi hai par 3 mahine ka minimum karwana hota hai 1 mahine ka hai nhi.

Also ek sim active plan bhi ho jisme sirf sim chaaloo rakhne k liye incoming and sms aaye aaisa plan bhi launch kiya jaaye.

Agar company k network se satisfy nhi hai to Port karne k liye WhatsApp message par upc ki suvidha chaaloo karwaye ya online portal port ka chaaloo karwaye jisme details daalne k baad upc code aa jaaye taaki hume 1 mahine ka recharge approx. 200 rupees ka nhi karwana pade.

On Tue, 28 Apr 2026, 5:07 pm Himanshu Thanvi, <himanshuthanvi0@gmail.com> wrote:

Dear TRAI,

As a consumer humare ye suggestions hai:

Mobile Operators 28 din ka plan dete hai jisme hume saal mai 13 baar recharge karwana hota hai to isko 30 din kijiye taaki 1 mahina poora ho.

Bar Bar Recharge K rate companies badha deti hai oosko regulate kijiye, naa to healthy competition hai naa fair price hai jio, airtel duopoly kar rahe hai.

Incoming calls and Sms companies band kar deti jaise hii recharge khatam ho jata hai, to atleast 1 year tak incoming calls and sms aate rahe aaisa rule banaiye.

Atleast 1 Year Ka Moka de telecom companies recharge karne ka ooske baad sim band kare

Marketing K Messages and Calls Band Karo Vo Bahut Parehsan karte hai.

Thank You!

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajkumarrkr7@gmail.com

TUE APR 28 1:16 PM

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Press Release No.49/2026 reg.

chichuprasad916@gmail.com

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Sir/Madam

I am an individual from Kerala. The Press Release No.49/2026 dated 07-04-2026 from the Telecom Regulatory Authority of India (TRAI) released the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026, I have some written comments.

Me and my parents have been using phone numbers provided from the same service providers in India for the past 30 years, and we use the numbers only for calls only.

But the minimum recharge amount for calling is Rs.199/-, which includes calls, 2GB data and 100 SMS for just 28 days only. This 2GB is not sufficient for 28 days and the 100 SMS is never used in this generation. After 28 days of validity, I am unable to recharge for a few days because of insufficient funds, and the incoming calls are also banned by the provider. This amount is not affordable for me, also the data and SMS are not useful for poor people in India like me and my family.

So please amend that order, every telecom service provider shall offer at least one Special Tariff Voucher exclusively for Voice only, Voice and few SMS (like 25) only for 30 days in a fixed amount below Rs.100/- for poor people like me. And for the people using the data, also provide a plan for Voice and few SMS (like 25) below 10GB for an affordable amount in every telecom service provider. Thanking You

Yours faithfully

CHICHU PRASAD S

Re: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramalingamm454@gmail.com

MON APR 27 10:02 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Email translation:

மதிப்பிற்குரிய TRAI அதிகாரிகளுக்கு,

13வது திருத்தத்தின் கீழ் அனைத்து validity காலங்களிலும் "Voice + SMS Only" திட்டங்களை கட்டாயமாக அறிமுகப்படுத்த வேண்டும் என்பதற்கு நான் முழு ஆதரவு அளிக்கிறேன். இது இணையதள data பயன்படுத்தாத கிராமப்புற மக்கள், மூத்த குடிமக்கள், feature phone பயனர்கள் போன்றோருக்கு தேவையற்ற செலவை குறைக்கும்.

மேலும், அனைத்து recharge திட்டங்களுக்கும் உண்மையான "30 நாள் / ஒரு மாத" validity திட்டத்தை கட்டாயமாக அறிமுகப்படுத்துமாறு கேட்டுக்கொள்கிறேன். தற்போதைய 28 நாள் validity முறையால் பொதுமக்கள் ஒரு வருடத்தில் 12 முறை பதிலாக 13 முறை recharge செய்ய வேண்டிய நிலை உள்ளது.

Voice-only மற்றும் bundled packs இரண்டிற்கும் 30 நாள் validity திட்டம் அமல்படுத்தப்பட்டால் பொதுமக்களுக்கு மிகுந்த நன்மை ஏற்படும்.

இந்த மக்கள் நலனுக்கான விதிமுறைகளை விரைவாக
அமல்படுத்துமாறு தாழ்மையுடன் கேட்டுக்கொள்கிறேன்.
நன்றி.

On Mon, 27 Apr, 2026, 9:54 pm Ramalingam, <ramalingamm454@gmail.com>
wrote:

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramalingamiskon@gmail.com

MON APR 27 9:59 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramalingam2530@gmail.com

MON APR 27 9:56 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mugunthan676@gmail.com

MON APR 27 6:01 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

eswaran.asa@gmail.com

MON APR 27 3:14 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Comments on_ Draft Notification - TELECOM CONSUMERS PROTECTION REGULATIONS, 2026.

khandige72@gmail.com

MON APR 27 3:12 PM

fea1-div

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To,

Advisor (Financial & Economic Analysis), TRAI.

Dear Sir/Madam,

In reference to the Draft Notification on TELECOM CONSUMERS PROTECTION REGULATIONS, 2026 (THIRTEENTH AMENDMENT) dated 7th April 2026, I am furnishing my inputs/ comments;

Even today more than 25% consumers Primarily use Voice and SMS services only and use limited or no need for data services.

In Rural areas if the consumer base is low and in places where poor ARPU is generated, Limited number of BTS are found and in such places higher band 3G /4G /5G networks have poor area of coverage but the lower band 2G network covers maximum area.

Due to network constraints of such areas, the Voice /SMS /data usage is naturally limited or very low and the consumers naturally prefer Lower Tariff packs having maximum validity., *but nowadays such consumers do not have any options to Opt - only with Voice and SMS services with limited or no data*, as it was available before the introduction of 4G /5G networks.

Illustration:

Our Village to Taluk HQ distance is 7 Kms, but our village has limited network coverage with only 1 BTS covering a large area of nearly 5KMs., *Due to Poor Signal levels we always face network issues. such as Poor Indoor Coverage /Call-drops /Low data speeds etc etc.* On multiple requests with Mobile service providers to improve the coverage of the area, their representatives say that our area is not feasible for improvement because the area has poor population penetration within

the larger area (low consumer base). *Naturally our network usage is Low, hence we always prefer maximum validity /lower priced packs, having only Voice and SMS with or without limited monthly data benefits.*

Hence I agree with the Authority's observations as explained in the Explanatory Memorandum and directions on introduction of adequate choices for Voice and SMS Only Packs are necessary for Fair choice and protection of all categories of consumers.

The newly introduced Voice / SMS & Voice + SMS only Packs must be made available at lower pricing in comparison to the present Unlimited packs /STV's bearing 30day/ 90day/ 180day & 365day Validity.

Yours faithfully,

Prasad.K

Kuriya, Puttur D.K-574210.

Karnataka.

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not ...

ennanamea@gmail.com

MON APR 27 8:11 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Requesting from SenthilKumar Gandhidoss

gsrtnj@gmail.com

SUN APR 26 8:08 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority

We Are Requesting You

1. Give Bank or Govt or Digital INDIA System ie.UPI Enabled Mobile gets 365 days Incoming Plan Voice and SMS acceptance use (PLAN is Free enabled or Nominal Charges less than ₹300 for 1 year)

2. 1800xxxxxx Free Call service is not working, (during non recharge plan the person not able to call 1800) when the calling person have not a Valid Recharge, so please Enable 1800 Phone Service always free from all destination

3. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

SenthilKumar G

Thanjavur

upport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gsrtmj@gmail.com

SUN APR 26 7:50 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment.

This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges.

The current 28-day cycle forces consumers to recharge 13 times a year.

A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

SenthilKumar G

Thanjavur

(No Subject)

rearun.in@gmail.com

SUN APR 26 2:48 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month"

validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

absiddiq777@gmail.com

SUN APR 26 11:26 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sbtradingcompany78@gmail.com

SUN APR 26 11:11 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

starbuilderabubacker@gmail.com

SUN APR 26 10:48 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ganapathikct@gmail.com

SAT APR 25 11:30 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users,

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,

Ganapathi R

8056493790

Comments on Draft TCPR (Thirteenth Amendment) 2026 - Demand for User-Defined Data Priority

bona7pulickanickal@gmail.com

SAT APR 25 11:48 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Advisor (F&EA),

I am an individual consumer from the Kottayam LSA, Kerala (Mobile: 8075233779). I am writing to submit formal comments regarding the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

The Issue: Systemic "Data Consumption Hierarchy" Bottlenecks As a long-term plan subscriber, I am systemically prevented from utilizing short-term "Add-on" packs due to an enforced consumption hierarchy. On April 24, 2026, I purchased a

25GB Cricket Pack (MRP 49). Despite having 6.09 GB remaining, the data is set to expire unused at 12:17 PM because the system forces the exhaustion of my 2.5GB daily base plan first.

Evidence of Regulatory Non-Compliance:

- 1. Grievance Denial: I attempted to resolve this via JioCare support (Ref: Attached Chat Transcript). At 09:38 AM, the agent explicitly stated: "We cannot raise a complaint for this sir," violating TRAI's mandate for formal grievance registration.**
- 2. Formal Filing: I have registered a formal grievance with the Department of Telecommunications: Registration Number DOTEL/E/2026/0026592.**

Proposed Amendment:

I urge TRAI to mandate that TSPs provide a "Data Priority Toggle" in self-care apps. This would allow consumers to prioritize time-sensitive Add-on packs over their Daily Base Plan, preventing the "Dark Pattern" of selling data that is systemically blocked from use.

**BONA THOMAS
PULICKANICKAL HOUSE
KURUMULLOOR P.O , KANAKKARY
KOTTAYAM KERALA**

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

marimuthumalathi90@gmail.com

SAT APR 25 10:25 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans and Request for 30-Day Monthly Validity

viyansports@gmail.com

SAT APR 25 12:25 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I would like to express my strong support for the mandatory introduction of “Voice + SMS Only” plans across all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior citizens, and feature phone users who do not rely on internet data, helping them avoid unnecessary expenses.

Additionally, I request you to kindly mandate a true “30-day / one-month” validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year, which increases their overall cost. Implementing a strict 30-day

monthly plan for both voice-only and bundled packs would be more consumer-friendly and financially beneficial.

I sincerely request you to consider and implement these user-friendly regulations at the earliest.

Thank you.

Yours sincerely,

ESAKKIRAJ A

Support for Voice + SMS Only Plans and Request for 30-Day Monthly Validity

viyansports@gmail.com

SAT APR 25 12:24 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I would like to express my strong support for the mandatory introduction of “Voice + SMS Only” plans across all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior citizens, and feature phone users who do not rely on internet data, helping them avoid unnecessary expenses.

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friendly and financially beneficial.

I sincerely request you to consider and implement these user-friendly regulations at the earliest.

Thank you.

**Yours sincerely,
[Your Name]**

Support for Voice + SMS Only Plans& Request for 30-Day Monthly Plans

saikiranprince16@gmail.com

THU APR 23 4:29 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only plans

for all validity periods under the 13th

Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data,

saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month'validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ayyappant89@gmail.com

THU APR 23 2:43 PM

fea1-div

Warning: Flagged by your organization rules

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ramkumar2571999@gmail.com

THU APR 23 10:08 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

liyasahamed8870@gmail.com

THU APR 23 6:15 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

--

Thanks.

M.Liyas Ahamed

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

muthupandip867@gmail.com

WED APR 22 7:29 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

jeganj4j@gmail.com

WED APR 22 5:30 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

skmahee09@gmail.com

TUE APR 21 6:34 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

> Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Costly and confusing Mobile Recharge packages.

ghaihs1@gmail.com

TUE APR 21 2:15 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Sir,

I request that mobile companies have made monopoly and offering calls- data- messages mixed costly confusing hep- hazard periods 27, 28 , 165 days etc. with prices like Rs.347, 485, 897,997 etc. to confuse and loot poor and senior citizens who need only package of 20-30 calls a month only but Cos. unnecessarily throw data and 200- 300 messages per day with unlimited calls to loot consumers. Please save us from this loot and make no. of call based bill cheap packages. The dream of 10

paise call of respected Dhiroo Bhai Patel must be remembered by his ancestors. Separate cheap packages of calls, data and messages should be made. Hope you being supervising Authority, will help us soon. Thanks.

Yours Sincerely,

Harbans Singh Ghai M.Sc(Hons) Additional Commissioner Retd. and nears & dears. 724-I B.R.S Nagar Ludhiana -141012 Mob. 9463074645.

(No Subject)

tsudalai123@gmail.com

TUE APR 21 6:18 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Re: Telecom Company Policies Regarding Talktime Top-ups

albinjkallarackal@gmail.com

MON APR 20 10:36 PM

TCPR

secretary,secy-dot,shafi.parambil,fea1-div,pgdot,cp-trai,cpb,advmn,daca

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Albin Joy

Kallarackal (H) Pooyamkutty (PO) Blavana, 686 681 Ernakulam district, Kerala

albinjkallarackal@gmail.com

9778342986

On Mon, 20 Apr 2026, 10:31 pm ALBIN JOY, <albinjkallarackal@gmail.com> wrote:

Respected Sir/Madam,

I am writing to formally submit my grievance regarding the current pricing structure of telecom services in India, particularly in the context of the Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026 Draft currently under discussion. Mobile connection just for calling facility has become fundamental as electricity, water and home. An individual sim card connection is vital at emergency situations, accessing government services/ documents , banking facilities, education and receiving critical notifications. For senior citizens, differently abled, people living alone, the economically underprivileged, feature-phone users and for every citizen, maintaining an active SIM card is a basic necessity for survival and social inclusion. Currently, telecom companies offer Talktime Top-ups (₹10, ₹50, ₹100, ₹200, etc) but provide zero validity for these recharges. Consumers already pay a significant portion of these top-ups toward

GST, processing fees, and platform fees. Even after purchasing talktime, a user cannot make or receive calls unless they purchase a separate "Validity Plan" or an "Unlimited Pack." Telecom companies have unnecessarily made the recharge process complex and exploitative for the common man. In this 5G era "Digital India" vision should be inclusive. However, the current model forces users to pay a fixed monthly "subscription" (Unlimited Packs) regardless of their usage. For many low-income users, apart from phone and sim expense, this recurring cost is unaffordable, leading them to disconnect their services entirely on the go. This creates a significant Digital Divide in our society. My demand, representing the concerns of ordinary citizens, is simple and fair: Grant a minimum of three months (90 days) validity for Talktime Top-ups such as ₹10, ₹50, ₹100, ₹200 etc. Since the majority of the revenue for telecom companies now comes from high-value Data Users, providing basic validity for low-value voice users is a financially viable and socially responsible move for these corporations. As a consumer's right, payment must be in proportion to the usage. Technological advancements like 5G, 6G, 7G etc will further take place on the go, the basic call facility for an ordinary citizen must be protected at a reasonable rate, on time when corporates argue for technology upgradation expenses. Government intervention has to be made in aligning relevant policies. I earnestly request the authorities to consider this matter with the gravity it deserves during the amendment of the Telecom Consumer Protection Regulations. I hope for a positive intervention that protects the interests of the common man.

Sincerely,

Albin Joy

Representing Responsible Indian Citizens

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

karthick03939@gmail.com

MON APR 20 8:50 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

T\$P Karthick

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

atchaya407@gmail.com

MON APR 20 6:19 PM

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prakashraj@kccindia.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Prakashraj R

Technical Department

KCC Paint (India) Pvt. Ltd.,

+91-9629656352

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prakashraj3101@gmail.com

MON APR 20 5:22 PM

fea1-div Shiva D

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balaonline1989@gmail.com

MON APR 20 12:22 PM

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Thank you.

Regards,

M.S.Balaji,

Chief Operating Officer of YOSI HR Training (OPC) Pvt. Ltd.,

Ts No 4224, East 3d Street,

Pudukkottai.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jais8789@gmail.com

MON APR 20 11:38 AM

fea1-div

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Thank you.

Jaishankar

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

starsurya1998@gmail.com

MON APR 20 8:34 AM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

harikaranmuthukari@gmail.com

SUN APR 19 11:55 PM

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Respected TRAI Authority,

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gokulkpm17@gmail.com

SUN APR 19 6:31 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rambabu230596@gmail.com

SUN APR 19 5:58 PM

fea1-div

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Expressing my approval of the 13th amendment

shanuuuu@yahoo.com

SUN APR 19 4:58 PM

advqos@traf.gov.in,fea1-div@traf.gov.in

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Dear Sir/Madam,

I am writing as an individual telecom consumer to express my full support for the proposed Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

I specifically support the following mandates:

Mandatory Proportional Plans: I believe that for every data-bundled plan offered, a corresponding Voice and SMS-only plan must be available. Currently, many users are forced to pay for data they do not use just to maintain a basic connection.

Fair Pricing: I agree with the proposal that these voice-only plans should have a "largely proportional reduction" in price. Removing data should result in a significantly cheaper recharge option for the consumer.

Flexible Validity: I support the removal of the 90-day cap on validity, allowing consumers more choices for long-term voice-only recharges.

These changes will greatly benefit senior citizens, feature phone users, and low-income households who currently face an unfair financial burden due to forced data bundling.

I urge the Authority to finalize and implement these regulations at the earliest to ensure "Right to Choice" for all Indian telecom subscribers.

Yours sincerely,

: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ajishalini12@gmail.com

SUN APR 19 4:15 PM

fea1-div

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Respected TRAI Authority,

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recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: - Strong Recommendations on Voice and SMS Only Recharge Plans for Feature Phone Users

srimakanah@gmail.com

SAT APR 11 12:15 AM

fea1-div

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Dear Sir/Madam,

I write to express my views regarding the proposed introduction of voice and SMS-only recharge packages excluding data services. While this initiative is highly welcome and long overdue, it is equally important that its implementation genuinely safeguards the interests of feature phone users, who constitute a vast and often underserved segment of India's population.

A significant portion of citizens, particularly those residing in rural and suburban areas, senior citizens, daily wage earners, and economically weaker sections, rely exclusively on keypad or feature phones for their basic communication needs. For years, these users have been compelled to purchase bundled data packs that they neither require nor utilize. This has imposed an unnecessary financial burden and has indirectly pushed many toward smartphones, increasing their exposure to digital risks and scams.

In light of the above, I strongly urge the authority to consider the following recommendations:

1. Ensure Strict Affordability and Prevent Overpricing

Telecom service providers must not be permitted to price these voice and SMS-only plans at levels that make them unattractive or unaffordable. The pricing framework should be carefully regulated to ensure these plans are significantly cheaper than bundled data plans and remain within reach of low-income users. Without firm regulatory direction, there is a risk that operators may introduce such plans merely as symbolic offerings without real affordability.

2. Introduce Longer Validity Options (90, 180, and 365 Days)

In addition to monthly plans, telecom providers should be mandated to offer long-term validity options such as 90-day, 180-day, and 365-day voice and SMS-only plans. These longer-duration plans would be especially beneficial for rural users, migrant workers, and senior citizens who prefer fewer recharges and predictable annual expenses.

3. Eliminate the 28-Day Recharge Cycle and Adopt True Monthly Validity

The current 28-day recharge model places an unnecessary financial burden on consumers by effectively requiring 13 recharges per year instead of 12. This practice is widely perceived as unfair and misleading. All voice and SMS-only plans should be structured on a true calendar-month basis to ensure transparency, fairness, and consumer trust.

4. Reduce Exposure to Digital Fraud and Unnecessary Smartphone Usage

Affordable voice and SMS-only plans will help prevent unnecessary migration to smartphones among users who do not need internet services. Many innocent individuals are currently forced into smartphone usage due to bundled data packs, making them vulnerable to fraudulent links, phishing messages, and digital scams. Enabling non-data plans will significantly reduce such risks, particularly among digitally less literate populations.

5. Special Consideration for Rural Users and Senior Citizens

Dedicated provisions or specially priced plans for rural populations and senior citizens should be considered. These groups often depend on basic

communication services and may face financial and technological constraints. Ensuring accessible pricing for these users will support inclusive connectivity across the nation.

6. Mandate Clear Communication and Easy Availability of Such Plans

Telecom providers should be required to prominently display and communicate these voice and SMS-only plans through their retail outlets, customer care channels, and official platforms. These plans must not be hidden or made difficult to access, as doing so would undermine the intent of this consumer-focused initiative.

7. Establish Strong and Continuous Regulatory Monitoring

It is imperative that strict and periodic monitoring mechanisms be established to ensure compliance by telecom service providers. Any attempt to dilute benefits, introduce hidden charges, or gradually increase prices must be addressed promptly through regulatory intervention.

In conclusion, while the introduction of voice and SMS-only recharge packages is a commendable and much-needed reform, its success will depend entirely on firm regulatory safeguards, fair pricing structures, and continuous monitoring. This initiative has the potential to restore fairness and affordability for millions of feature phone users across India, particularly in rural and economically weaker communities.

I sincerely hope that these recommendations will be given due consideration in shaping policies that protect consumer interests and promote equitable access to essential telecom services.

Thank you for providing citizens with the opportunity to share feedback on this important matter.

Warm Regards,

Srihari

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Opening

We sincerely thank the Telecom Regulatory Authority of India (TRAI) for issuing this draft amendment to the Telecom Consumer Protection Regulation (TCPR) for consultation¹. The proposal shows TRAI's continued emphasis to consumer protection and fairness. The focus on Voice and SMS-only packs is important, especially for elderly, rural, low-income, and digitally less-active consumers. At the same time, the paper raises broader questions of regulatory economics, competition, and the principles that should guide any intervention in a market that has largely thrived under forbearance.

In realms of regulatory intervention, it is always a baseline good practice to ask:

1. What do we want to regulate,
2. Why do we want to regulate, and,
3. How should we regulate

To extrapolate this aspect into present consultation would give an answer to the overarching question whether TRAI should **directly regulate tariffs or pricing** or should its focus remain on **enhancing consumer choice, flexibility, and accessibility** in tariff offerings, leaving market players to design it?

In this context, it may be useful to consider pillars of **Affordability, Competition** and **Sustainability**— providing a balanced framework for regulatory decision-making.

Affordability ensures pricing remains accessible to all segments of consumers; Competition guarantees choice and innovation, and Sustainability safeguards the long-term health of the sector and its players. Any regulatory step should ideally be assessed against these dimensions.

While affordability and sustainability are not a question in Indian telecom market for now, we believe the aspect of competition requires due consideration. In-fact, before

intervening in the retail market through tariff regulation, there should be a market analysis backed with evidence and data, as TRAI regularly collects relevant information and its regulatory decisions should be evidence based. Now is the time to relook the entire economic regulation in terms of market structure, technological evolution, consumer behaviour, the government objectives, and, whether the present state of competition in the market is effective and sufficient.

In view of this, we share our observations and thoughts on the draft amendment.

For ease of reference, the draft amendment under consultation is referred to as “consultation or paper”

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Nuances of Regulation and Competition

1. Choice, Pricing, or Competition?

The consultation frames among the issues, as one of “adequate choice” in validity periods for voice and SMS packs. Yet, the underlying concern seems more complex—whether the challenge lies in limited choice, or pricing inefficiency, or the state of competition or all of this? If a mix of these factors, then what is the dominant underlying cause? Clarifying this distinction will help ensure that any intervention, if necessary, is precisely targeted.

2. Principles of Competition

Intervening in market generally happens where there is a market failure leading to consumer harm. Does TRAI believe there is a market failure that it proposes mandating nearly same-to-same validity parity between Voice/SMS-only packs and data-bundled STVs? Has it been assessed whether this will be an economically efficient approach? The fair choice does not necessarily mean replicating every option available to majority of subscriber base that are data-heavy users and find STVs most useful; it means ensuring meaningful and accessible options for those who primarily need Voice & SMS only.

3. Economics of Unlimited Voice in the Data Era

Voice today is effectively unlimited in bundled packs under 4G/LTE and now 5G i.e. packet networks. Voice is a product of a data network. Today, with limited legacy 2G CS networks, voice calls are transmitted as data packets (VoLTE or VoNR or as VoIP over OTT apps). A standalone voice pack could also mean limited minutes at higher per-unit rates or unlimited calls at a higher flat rate (as efficiencies of a bundled offering are separated). This is not a flaw in market design but a technological reality of evolved networks: voice, albeit a separate service, is part of same data capacity. Regulator must take this into account.

4. Evidence and Regulatory Impact Assessment (RIA)

Publishing data on uptake and growth of Voice/SMS-only packs since the 12th Amendment would help stakeholders understand whether consumer needs remain unmet. Without such evidence, it is difficult to conclude whether further intervention is necessary. A robust RIA and cost-benefit analysis (CBA) would provide the foundation for any regulatory step.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Consumer Needs and Market Realities

Consumers—especially elderly, rural, and low-income groups—are seeking affordable Voice/SMS-only options. Their concerns deserve careful consideration. However, Telecom Service Providers (TSPs) already offer plans with validities of 84 days and longer durations in line with TRAI's earlier mandate while the PSU TSP offers shorter validity as well. Moreover, consumers have the option of number portability, which allows them to switch providers if their needs are not met. So, is there really an issue of choice?

This raises an important question: if options exist, why does the issue persist? Is the challenge truly one of validity, or is it pricing, or awareness, or competition? TRAI's assessment should carefully distinguish between substantive harm—where consumers genuinely lack viable options—and perceived harm, which may arise from limited

awareness or uneven distribution of available plans, which market can always correct itself or via regulatory guidance than the regulation. Stability and simplicity are often valued more by these consumer segments than parity with data-heavy packs. Addressing this gap does not necessarily require regulation as suggested in the present draft, but rather, simply carving a mechanism of categories of durations for such packs e.g. duration can be categorized broadly as short (up to 90 days) or mid (90–180 days) and long (180 days and more). However, the TSPs should be free to offer Voice & SMS only packs under these broad categories, at price points of their choosing, including number of such packs & duration. This will ensure similar flexibility for voice/SMS as exists for data packs. We do not believe any specific level of intervention is required.

State of India's Telecom Market & Competition

India's mobile telecom market today remains among the most price competitive globally with tariffs returning to sustainable levels after nearly a decade of intense and unsustainable pricing. The average revenue per user (ARPU) and per-GB data prices are still among the lowest worldwide albeit they have moved upwards in last few quarters. Despite that, Voice is virtually free and unlimited.

Operators continuously revise plans, discounts, and benefits to retain and attract customers. The high churn / porting rate may suggest (depending upon data and analysis) that in case of overpriced plans customer may quickly migrate to competitors. This competition creates a natural pricing discipline mechanism without regulatory intervention, meaning that irrational or non-competitive pricing cannot be sustained for long.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

However, at the same time, **the market structure has become concentrated. This raises a larger policy question:** should TRAI rather not focus on ways to expand competition, than intervening in retail tariff design? Strengthening competition—through measures that enable MVNOs/VNOs to serve niche segments—may be a

more sustainable approach than mandating retail pricing structures.

It also leads to another question - when should the regulator intervene in forbearance?

Forbearance policy works (and has worked well in past) when there is sufficient

and effective competition in the market. Is it the case still? If yes, then why

intervene? If not, should competition be enhanced or intervene in tariffs? Hence there

is a need to relook at the state of competition in the market.

Pricing Efficiency of Bundled Plans/STVs

It is important to recognize that plans combining voice, SMS, and data are inherently more economical due to economies of scale of combination. It allows Telecom operators to optimise their infrastructure and network costs across multiple services, reducing overall per-unit cost for marginal consumer. This is why bundled plans may appear significantly cheaper compared to standalone voice or SMS packs.

Standalone services, when priced individually, may not benefit from efficiencies within bundles and therefore seem relatively expensive. Expecting standalone services to be in proportion of bundled pricing is not economically practical, as both operate on different cost efficiency structures. Regulation must take this fundamental economic distinction into account.

Concerns with “Proportional Reduction”

The TRAI proposal requires Voice/SMS-only packs to be priced with “largely proportional reduction” compared to bundled packs. While proportionality as a concept has a role to play in any regulated service, it is much more important that the parameters of the concept are clear i.e. proportionality with respect to what? Whether it needs to be proportionate to - cost of service, cost of other service, or price of other service, while accounting for efficiency of technology, consumer behaviour etc.

Absence of absolute clarity on what parameter of proportionality we are trying to embed into a decision can have unintended impact on the outcome.

This also brings into picture a few more considerations:

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

- **An Accounting Dimension vis a vis Regulatory One**

Proportional reduction is an accounting method—an arithmetic comparison of tariffs. The broader issue is regulatory and legal: should TRAI intervene in retail pricing at all, given its long-standing policy of forbearance? The question is not only how to calculate proportionality, but whether regulating proportionality is the right approach in a dynamic, competitive market.

If TRAI believes that yes, it needs to intervene in policy of forbearance, given that competition in market has undergone change, then it brings us back to same point – should tariff be regulated or competition be enhanced?

- **Dynamic Consumer and Technology Behaviour**

If parity for Voice/SMS packs is linked to bundled STVs, then proportional reduction would also be tied to the frequent changes in bundled STVs. In practice, STVs are revised frequently or every few months to reflect consumer demand, competitive pressures and technological shifts. Would Voice/SMS tariffs also be expected to change just as frequently? This could undermine stability and simplicity—precisely what elderly, rural, and low-income consumers value most.

- **Consumer Welfare and Pricing Complexity**

Markets under forbearance evolve dynamically, shaped by technology (2G to 4G, and now 5G), consumer behaviour, and innovations like the app economy and digital payments.

Imposing proportional reduction risks freezing a fluid market into rigid rules, which may not reflect actual consumer welfare as it is a complex exercise as to how proportionality is converted into a standard yardstick for managing retail pricing.

- **Need for Evidence-based RIA**

The principle of proportionality is applied in relation to underlying data and evidence. With evidence and analysis, it would have been easy to determine what proportion would mean or could look like. However, in absence of any such supporting data provided in the paper, it is very difficult to ascertain (i) whether

proportionality is the method that can help here, and (ii) if so, what is the level of proportionality. It is our view that, since TRAI is sectoral regulator and gathers purposeful information from market players and various sources, it should publish such data and its analyses.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

For instance, it would have helped all stakeholders if TRAI had published the data on uptake of Voice & SMS packs launched pursuant to 12th amendment. Whether it led to increase in demand of such packs and/or growth in voice traffic?

The TRAI has further noted that “in view of past experience, it is felt necessary to take proactive steps.” Proactive steps are welcome and should be backed with regulatory impact assessment (RIA) grounded in evidence and analysis. This approach would examine whether proportional reduction delivers real consumer benefit, or whether it introduces **unintended consequences such as frequent tariff churn, waterbed effects, or reduced innovation**. Without such data and analysis, proportional reduction may be short-lived. Hence, we believe that the TRAI should publish such important market signalling data points for better regulation making and effective market behaviour.

Consumers who rely on Voice/SMS-only packs need stability, simplicity, and affordability. Linking their tariffs to the constantly changing landscape of bundled STVs may achieve parity in form but not necessarily in substance. A more sustainable approach would be to ensure meaningful Voice/SMS options across short, medium, and long validities, while allowing market forces to shape sub-categorisation within it and level of pricing under the discipline of competition.

International Examples:

We have observed that internationally too, just like in India, such segments of elderly, low-income or vulnerable groups remain focus of regulators’ objective of inclusivity and choice - in the voice segment (which remains a core service); but we do not find intervention on mandatory Voice and SMS/Text plans. In India too, voice remains

available standalone as well as part of STVs.

In one of the markets surveyed (e.g. USA), it is commonly seen that not all TSPs offer such plans, and even in these markets, the TSPs there offer longer duration plans that are at discount to shorter validity plans. The voice-only pay-as-you-go (PAYG) plans still exist, but they are niche and mostly offered by MVNOs or legacy prepaid brands.

The mainstream market has largely shifted to bundled plans (voice + text + data), even at entry price points. In many cases MVNOs serve such segments.

The typical regulatory approach seems to be leaving it to market competition and/or targeted subsidies (e.g. USA) for such vulnerable groups.

Response to TRAI Consultation on the draft TCPR (13th Amendment) 2026

Would There be Uptake of Such Plans Today:

If TSPs (who anyways have made it available) launched a lower denomination **Voice & Text Only** plan of shorter validity today, there would likely be a niche uptake, but it would face two major hurdles:

1. **The "Feature Phone" Decline:** Most "Basic" or "Flip" phones today run on light versions of Android (like KaiOS). These devices still need data to sync contacts, check weather, or perform over-the-air software updates. A no data plan would make many useful features of even a "basic" phone not work.

2. **Wi-Fi Dependency:** Many users believe they only need Wi-Fi, but "Handover" (e.g. staying on a call while moving from one's house to one's car) requires a cellular data handshake. How will it work in a voice-only plan during these transitions?

This could be a reason why many TSPs would find that providing some amount of data (e.g. 500MB/1GB) may costs them very little hence a minimum level of data is provided at entry level plans.

Closing Summary:

It is well acknowledged that TRAI's forbearance policy has enabled India's telecom sector to become growth enabler of India's digital economy being one of the most price affordable globally. However, **the policy of forbearance is a function of**

adequacy of competition in the market. Given that TRAI's draft amendment is an intervention in policy of forbearance, it is desirable that the Authority performs a holistic review of competition in the sector. Furthermore, since the issue at hand is larger than validity parity—about competition adequacy, consumer demand, and technological realities of voice in the data era.

Hence, as an approach to deal with needs of consumers, we suggest:

- Forbearance being a function of competition in the market, the TRAI should do a holistic review of competition adequacy.
- Look at how MVNOs/VNOs can serve such niche consumer segments, where consumer demands exist.
- Provide data and **evidence on uptake, demand of already available options, and consumer behaviour** to guide regulatory design and intervention.
- Discuss with industry if a choice basket of **short, medium, and long validity categories for Voice & SMS packs can be considered**, without any mandate on parity with every data-bundled STV or prescribing exact days or pricing.
- Strengthen **consumer awareness** about existing unlimited voice offerings.

Public Feedback on the Draft 13th Amendment – A Flawed Regulation Benefiting Telecom Operators Over Consumers.

tejp02451@gmail.com

TUE MAY 5 8:12 PM

fea1-div

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To
Shri Vijay Kumar, Advisor (F&EA),
Telecom Regulatory Authority of India (TRAI),
New Delhi.

Subject: Public Feedback on the Draft 13th Amendment – A Flawed Regulation Benefiting Telecom Operators Over Consumers.

Dear TRAI Officials,

I am submitting my formal feedback regarding the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026. While the stated goal is to provide fair choices for consumers who do not require data, the proposed mechanism is fundamentally flawed and heavily biased in favor of the Telecom Service Providers (TSPs).

As a regular citizen paying close attention to the telecom market, it is hard to ignore the stark reality: this amendment seems designed to protect corporate revenues rather than consumer interests.

The "Proportional Reduction" Loophole and Pre-emptive Price Hikes:

The draft directs TSPs to offer Voice and SMS STVs with a "largely proportional reduction" in tariff. However, this ignores the blatant market manipulation happening right now. Anticipating this rule, telecom companies have already executed massive price hikes and validity reductions across their base plans just recently:

- **Airtel:** Quietly replaced its Rs. 799 plan, pushing the 84-day base plan to Rs. 899.
- **Jio:** Drastically reduced the validity of its Rs. 195 pack from 90 days to a shocking 30 days, which is a massive hidden price hike.
- **Vodafone Idea (Vi):** Hiked the Rs. 649 plan to Rs. 670 and the Rs. 1020 plan to Rs. 1050 in key circles, while shrinking benefits on other plans.
- **BSNL:** Slashed validities on its most basic STVs (Rs. 107 plan reduced from 22 to 20 days; Rs. 197 plan reduced from 42 to 35 days).

Because TRAI allowed these baseline prices to be artificially inflated before implementing this 13th Amendment, the so-called "proportional reduction" will be mathematically useless. Consumers will simply end up paying the older 'data-inclusive' prices for the new 'Voice and SMS only' plans. They will get fewer services for the same amount of money.

Urgent Interventions Required by TRAI:

To stop this regulation from becoming a tool for corporate profiteering, I strongly urge the Authority to implement the following before finalizing the draft:

1. Implement a Strict Base Price Ceiling: TRAI cannot rely on TSPs to "fairly" price these plans. The Authority must intervene and set a hard ceiling limit (e.g., maximum Rs. 50 to 100 per month) for basic Voice + SMS plans to truly protect low-income and elderly users.

2. Mandatory 30 day Calendar Month Validity: The practice of 20, 28, or 35-day validities is purely exploitative. Any basic Voice and SMS STV must strictly follow a 30 day calendar month billing cycle.

If TRAI fails to close these obvious loopholes, it will reinforce the public perception that the regulatory body is merely rubber-stamping the agenda of telecom monopolies. I request you to take these consumer grievances seriously.

Feedback on Proposed Voice and SMS Only Recharge Packages for Feature Phone Users

makahskt@gmail.com

SAT APR 11 12:12 AM

fea1-div

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Dear Sir/Madam,

I would like to express my appreciation for the recent initiative inviting public feedback on the introduction of recharge packages that cater specifically to voice and SMS services, excluding bundled data benefits. This is a highly commendable step toward addressing the needs of a large segment of the population that continues to rely on feature or keypad phones, particularly in suburban and rural regions of India.

India, being predominantly rural in its demographic composition, has a substantial number of users who depend on basic communication services rather than internet-based services. For many such users, especially senior citizens, low-income groups, and rural households, voice and SMS functionality remains the

primary requirement. Therefore, the introduction of dedicated voice and SMS-only recharge plans is both timely and necessary, even though such a measure has been awaited for a long time to safeguard the interests of this significant population segment.

In this regard, I would like to respectfully submit the following suggestions for your consideration:

1. Affordability and Reasonable Pricing:

Telecom service providers should be directed to ensure that these voice and SMS-only recharge packages remain reasonably priced and genuinely affordable. The objective of this initiative would be defeated if such plans are priced at a level comparable to or higher than data-inclusive packages. These plans should serve the financial interests of economically vulnerable users and should not become another premium offering.

2. Protection Against Digital Scams and Unwanted Exposure:

The availability of affordable voice and SMS-only plans will discourage unnecessary migration to smartphones among users who do not require internet services. This, in turn, can significantly reduce exposure to online scams, fraudulent links, and misleading digital content, which often target innocent and less digitally literate individuals. Many users currently purchase smartphones solely because bundled data plans leave them with no practical alternative, thereby increasing their vulnerability to cyber fraud.

3. Monthly Validity Instead of 28-Day Cycles:

It is strongly recommended that these recharge packages be structured on a true monthly basis rather than the prevalent 28-day validity cycle. The current 28-day model effectively results in 13 recharges within a year instead of 12, thereby increasing the financial burden on consumers over time. A calendar-month validity system would be more transparent, equitable, and consumer-friendly.

4. Strict and Continuous Regulatory Monitoring:

It is also requested that the authority maintain strict and periodic monitoring of telecom service providers to ensure compliance with the intent of this initiative. Regular oversight will help prevent hidden conditions, unjustified price increases, or dilution of benefits that could otherwise undermine the purpose of these voice and SMS-only packages.

In conclusion, this initiative represents a significant step toward inclusive telecommunications policy that acknowledges the practical needs of feature phone users across the country. With careful implementation, fair pricing, and

consistent regulatory oversight, this measure has the potential to greatly benefit millions of citizens who rely on simple, reliable communication services.

Thank you for providing the public an opportunity to share feedback on this important matter. I hope the above suggestions will be considered constructively in shaping consumer-friendly and equitable telecom policies.

Regards,

Ganesh

Proposed Introduction of Voice and SMS-Specific Tariff Packages

sridharhsk@gmail.com

FRI APR 10 11:06 PM

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Respected Sir/Madam,

I am writing to formally submit my feedback regarding the initiative to introduce dedicated recharge packages for Voice and SMS services, specifically excluding data components. While this intervention is long overdue, I wish to express my strong support for this move, as it is a critical step in safeguarding the interests of a vast segment of the Indian population.

Despite the digital revolution, India remains a predominantly rural-based economy. Millions of citizens in our suburbs and rural heartlands continue to rely on feature (keypad) phones for basic connectivity. For these users, the current market trend of "bundled" data plans is not a luxury, but an unnecessary financial imposition.

In this regard, I would like to highlight the following critical points for your consideration:

- **Affordability and Economic Inclusivity:** The primary objective of these standalone packages must be affordability. Telecom Service Providers (TSPs) should be discouraged from pricing these "Voice & SMS" packs at a premium. To truly serve the marginalized, these rates must be significantly lower than bundled data plans, ensuring that basic communication remains a fundamental right rather than a financial burden.
- **Mitigation of Cyber Fraud and Digital Safety:** By forcing data packages onto users who neither require nor understand them, we inadvertently expose a vulnerable demographic to the internet. Many "innocent" users are coerced into buying smartphones they cannot navigate, making them easy targets for phishing scams, fraudulent links, and financial exploitation. A voice-only plan allows these users to stay connected without the inherent risks of an unmonitored digital environment.
- **Standardization of the "Monthly" Cycle:** I strongly urge TRAI to mandate a 30-day validity period for these specific packages. The current industry standard of a 28-day cycle is a deceptive practice that forces consumers to undergo 13 recharge cycles per year instead of 12. For a low-income feature phone user, this "thirteenth month" expense is an unfair extraction of resources.
- **Strict Regulatory Oversight:** For this initiative to succeed, TRAI must implement a robust monitoring framework. It is essential to ensure that TSPs do not intentionally "hide" these plans in their apps or make them difficult to activate via USSD codes, ensuring they are as accessible as the more expensive bundled alternatives.

India's strength lies in its rural connectivity. By protecting the feature phone user, TRAI is not just regulating a market; it is protecting the dignity and hard-earned money of the common citizen.

I look forward to seeing these recommendations reflected in the upcoming telecommunication guidelines.

Thanks & Regards,

Sri

(No Subject)

saaurabht795@gmail.com

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Email translation:

विषय: टेलीकॉम कंज्यूमर प्रोटेक्शन (13वां संशोधन) विनियम, 2026 पर सशक्त और निर्णायक सुझाव

माननीय (TRAI),

Voice एवं SMS-only प्लान्स को सभी वैधता अवधियों में उपलब्ध कराने का प्रस्ताव एक सकारात्मक कदम है, परंतु इसका वास्तविक लाभ तभी संभव है जब इसे मजबूत उपभोक्ता संरक्षण ढांचे के साथ लागू किया जाए।

वर्तमान प्रस्ताव में यदि उचित नियंत्रण और स्पष्ट सुरक्षा उपाय नहीं जोड़े गए, तो टेलीकॉम कंपनियां इसे मूल्य वृद्धि और जटिल पैकेजिंग के माध्यम से निष्प्रभावी बना सकती हैं।

अतः निम्नलिखित अनिवार्य संशोधन प्रस्तावित हैं:

1. मूल्य दुरुपयोग रोकने हेतु नियामक सीमा (Mandatory Price Safeguard):

Voice/SMS-only प्लानों के लिए स्पष्ट और बाध्यकारी मूल्य संरचना निर्धारित की जाए, जिससे किसी भी प्रकार की अप्रत्यक्ष मूल्य वृद्धि रोकी जा सके।

2. अनिवार्य बेसिक सर्विस प्लान:

प्रत्येक सेवा प्रदाता के लिए ₹50-₹100 श्रेणी में एक न्यूनतम आवश्यक Voice-only प्लान उपलब्ध कराना कानूनी रूप से अनिवार्य किया जाए।

3. अनुबंध पारदर्शिता (Contractual Transparency):

सभी प्लान्स को मानकीकृत श्रेणियों – Voice Only, Data Only, Combo — में विभाजित कर स्पष्ट रूप से प्रदर्शित करना अनिवार्य हो, ताकि उपभोक्ता भ्रम समाप्त हो।

4. सेवा निरंतरता सुरक्षा (Service Continuity Protection):

रिचार्ज समाप्त होने के बाद न्यूनतम 7-15 दिनों तक इनकमिंग कॉल सेवा बाधित न की जाए, ताकि उपभोक्ता अचानक संचार से वंचित न हों।

5. संवेदनशील वर्ग हेतु विशेष प्रावधान:

वरिष्ठ नागरिकों एवं न्यूनतम उपयोगकर्ताओं के लिए विशेष रियायती एवं सरल संरचना वाले Voice-only प्लान अनिवार्य किए जाएं।

6. स्विचिंग अधिकार (Right to Switch):

उपभोक्ता को किसी भी प्लान श्रेणी में बिना अतिरिक्त शुल्क या प्रतिबंध के सहज परिवर्तन का अधिकार दिया जाए।

7. स्पैम एवं दुरुपयोग नियंत्रण का सुदृढीकरण:

Voice-only उपभोक्ताओं के लिए अनचाही कॉल एवं संदेशों से सुरक्षा को अनिवार्य स्तर पर लागू किया जाए।

8. पूर्ण सूचना पारदर्शिता का दायित्व:

सभी लाभ, सीमाएँ एवं वैधता शर्तें मानकीकृत एवं सरल भाषा में प्रदर्शित करना अनिवार्य किया जाए; किसी भी प्रकार की छिपी शर्तें स्वीकार्य न हों।

यह प्रस्ताव तभी वास्तविक रूप से प्रभावी और उपभोक्ता हित में सिद्ध होगा जब इसे केवल विकल्प नहीं, बल्कि संरक्षित और नियंत्रित ढांचे के रूप में लागू किया जाए।

आशा है कि TRAI इन बिंदुओं पर गंभीर एवं प्राथमिकता आधारित विचार करेगा।

धन्यवाद।

(No Subject)

dhirendrasangeeta0207@gmail.com

FRI APR 10 4:58 PM

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Email translation:

विषय: टेलीकॉम कंज्यूमर प्रोटेक्शन (13वां संशोधन) विनियम, 2026 पर सुझाव

माननीय (TRAI),

Voice और SMS-only प्लान शुरू करने का आपका प्रस्ताव बहुत अच्छा और आम उपभोक्ताओं के लिए फायदेमंद है। इससे उन लोगों को राहत मिलेगी जिन्हें केवल कॉलिंग की जरूरत होती है।

इसे और ज्यादा user-friendly बनाने के लिए मेरे कुछ सरल सुझाव हैं:

1. सस्ते और सीधे प्लान हों:

Voice-only प्लान की कीमत कम रखी जाए, ताकि आम आदमी आसानी से ले सके।

2. एक बेसिक प्लान जरूर हो:

हर कंपनी कम से कम एक सस्ता (₹50-₹100) प्लान दे, जिसमें सिर्फ कॉल और SMS हो।

3. प्लान समझने में आसान हों:

हर recharge पर साफ लिखा हो - “केवल कॉल”, “केवल डेटा” या “दोनों”, ताकि कोई confusion न हो।

4. रिचार्ज खत्म होने पर तुरंत बंद न हो:

कम से कम 7-15 दिन तक incoming calls चालू रहें, ताकि यूज़र परेशान न हो।

5. बुजुर्गों के लिए खास सुविधा:

Senior citizens के लिए सस्ते और simple प्लान उपलब्ध हों।

6. प्लान बदलना आसान हो:

यूजर बिना extra charge के आसानी से plan बदल सके।

7. Spam से सुरक्षा:

अनचाहे कॉल और मैसेज को रोकने के लिए मजबूत व्यवस्था हो।

8. सारी जानकारी साफ दिखे:

प्लान की validity और benefits साफ और आसान भाषा में दिखें।

मुझे विश्वास है कि इन सुझावों से यह नियम और भी ज्यादा आम लोगों के लिए आसान और उपयोगी बन सकेगा।

धन्यवाद।

विषय: टेलीकॉम कंज्यूमर प्रोटेक्शन (13वां संशोधन) विनियम, 2026 पर सुझाव

raghavrajvendra@gmail.com

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माननीय (TRAI),

Voice और SMS-only प्लान शुरू करने का आपका प्रस्ताव बहुत अच्छा और आम उपभोक्ताओं के लिए फायदेमंद है। इससे उन लोगों को राहत मिलेगी जिन्हें केवल कॉलिंग की जरूरत होती है।

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Voice-only प्लान की कीमत कम रखी जाए, ताकि आम आदमी आसानी से ले सके।

2. एक बेसिक प्लान जरूर हो:

हर कंपनी कम से कम एक सस्ता (₹50-₹100) प्लान दे, जिसमें सिर्फ कॉल और SMS हो।

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हर recharge पर साफ लिखा हो - “केवल कॉल”, “केवल डेटा” या “दोनों”, ताकि कोई confusion न हो।

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Senior citizens के लिए सस्ते और simple प्लान उपलब्ध हों।

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यूज़र बिना extra charge के आसानी से plan बदल सके।

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अनचाहे कॉल और मैसेज को रोकने के लिए मजबूत व्यवस्था हो।

8. सारी जानकारी साफ दिखे:

प्लान की validity और benefits साफ और आसान भाषा में दिखें।

मुझे विश्वास है कि इन सुझावों से यह नियम और भी ज्यादा आम लोगों के लिए आसान और उपयोगी बन सकेगा।

धन्यवाद।

आचार्य राघव पण्डित

प्रयागराज

मो. 9695520676

Suggestions to be involved in Draft Telecom Consumer Protection (13th Amendment) Regulation, 2026

amit.maheshwari575@gmail.com

FRI APR 10 1:01 PM

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Dear Sir/Ma'am

Hope you are doing well and this mail finds you well. My name is Amit Maheshwari, resident of Jaipur, Rajasthan and a practicing advocate. I am writing this mail to put forward my suggestion which can be included in the 13th amendment of Telecom Consumer Protection. It always feels good and positive to see that TRAI is actively taking necessary steps to stop the exploitation of the telecom consumers. It is a welcomed decision that instead of regular STV plans, the telecom companies should provide plans for only calling-SMS plans. I would like to add 3 more suggestions to the same: -

- 1. The companies should provide the validity of the plans in the series of monthly, tri-monthly, semi-annual plans and annual plans. For example, instead of 28 days, the validity of the plan should be for 30 days. Similarly, instead of an 84 days plan, the validity of the plan should be 90 days and so on.**
- 2. Many consumers have more than 1 SIM as the network coverage of the telecom operators differs in different areas. Therefore, the incoming calls should not be turned off immediately, if the SIM has no recharge. At least the incoming call should continue for another 60 days and then be turned off, if not recharged.**

3. A minimum/nominal recharge plans should be introduced just to keep the SIM active as many people in India operate more than 1 SIM and recharging all, with such heavy prices, will lead to exploitation as well as unnecessary increase in the day to day expenditure.

If these suggestions are being included and implemented in the 13th amendment of telecom consumer protection, it will be a huge victory for the consumers as well as for TRAI. Moreover, these suggestions, if made law, will lead to the saving of money as well as less exploitation of the consumers.

Looking forward to a positive response.and I hope TRAI will consider these points and will include the same in the final draft of the amendment.

Thanks and Regards,

Adv. Amit Maheshwari

Comments on the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulations, 2026

strategist@sachinbhardwaj.in

FRI APR 10 9:09 AM

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To,

Shri Vijay Kumar,

Advisor (Financial & Economic Analysis),

Telecom Regulatory Authority of India (TRAI),

New Delhi.

Respected Sir,

In reference to the recently released draft regulations, I would like to submit the following suggestions to make telecom services more inclusive, transparent and consumer friendly.

1. Mandatory Affordable 'Incoming-Only' Base Plans:

Telecom service providers should be mandated to offer 'Incoming-Only' base plans with long-term validity of 90, 180, and 365 days. The cost of these plans should be kept below ₹1 per day. This is essential for low-income users and senior citizens who primarily use their mobile numbers for receiving calls and banking services (SMS).

2. Flexible Top-ups and Add-ons:

Customers on a base incoming plan should have the freedom to spend according to their needs:

- **Talktime:** Top-ups ranging from ₹10 to ₹500 should be available (e.g., ₹7.47 value on a ₹10 recharge). This balance should be usable for outgoing calls or SMS at a per-unit rate.
- **Data Add-ons:** Small and affordable data vouchers, such as ₹11 for 500MB, should be provided.
- **Validity:** The validity of these top-ups and data add-ons should be aligned with the expiry date of the customer's active 'Incoming Base Plan'.

3. Continuity of Current Bundled Plans:

The existing 'Unlimited Calling and Daily Data' bundled plans (ranging from 28 to 336 days) should continue as they are. This allows heavy users to maintain their current experience. Furthermore, a customer on a base plan should be able to recharge with a bundled plan whenever they need higher usage, with both validities tracked separately. This model allows companies to increase their ARPU (Average

Revenue Per User) by adjusting tariff rates for premium data users without burdening the common man.

4. Transparency regarding 'SIM Deactivation':

Clear Information: Operators must clearly display the 'SIM Deactivation Date' (the date the number will be permanently disconnected) alongside the plan expiry date. This information should be easily accessible via the Service Provider's App, USSD codes, and IVR.

Mandatory Notification: It should be mandatory for companies to notify customers via SMS and automated calls at least 7 days prior to the actual deactivation of the SIM card.

Conclusion:

This model will protect consumers from being forced into expensive, unnecessary recharges and ensure basic connectivity for every citizen under the 'Digital India' initiative. Simultaneously, it provides a transparent framework for telecom companies to remain profitable through competitive premium tariffs.

Yours Sincerely,

Sachin Bhardwaj

Strategist

Mob: +91- 948 595 7799

Mail: contact@sachinbhardwaj.in

website: www.sachinbhardwaj.in

CP_07042026 comments - Relatively expensive Voice only packs & need to offer low priced voice only packs for lesser validity

svrprasad89@gmail.com

THU APR 9 11:02 PM

fea1-div

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Thank you for realising that high monthly ARPU tactics applied by mobile operators on all type of users at each and every price band offering, not leaving even low income and no income users.

1. Such dissimilarly added up/ priced combo tariffs without regard to split up cost for each component of bundled benefit will persist perpetually in spite of any amount of regulation, unless TRAI radically cleans up and mandates at least one offering with well defined a la carte type basic tariff offering/ template for basic no frills usage , with a scope/provision to top it up further with a la carte components of talktime or data or OTT as the user may need as they go, with a principle of 'user to pay as they go & do'

RBI has mandated basic tier accounts with low deposit amt. in banks, SEBI did similar with basic tier demat accounts mandating no charges for portfolios upto a few lakhs value of securities and even TRAI successfully implemented a commendable mandatory offering of la carte tariff template for linear TV service providers, but unfortunately left mobile telecom players untouched.

2. Root cause for such tariff deficiencies/inconsistencies (apart from invariable drive by mobile operators to push up ARPU) is the missing concept of explicitly specified & included charge for only - "outgoing/incoming validity for calls/SMS" on per day/ per month basis.

Only this component would be a mandatory minimum for Sim validity or active status, to make any kind of outgoing usage calls/SMS (with nil incoming service after 1-2 weeks of expiry of validity as existing now). For each and every component of talk time/voice/ SMS / data., the user has to additionally buy vouchers of

daily/weekly/monthly validity for usage on need basis. This a la carte offering has to be made mandatory in addition to all the usual combos the mobile operators may wish to offer, similar to what TRAI implemented with linear TV service providers which incidentally had limited adoption at the bottom most level (due to ARPU itself being very close to a la carte plan min. charges) and hence low scope for excuse of ARPU damage etc., as average telecom user needs in general are much higher data etc forcing them to seek high ARPU plans.

Hightime TRAI implements this mandatory a la carte offering of 'validity/outgoing only plan/voucher' boldly, to address needs of all the user segments at different price bands including bottom most layers. In all other user made custom combos this basic tier can be added up with service provider specific cost/plan of each bundled service (other than SMS with existing fixed prices for local/national from talk time balances)

3. If TRAI is unable to implement this ideal basic tier for any reason (please make earnest effort to implement asap) , to bring down the cost to user, voice only packs (without clubbing with SMS) need to be mandated for each time period validity being offered with combo vouchers. SMS or talktime can anyway be availed from low denomination top up packs starting from Rs 10 /20/30 etc., which is anyhow not relevant to such user not availing data as well.

Thanks

Mr. SV Prasad

Mob 9989374214

(No Subject)

rajaraja887192@gmail.com

THU APR 9 1:22 PM

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Email translation:

आदरणीय विजय कुमार जी,

मैं राजा, एक जागरूक मोबाइल उपभोक्ता, TRAI के इस नए मसौदे का समर्थन करता हूँ कि वॉइस/SMS पैक को डेटा से अलग किया जाए। लेकिन, इसमें एक बहुत ज़रूरी सुधार की आवश्यकता है:

सिम एक्टिवेशन की समस्या: महोदय, इस मसौदे में 'समान वैधता' (Corresponding Validity) की बात तो है, लेकिन 'न्यूनतम रिचार्ज' का ज़िक्र नहीं है। आज एक गरीब आदमी या बुजुर्ग को सिर्फ सिम 'ज़िंदा' रखने (OTP/Incoming) के लिए भी ₹179-₹199 खर्च करने पड़ रहे हैं। बहुत से लोगों को सिर्फ सिम एक्टिव रखनी है जिससे महीने में कुछ otp और ज़रूरी कॉल प्राप्त हो सके आपके इस संशोधन में सिर्फ कॉलिंग और sms प्लान का जिक्र है। सिम को एक्टिव रखने का नहीं ये लूपहोल कंपनियों को छूट दे रहा है अनलिमिटेड प्लान के लिए मजबूर करके लूटने की। सभी को अनलिमिटेड कॉल की जरूरत नहीं है फिर भी कंपनी उन्हें अनलिमिटेड प्लान लेने के लिए मजबूर कर रही है।

सुझाव:

01). मेरा अनुरोध है कि कंपनियों को पहले की तरह ₹30-35 का 'न्यूनतम वैलिडिटी पैक' अनिवार्य करने का आदेश दिया जाए। इसमें डेटा न हो, बस सिम एक्टिव रहे।

02). पोर्ट करवाने के लिए किसी रिचार्ज या वैधता की पाबंदी न हो ग्राहक ₹10 के टॉपअप से 1900 पर मैसेज भेज सके।

03).30 दिन के प्लान को प्रायोरिटी दी जाए अभी कंपनियां उन्हें छुपा कर रखती हैं।

04). बिना रिचार्ज के भी सिम पर इनकमिंग कॉल और sms कम से कम एक महीने तक एक्टिव रहे था

05). रिचार्ज न होने पर टोलफ्री नंबर हो या इमरजेंसी नंबर सभी की आउटगोइंग भी बंद कर दी जाती हैं इसे सही किया जाए क्योंकि अचानक इमरजेंसी आने पर कोई जरूरत में टोलफ्री नंबर या इमरजेंसी नंबर पर कॉल कर सके।

06). बिना रिचार्ज वाली सिम पर भी बैंक कॉल्स और otp या मैसेज को न रोका जाए क्योंकि बैंक वाले पहले ही इन सबके लिए अकाउंट से चार्ज कटौती कर चुके होते हैं तो फिर कंपनी इन्हें क्यों रोक लेती है इससे बहुत से लोगों को आर्थिक नुकसान हो चुका है।

07).upi के लिए msg को भेजने के लिए ₹10 रुपये के टॉपअप से ही कटौती की जा सके।

08). ट्राई नियम बनाता है और कंपनियां उसमें लूपहोल खोज कर लूटने लगती हैं। ट्राई हर तीन महीने में ऐसे लूपहोल की जानकारी लेके उन्हें बंद करे।

अनिवार्यता: सिर्फ डेटा हटाने से काम नहीं चलेगा, जब तक सिम को कम खर्च पर एक्टिव रखने का विकल्प नहीं मिलेगा, तब तक कम आय वाले उपभोक्ताओं को राहत नहीं मिलेगी।

आशा है कि अंतिम नियम में आप 'सिम एक्टिवेशन' की इस समस्या को ज़रूर जोड़ेंगे।

सादर,

राजा

रायसेन, मध्य प्रदेश

मोबाइल यूज़र्स की कुछ जरूरी मांगें:

jalalkhan608@gmail.com

THU APR 9 12:18 PM

fea1-div

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Email translation:

मोबाइल यूज़र्स की कुछ जरूरी मांगें:

1. बिना रिचार्ज के भी Incoming कॉल बंद नहीं होनी चाहिए।
2. बचा हुआ डेटा अगले महीने में carry forward होना चाहिए।
3. Aadhaar से लिंक SIM पर OTP और जरूरी SMS कभी बंद नहीं होने चाहिए।
4. सभी रिचार्ज कम से कम 30 दिन (1 महीना) के होने चाहिए।
5. जिन लोगों को सिर्फ कॉलिंग चाहिए, उनके लिए सस्ता calling-only plan होना चाहिए।

Support and Strong Suggestions – Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026

mukhiyapandav5@gmail.com

THU APR 9 7:11 AM

fea1-div,advqos

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Dear TRAI Team,

I welcome the Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026, issued by TRAI. However, I also wish to state clearly that, over the past several years, common consumers have been heavily exploited through the collusion of the government, the concerned departments, and the telecom companies. Telecom companies donate crores and billions of rupees during election periods, a practice that has led to the consistent disregard of consumer interests.

My Support:

1. The proposal to mandate "Voice + SMS-only" STVs (Special Tariff Vouchers) for every validity period is a step in the right direction, but it is not sufficient.

- Strong Suggestions (In the interest of the maximum number of people, especially those in rural areas):**

2. Incoming Calls & OTPs Must Never Be Disabled After Recharge Expiration

Only outgoing calls should be suspended upon the expiration of validity. Incoming calls, SMS, and OTPs (for banking, Aadhaar, and government services) must remain active for a minimum period of 12 months.

3. Strict Improvement in Network Quality

Call drops, poor signal strength, and network issues are common across all operators—Jio, Airtel, and Vi—particularly in rural areas.

- Enforce strict Quality of Service (QoS) standards.**

- Publicize coverage maps for rural areas and set time-bound targets for the installation of new towers.**

- **Impose heavy penalties for violations.**

- **Special Provisions for Rural Areas**

4. The pricing of "Voice + SMS-only" plans in rural circles should be kept up to 40% lower than standard rates. Give priority to BSNL.

- **Mandatory Availability of Short-Validity Plans**

- **"Voice + SMS-only" plans with validity periods of 7 days, 10 days, 15 days, and 28 days must be made available everywhere.**

- **At Least a 50% Reduction in Price**

"Voice + SMS-only" plans should be at least 50% cheaper than data-inclusive plans. TRAI itself should set the maximum price ceiling.

5. Transparency and Publicity

Publicity regarding these plans—via SMS in local languages, USSD codes, and outreach at the Gram Panchayat level—must be made mandatory.

Strict Implementation and Accountability

The new plans must be launched within 30 days of the regulations coming into force. Heavy penalties must be imposed, and accountability established, in the event of any violation.

Conclusion:

Through the collusion of the government, the concerned departments, and telecom companies, the public has been ruthlessly fleeced. Since these companies donate crores—even billions—of rupees during election periods, the interests of consumers have been consistently disregarded. TRAI must now rise above this collusion and formulate stringent regulations to provide relief to the common poor, farmers, the elderly, and people residing in rural areas. If the suggestions outlined above are not incorporated into this draft, it will prove to be nothing more than a mere bureaucratic formality.

Thank you.

Pandav Mukhiya

ShivajiNagar

Samastipur

847105

9263804600

Stakeholder Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

yashgujar1123@gmail.com

THU APR 9 5:40 AM

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To,

**The Advisor (Financial & Economic Analysis),
Telecom Regulatory Authority of India,
Tower-F, NBCC World Trade Center,
Nauroji Nagar, New Delhi – 110029**

Email: fea1-div@trai.gov.in

Subject: Stakeholder Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Respected Sir/Madam,

I write to submit my comments on the above-mentioned draft regulations, open for comments until 28th April, 2026.

I sincerely appreciate TRAI's initiative in proposing this amendment. As a consumer, I have personally witnessed how elderly family members and low-income relatives in my neighbourhood struggle with mobile recharges. My 72-year-old grandmother, who only uses his phone for calls, is forced to buy expensive bundled packs every month that include data he has never used in his life. This amendment gives me hope that such consumers will finally get fair choices.

However, I wish to bring two serious ground-level concerns to your attention:

1. LONG-VALIDITY PLANS ARE MISSING IN PRACTICE

Despite the 12th Amendment mandating a 365-day Voice and SMS-only option, telecom operators in practice are offering only 28-day or 30-day plans. My grand relative, who lives in a rural area, cannot afford to remember and manage monthly recharges. She has missed recharge deadlines multiple times, leading to disruption of her only means of communication. A genuine annual plan would solve this completely, but no operator is practically offering one. I urge TRAI to make annual (365-day) Voice and SMS-only STVs a strict and enforceable obligation, not just a paper requirement.

2. INCOMING CALLS GET DEACTIVATED BEFORE VALIDITY EXPIRES

This is perhaps the most distressing issue. Even within an active recharge period, incoming call services are being cut off prematurely by operators. My neighbour, a daily wage worker, had his incoming calls stopped nearly 10 days before his plan's stated validity ended. He missed an urgent call from his employer and lost a day's work as a result. For people in emergencies, this can have far worse consequences. I request TRAI to strictly mandate that incoming services remain active for the full validity period and impose meaningful penalties on operators who violate this.

The proposed 13th Amendment is a positive step, but its true benefit will only reach consumers if these ground realities are also addressed firmly.

Thank you for this opportunity to share my concerns.

Yours faithfully,

Yash Gujarathi

5, Rajpal Colony, Panchavati, Nashik

9156119348

yashgujar1123@gmail.com

09.04.2026

Comment for draft released dated 7/4/2026

cedriciscool@gmail.com

THU APR 9 2:00 AM

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Comment for Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026 released dated 7/4/2026

Below is the suggestion for the same..

Telecom companies need to introduce pay as per use plans for calls and data to increase validity as the cellphone number is linked to a number of government services and it becomes highly difficult to retain the number with such high tariffs like special vouchers just to use these government services. Also if the said number is transferred to someone else, who is responsible for misuse of the govt services which are already linked to the transferred number.

Please also look into this problem.

Thanks.

Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

papubhoumik6@gmail.com

THU APR 9 12:00 AM

fea1-div

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Respected Sir/Madam,

I would like to submit my comments as a telecom consumer regarding the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026.

I appreciate the initiative taken to introduce more options for Voice and SMS only Special Tariff Vouchers (STVs). This step is highly beneficial, especially for elderly users, low-income groups, and individuals who do not require data services.

However, I would like to present the following suggestions:

- 1. Telecom service providers should be mandated to offer shorter validity Voice and SMS only packs (28 days), as these are more affordable and practical for daily wage earners and rural users.**
- 2. The pricing of Voice and SMS only packs should be strictly proportional and transparently lower compared to bundled packs with data, ensuring true cost benefit to consumers.**
- 3. All such packs should be clearly displayed across all platforms, including mobile apps, websites, and retail outlets, so that consumers can easily identify and choose suitable options.**
- 4. Awareness initiatives may also be introduced to educate consumers about the availability of these Voice and SMS only packs.**

I strongly believe that these measures will enhance consumer choice, affordability, and fairness in telecom services.

Thank you for considering my suggestions.

Yours sincerely,

Papu Bhoumik

West Bengal

7024611416

**Public comments from retail telecom consumer on - Draft notification dtd.
07.042026 on TCP(13 th amendment)regulations 2026**

manohar.prakashrao@gmail.com

WED APR 8 5:41 PM

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Sir/Madam

In the subject mentioned draft notification on TCP(13 th amendment)

Regulatory intent, as I understand is :

- to make TSPs offer plain vanilla voice only packs at affordable price points/lower validity periods to serve the needs of the bottom most segments of our society, who often do not need expensive daily data volumes or even packet data recharge

vouchers (which are mostly offered with low validity periods forcing regular/frequent purchases or upgrade to daily data volume.)

My suggestion:

If the key aspect is 'affordability at low price points', it would be advisable

1. not to mandate or club SMS usage along with unlimited voice only / talk time only packs to allow bare bottom pricing by TSPs. User requirement could even be merely outgoing validity (with optional paid talk time from main balance top ups of low value) with incoming calls/SMS being free , as mostly needed by the bottom most segment end users like daily wagers / casual work force with no daily work/ petty vendors / street hawkers / old aged with no income etc.

2. Along with mandating multiple voice/talk time only packs for each unique validity period offered in case of Combo packs, kindly mandate to also offer packet data vouchers for each validity period offered in case of Combo packs - duly extending full liberty to TSPs on their pricing or data volume in each packet data voucher, without insisting on affordability aspect unlike voice/talktime only, as this would be purely optional for the benefit of relatively better off low end users, who may need packet data just for chat/whatsapp and UPI usage and nothing more (for which daily data volume plan would be too expensive)

3. Suggest to design technical features to exclude such low end users from ARPU computations, which would be the key concern of TSPs for making any such low end revenue potential offers.

Reasoning / explanation behind above suggestion :

The above suggestion would be cheapest to fix tariff voice/talktime only, commensurate with Combo packs, and workable for end users so long as basic top up vouchers of Rs 10 and above continue to exist to add main balances for occasional SMS or talk time based on tariff plan for voice. Need for SMS local/national mostly arises with SIM validation for chat/texting applications like

Whatsapp, UPI payment id registration etc., which also need mobile data to be available for actual usage, though many android apps do not mandate mobile data for UPI registration, which is validated by outgoing and incoming SMSs.

Key assumptions to implement above suggestion:

1. SMS on need basis is to be availed from main balance debit., for which small value top ups of Rs 10 or in multiples of rs 10 should continue to be offered by TSPs

2. Invariably packet data vouchers also need to be made available for each such unique validity period for which voice/talk time only packs are being mandated (without insisting on proportionality to reduce cost, something which is being mandated in case of voice / talk time only packs/plans

Thank you

Mr. Manohar Prakash Rao

Hyderabad

Mob. 9642298216

दूरसंचार उपभोक्ता संरक्षण (13वें संशोधन) विनियमन, 2026 के मसौदे पर सुझाव।

manishvishwakarma2112@gmail.com

WED APR 8 2:48 PM

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Email translation:

आदरणीय विजय कुमार जी,

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सुझाव:

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02). पोर्ट करवाने के लिए किसी रिचार्ज या वैधता की पाबंदी न हो ग्राहक ₹10 के टॉपअप से 1900 पर मैसेज भेज सके।

03). 30 दिन के प्लान को प्रायोरिटी दी जाए अभी कंपनी उन्हें छुपा कर रखती है।

04). बिना रिचार्ज के भी सिम पर इनकमिंग कॉल और sms कम से कम एक महीने तक एक्टिव रहे था

05). रिचार्ज न होने पर टोलफ्री नंबर हो या इमरजेंसी नंबर सभी की आउटगोइंग भी बंद कर दी जाती हैं इसे सही किया जाए क्योंकि अचानक इमरजेंसी आने पर कोई ज़रूरत में टोलफ्री नंबर या इमरजेंसी नंबर पर कॉल कर सके।

06). बिना रिचार्ज वाली सिम पर भी बैंक कॉल्स और otp या मैसेज को न रोका जाए क्योंकि बैंक वाले पहले ही इन सबके लिए अकाउंट से चार्ज कटौती कर चुके होते हैं तो फिर कंपनी इन्हें क्यों रोक लेती है इससे बहुत से लोगों को आर्थिक नुकसान हो चुका है।

07).upi के लिए msg को भेजने के लिए ₹10 रुपये के टॉपअप से ही कटौती की जा सके।

08). ट्राई नियम बनाता है और कंपनियां उसमें लूपहोल खोज कर लूटने लगती हैं। ट्राई हर तीन महीने में ऐसे लूपहोल की जानकारी लेके उन्हें बंद करे।

अनिवार्यता: सिर्फ डेटा हटाने से काम नहीं चलेगा, जब तक सिम को कम खर्च पर एक्टिव रखने का विकल्प नहीं मिलेगा, तब तक कम आय वाले उपभोक्ताओं को राहत नहीं मिलेगी।

आशा है कि अंतिम नियम में आप 'सिम एक्टिवेशन' की इस समस्या को ज़रूर जोड़ेंगे।

सादर,

मनीष विश्वकर्मा

भोपाल, मध्य प्रदेश

9754771131

**Comments on Draft Telecom Consumer Protection (Voice & SMS Only Packs)
Regulation, 2026**

s.nagarajan@ifqm.org.in

WED APR 8 2:26 PM

fea1-div@trai.gov.in

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Subject: Comments on Draft Telecom Consumer Protection (Voice & SMS Only Packs) Regulation, 2026

To

The Advisor (FEA)

Telecom Regulatory Authority of India

Dear Sir/Madam,

I appreciate TRAI's initiative in proposing mandatory availability of Voice & SMS only tariff plans. This is an important step towards enhancing consumer choice and addressing the needs of users who do not require mobile data services.

1. Support for the Proposed Regulation

The introduction of Voice & SMS only packs across validity periods is a welcome move. It ensures:

- **Fair pricing for users who do not consume mobile data**
- **Inclusion of low-usage and feature phone customers**
- **Reduction in forced bundling of data services**

2. Identification of an Unaddressed Consumer Segment

While the current proposal effectively addresses “zero data users,” there exists a distinct and growing segment that remains unaddressed:

Users with primary broadband access (home/office Wi-Fi)

- **These users rely on fixed broadband for most data consumption**
- **However, they still require limited mobile data for essential on-the-go usage, such as:**
 - **Map navigation**
 - **OTP-based authentication**
 - **Messaging services**
 - **Emergency connectivity**

This segment is particularly relevant in urban and semi-urban areas and is expected to grow with increasing broadband penetration.

3. Recommendation: Introduce a Third Category – Minimal Data Plans

In addition to the proposed Voice & SMS only packs, it is recommended that TRAI consider introducing a hybrid tariff category, such as:

Voice + SMS + Minimal Data Plans, with features like:

- **Standard voice and SMS benefits**
- **A limited mobile data allowance (e.g., ~1 GB per week or equivalent monthly allocation)**

4. Rationale for the Recommendation

This approach would:

- **Bridge the gap between zero-data plans and full data bundles**
- **Prevent overcharging for unused high data allocations**
- **Improve tariff segmentation and consumer choice**
- **Encourage efficient utilization of telecom network resources**
- **Align with evolving consumption patterns driven by broadband adoption**

5. Market Structure Perspective

With this addition, tariff offerings would logically align into three clear segments:

- **Full Data Plans (for high data users)**
- **Voice & SMS Only Plans (for zero data users)**

- **Minimal Data Plans (for low data / broadband-dependent users)**

Such segmentation would enhance clarity, fairness, and efficiency in the telecom tariff ecosystem.

6. Conclusion

While fully supporting the proposed regulation, it is requested that TRAI consider the introduction of a minimal-data hybrid plan category to comprehensively address all consumer segments and future usage patterns.

Thank you for the opportunity to provide comments.

Yours sincerely,

Nagarajan S

Chennai

Comments on Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

molletisambhasiva461@gmail.com

WED APR 8 7:06 AM

fea1-div

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Respected Sir/Madam,

I, Molleti Sambha Siva, a resident of Kakinada district, wish to submit my formal comments and suggestions regarding the Draft Thirteenth Amendment Regulation, 2026.

I wholeheartedly welcome the Authority's move to mandate exclusive Voice and SMS-only vouchers. This is a significant step toward protecting the interests of common consumers. Based on my observations, I would like to propose the following points for your kind consideration:

1. Support for Exclusive Voice and SMS Vouchers:

A vast majority of elderly citizens, rural populations, and feature-phone users do not require mobile data. Currently, they are forced to pay for data-bundled packs which they never use. Mandating a corresponding Voice+SMS pack for every validity period is a fair and much-needed intervention.

2. Proportional Pricing Mechanism:

As proposed in Para 4 of the draft, there should be a "largely proportional reduction in tariff" for these vouchers. I suggest that since data accounts for a major portion of telecom costs, the Voice+SMS-only packs should be priced at least 30% to 40% lower than the standard data-bundled packs to provide genuine relief to low-income users.

3. Request for Continued Incoming Call Facility:

The most critical issue faced by consumers today is the immediate suspension of Incoming Calls upon the expiry of a recharge plan. Mobile connectivity is now a basic necessity for safety and emergency communication. I humbly request the Authority to consider the following:

Mandate that Incoming Call facilities remain active for a minimum of 60 to 90 days after the expiry of the last recharge.

Prevent telecom companies from completely "blacking out" a connection simply because the user cannot afford a high-value outgoing pack immediately.

4. Transparency in Offering:

Service providers must be directed to display these Voice+SMS-only vouchers prominently on their websites, apps, and at retail recharge points so that they are easily accessible to the common man.

Conclusion:

I appreciate TRAI's proactive approach in addressing these consumer grievances. Implementing these suggestions will ensure that telecommunication remains affordable and inclusive for every section of society.

Thanking you,

Yours faithfully,

Molleti Sambha Siva

Address: 1-90, Ramalayam Street, Jagapathinagaram,

Kirlampudi Mandal, Kakinada District,

Andhra Pradesh – 533431.

Phone: 8341231432

**Comments on Draft Telecom Consumers Protection (Thirteenth Amendment)
Regulations, 2026**

rupeshkumarjha878@gmail.com

MON MAY 4 10:11 PM

fea1-div

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To:

The Ld. Advisor,

Financial & Economic Analysis, TRAI

Ref: Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Sir/Madam,

1. While the proposed amendment acknowledges certain deficiencies in the implementation of the Telecom Consumers Protection Regulations, 2012, it fails to squarely address the deliberate, systematic, and commercially motivated practices adopted by Telecom Service Providers (TSPs), which, in effect, amount to unfair trade practices and consumer deception. The conduct of TSPs, as revealed through past implementation of the Twelfth Amendment, demonstrates regulatory circumvention bordering on organized consumer exploitation, rather than mere compliance gaps.

2. The explanatory memorandum itself records that TSPs introduced Voice and SMS-only Special Tariff Vouchers (STVs) at prices not proportionately reduced despite exclusion of data services. This practice cannot be treated as an innocuous pricing decision; rather, it reflects artificial price inflation and unjust enrichment at the cost of vulnerable consumers, which are classic indicators of exploitative and deceptive commercial conduct. Such practices, if examined under consumer protection jurisprudence, would squarely fall within the mischief of unfair trade practice and deficiency in service.

3. Despite explicit regulatory intent to provide consumer choice, TSPs continued to coerce consumers into purchasing data-inclusive packs by offering numerous validity options for bundled STVs, while artificially restricting voice and SMS-only packs to few high-cost, long-duration options. This method of forced bundling, particularly when consumers neither require nor use data services, operates as a constructive denial of choice. Such conduct effectively compels consumers to pay

for unwanted services, which in substance amounts to a billing scam masked as tariff design.

4. The conduct of TSPs disproportionately impacts elderly citizens, low-income consumers, rural users, and feature phone users. These categories lack bargaining power and digital literacy, making them easy targets for tariff manipulation. The absence of short-duration, affordable voice and SMS-only packs is not accidental but appears to be a calculated commercial strategy to extract higher upfront payments, thereby exploiting socio-economic vulnerability.

5. The past experience recorded by the authority itself shows a recurring pattern of minimalistic compliance only after public backlash and persistent denial of genuine parity between bundled and non-data STVs. This pattern reflects bad faith compliance, where regulations are technically followed but substantively defeated. Such conduct erodes consumer trust and undermines the very authority of regulatory oversight.

6. A serious lacuna in the proposed amendment is the complete absence of deterrent penalties or accountability mechanisms. Without explicit financial disincentives, mandatory refunds for excess charges, and time-bound compliance audits, TSPs are effectively incentivized to continue exploitative practices until consumer outrage forces correction. Regulatory directions without enforcement teeth risk becoming mere advisory statements.

7. To prevent recurrence of such scam-like practices, the regulations must incorporate clear mathematical benchmarks for “proportionate reduction” in tariffs and automatic compensation to consumers in case of overcharging. Absent such safeguards, vague terms like “largely proportional reduction” remain open to manipulation and misuse.

8. The proposed amendment, though directionally correct, addresses only the symptoms and not the disease. The real issue lies in the predatory pricing strategies, forced bundling, and exploitative tariff engineering by TSPs, which closely resemble systematic consumer scams rather than isolated compliance failures. Unless the Authority adopts a zero-tolerance approach towards such conduct and introduces strict enforcement and penal consequences, telecom

consumers, especially the most vulnerable, will continue to be subjected to covert financial exploitation under the guise of tariff innovation.

Regards,

Rupesh Kumar Jha

Contact number: (+91) 9835278107

**Formal Comments: Draft Telecom Consumers Protection (Thirteenth Amendment)
– Urgent need for affordable, non-bundled plans**

harinathreddyreddy570@gmail.com

SAT MAY 2 5:57 AM

fea1-div

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Respected Advisor (Financial and Economic Analysis),

I am writing to submit my comments regarding the recent TRAI recommendations on telecom tariffs. While the push for Digital India is commendable, the current pricing strategies of telecom operators are becoming exploitative for a large section of Indian citizens.

I would like to highlight the following critical issues:

- 1. Irrelevant Bundled Benefits for Senior Citizens: Most plans today are "all-in-one" packs that include OTT subscriptions and massive daily data limits. For citizens above 60, these benefits are practically useless. They are being**

forced to pay higher prices for digital entertainment they do not use, simply to keep their phone lines active.

2. **The Digital India Paradox in Rural Areas:** In rural villages, users do not need 1.5GB or 2GB of data every single day for streaming. However, because of the "Digital India" shift, they *do* need a small, reliable amount of data for UPI payments, government portals, and essential tasks. Currently, there is no middle ground—they must either buy expensive daily data packs or have no data at all.
3. **Compulsive Usage vs. Actual Need:** The current "daily limit" system is manipulative. It forces a "use it or lose it" mentality. Consumers should have the freedom to use a fixed amount of data over a validity period based on their actual needs, rather than being governed by the operator's forced daily cycles.
4. **Skyrocketing Minimum Entry Costs:** The constant hike in "minimum recharge" plans to keep a SIM active is effectively "looting" the poorest sections of society. Telecommunication is a basic necessity, not a luxury.

My Request to TRAI:

I urge the concerned officials to stand by the common people. We need plans that are affordable and transparent, not manipulative. I request TRAI to mandate plans that offer:

- **Unlimited Voice and SMS.**
- **A modest, fixed data bucket (e.g., 5GB or 10GB for the entire month/validity) to support Digital India tasks without the burden of expensive daily-limit pricing.**
- **The removal of forced OTT "benefits" to bring down the core cost of the plan.**

Telecom companies must be stopped from forcing expensive, bundled ecosystems on users who only seek basic connectivity. We look to TRAI to protect the consumer's right to choice and affordability.

Many thanks for being there for us,

Yours sincerely,

M.Naveen

9492991979

ADONI, KURNOOL(D), ANDHRA PRADESH.

Subject: Submission of Stakeholder Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

vinmouli@yahoo.co.in

TUE APR 28 8:06 PM

fea1-div@traf.gov.in

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To

The Advisor (Financial & Economic Analysis)

Telecom Regulatory Authority of India

Tower-F, NBCC World Trade Center

Nauroji Nagar

New Delhi – 110029

Email: fea1-div@traf.gov.in

Date: 28 April 2026

Subject: Submission of Stakeholder Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Respected Sir/Madam,

I write to submit my stakeholder comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026 issued by the Telecom Regulatory Authority of India.

I am a practicing thermal engineer engaged in boiler design and energy conservation. I am also a telecom consumer, and my comments are guided by principles of efficiency, affordability, and optimal utilization of resources. The proposed amendment is a welcome step toward ensuring equitable access and preventing unnecessary financial burden on consumers who do not require data services.

My regulation-wise comments are submitted below for kind consideration:

1. Present Provision: Regulation 4(2)(c)(iii) – Substitution of fourth proviso mandating Voice & SMS-only STVs corresponding to each validity of bundled STVs.

Comment: Strongly supported.

Reasoning: Ensures parity of choice and removes compulsion to pay for unused data services. Particularly benefits low-income users, elderly persons, and non-data users. Aligns with efficiency principles where consumers pay only for what they use.

Recommendation: Explicitly mandate that all validity options (daily, weekly, monthly, quarterly, yearly) must be mirrored without restrictive conditions.

2. Present Provision: Pricing clause – “largely proportional reduction in tariff”.

Comment: Requires clarification.

Reasoning: The phrase is ambiguous and open to interpretation. Telecom Service Providers such as Bharti Airtel and BSNL may not pass on full benefits to consumers without defined benchmarks.

Recommendation: Define a clear pricing framework (percentage-based or cost-based). Mandate disclosure of cost components for transparency.

3. Present Provision: Regulation 1(2) – Commencement within 30 days.

Comment: Partially adequate.

Reasoning: While feasible for major operators, full implementation across retail networks, especially in rural areas, may require additional time.

Recommendation: Provide phased implementation—pricing compliance within 30 days and full rollout within 60 days.

4. Present Provision: Availability across customer touchpoints (implicit).

Comment: Needs strengthening.

Reasoning: Mere availability does not ensure accessibility, especially for rural and elderly users dependent on offline channels.

Recommendation: Mandate availability through USSD, SMS-based services, retail outlets, and customer care centers, with proper retailer awareness.

5. Present Provision: Publication of tariffs (as per existing directions).

Comment: Requires standardization.

Reasoning: Lack of uniform tariff presentation leads to information asymmetry and difficulty in comparison.

Recommendation: Introduce a standardized tariff display format including per-day cost and comparison with bundled plans.

6.Present Provision: Pricing fairness and consumer protection (implicit).

Comment: Needs enforcement support.

Reasoning: Past experience indicates initial overpricing and delayed corrections by TSPs. Without enforcement, intended benefits may not materialize.

Recommendation: Introduce periodic reporting, compliance audits, and penalties for non-compliance.

7.Present Provision: Objective of consumer choice and non-discrimination.

Comment: Strongly supported.

Reasoning: Promotes equitable access and prevents forced bundling of services, benefiting vulnerable user groups.

Recommendation: Consider introducing a regulated “basic telecom plan” focused on essential Voice & SMS services at affordable rates.

8.Present Provision: Affordability through proportional pricing.

Comment: Needs stronger safeguards.

Reasoning: Without affordability benchmarks, plans may remain financially inaccessible to low-income consumers.

Recommendation: Introduce affordability criteria such as per-day cost caps or benchmarking norms.

9.Present Provision: Post-implementation review after six months.

Comment: Strongly supported.

Reasoning: Enables assessment of real-world impact and identification of regulatory gaps.

Recommendation: Ensure the review includes stakeholder consultation and public disclosure of findings.

Conclusion

The proposed amendment is a progressive and necessary reform aimed at enhancing consumer choice, affordability, and inclusivity. With clearer pricing guidelines, stronger enforcement, and improved transparency, the regulation can effectively achieve its intended objectives.

I trust that the above comments will be useful to the Authority in finalizing the amendment.

Thanking you,

Yours faithfully,

K. V. Chandramouli

Practicing Thermal Engineer (Boiler Design & Energy Conservation)

With best Regards

K.V.Chandra mouli

MYSURU

Submission of Comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Saroja

TUE APR 28 3:00 PM

fea1-div,Kolakaluri Venkata Suresh Babu,Subramani Muthukumar

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Dear Sir,

Greetings from Citizen consumer and civic Action Group (CAG)!

Citizen consumer and civic Action Group (CAG) is a 40-year-old, non-profit, non-political, and professional organisation that works towards protecting citizens' rights in consumer and environmental issues, and promoting good governance processes including transparency, accountability, and participatory decision-making.

CAG appreciates the opportunity to provide comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026. The proposed amendment represents an important step towards strengthening consumer choice and affordability in the telecom sector, particularly for consumers who primarily require voice and SMS services.

The introduction of provisions requiring telecom service providers to offer Voice and SMS-only Special Tariff Vouchers (STVs) corresponding to the validity periods of bundled plans is a positive consumer-centric initiative. These measures have the potential to improve affordability, prevent forced bundling of services, and ensure fair treatment of consumers who do not require data services. We appreciate TRAI's efforts on this.

However, from a consumer protection perspective, it is essential that the implementation of these provisions is supported by strong safeguards to ensure transparency, accessibility, affordability, and effective enforcement.

Having said this, we are attaching herewith our comments to the consultation paper, as we see that today (28.04.2026) is the last date for submission of comments.

This is for your kind consideration, please.

Thank you.

Regards,

Saroja

Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

sahilbtft@gmail.com

TUE APR 28 9:34 AM

fea1-div

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Respected Sir/Madam,

I am writing in response to the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026 issued by the Telecom Regulatory Authority of India.

The proposed amendments rightly aim to enhance consumer choice and prevent unnecessary bundling of services. In this context, I would like to suggest an additional consumer-centric provision addressing a growing and specific need: low-cost OTP-focused recharge options.

With the rise in digital transactions and increasing concerns regarding fraud, many consumers maintain a secondary SIM card exclusively for essential services such as Aadhaar, banking, income tax filing, and other government services. These services primarily rely on One-Time Password (OTP) based authentication.

At present, there is no affordable plan designed specifically for such limited usage. Consumers are required to purchase bundled plans with voice, SMS, and data benefits, often involving higher costs and longer validity, despite needing only minimal incoming SMS functionality.

This results in:

- Unnecessary financial burden, particularly for low-income users and senior citizens
- Inefficient utilization of telecom services
- Reduced incentive for safer digital practices such as maintaining a dedicated SIM for critical services

In this regard, it is submitted that the Authority may consider mandating or encouraging the introduction of low-cost OTP-centric recharge options, such as:

- A nominal recharge (e.g., ₹10) providing a limited number of incoming SMS (e.g., 10 messages), or
- Short-duration or usage-based packs designed exclusively for receiving essential service communications

It is also submitted that such packs should be treated as standalone plans, and the purchase of such a pack should be sufficient to keep the SIM active for the corresponding validity period. No additional recharge, minimum balance requirement, or separate validity extension should be mandated for continued access to incoming essential service communications.

Such provisions would:

- Promote secure and practical digital usage
- Improve affordability and accessibility
- Align telecom offerings more closely with actual consumer needs
- Further strengthen the objectives of consumer protection

I request the Authority to kindly consider incorporating these suggestions in the final regulations.

Thanking you.

Yours sincerely,
Sahil Gupta

Request for extension of time for submitting written comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Shuheb

MON APR 27 6:18 PM

fea1-div@trai.gov.in,Subhajit Dasgupta,Mohammed Ramish,Swapneel Thakur

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To,

Shri Vijay Kumar

Advisor (F&EA),

Telecom Regulatory Authority of India

Subject: Request for extension of time for submitting written comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

Respected Sir,

The Internet and Mobile Association of India ('IAMAI') is a not-for-profit industry body with over 750 members representing the gamut of digital businesses in India. We write to you regarding the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026 ('Draft Amendments') released by the Telecom Regulatory Authority of India (TRAI) for public consultation on 7 April 2026.

At the outset, we would like to thank the TRAI for allowing us the opportunity to submit our feedback on the Draft Amendments. However, given the nuanced nature of the document, we believe the current timeline does not provide sufficient time for us and our members to develop a submission addressing the Draft Amendments.

Therefore, on behalf of our members, we humbly request the TRAI to extend the timeline for submitting written comments on the Draft Amendments by at least 15 days to 13 May 2026. This will allow our members to coordinate their responses to the Draft Amendments, thereby ensuring the consultation exercise yields maximum value.

We hope our request is considered positively.

Regards,

Shuheb Khan

Assistant Vice President

Internet and Mobile Association of India

www.iamai.in

+91 9821923687

Telecom consumer protection (13th amendment) regulations 2026

lakshmikantajenabls@gmail.com

SAT APR 25 8:15 AM

fea1-div

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Dear Sir/Madam,

I went through the details of the Draft copy of the said regulations floated on the TRAI website. I believe, TRAI has abled to catch up the loopholes that resulted in deceptive pricing by service providers to the customer.

Here, I would further add that in this age of digital life, and we are moving towards a digital economy (India), we must ensure a smooth and logical affordable price for poorest of the poor to be in the connection loop of digital India. For the same, fair pricing of connectivity is vital.

Please, Let's have some consideration on this purpose as I realised -

1. Incoming call/sms means at least one party is paying for the same. Then why incoming call/sms are restricted with immediate expiry of recharge.

2. Why almost all recharge packs by service providers are made unlimited call and unnecessary 100 sms per day. Why one would pay for it. If someone using for commercial purposes, let them to pay. If unlimited calls packs are bound to recharge, then all the users of a family paid for the unlimited calls, but ultimately who got benefited, the service providers as no incoming call or sms is allowed without active recharge.

3. Govt should think about "Make your pack" option. Where let the customer decide and make its recharge packs as per their requirement for monthly/quarterly/half yearly or annual.

Call, data, sms shall have a basic price per unit.

4. There shall be strong compliance mechanism for disconnection of service from provider ends and financial loss to public as recharge once done will not be carried forward out of its validity period, even if someone not able to use it.

5. AFTER ALL, WE HAVE TO ENSURE THE ACTIVE CONNECTION IS THERE TO EVERY PERSON HOLDING A MOBILE WITH ACTIVE SIM. LIKE MILLIONS OF KEYPAD PHONE USER SHOULD GET BENIFITS OF SUCH CONNECTION MANDATES. UNNECESSARY PAY IS A SYSTEMATIC FAILURE OF GOOD GOVERNANCE IN EVERY OCCASION OF LIFE.

IF WE WANT TRULY TO MAKE HON'BLE PM SHRI NARENDRA MODI JI VISION OF DIGITAL INDIA AS A REVOLUTION, WE HAVE TO ENSURE THAT THE MINIMUM CONNECTIVITY TO THE LAST CORNER OF INDIA IS NEVER COMPROMISED.

THANKS AND With an anticipation of significant move by the govt to protect the vision of digital connectivity in India soon,

With Best regards.

Lakshmikanta Jena

Balasore, Odisha

Support for Voice + SMS Only Plans& Request for 30-Day Monthly Plans

saikiranprince16@gmail.com

THU APR 23 4:29 PM

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Respected TRAI Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only plans

for all validity periods under the 13th

Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data,

saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month'validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Formal Representation Regarding Telecom Tariff Regulations and Consumer Protection

gopinathmani83@gmail.com

TUE APR 14 12:33 AM

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Respected Sir/Madam,

I am writing to formally submit my recommendations regarding the 13th Amendment and the upcoming regulatory framework for telecommunication services. I strongly believe the following measures are essential to safeguard the interests of the common man, particularly rural users, senior citizens, and low-income groups.

1. Introduction of 'Voice + SMS Only' Plans

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods. A significant portion of our population uses feature phones and does not require mobile data. Forcing these users to pay for bundled data is an unfair financial burden. Separating these services will provide a cost-effective choice for those who only need basic connectivity.

2. Standardized 30-Day/Monthly Validity

I request the Authority to mandate a strict "30-day" or "One-month" validity period for all recharges. The current 28-day cycle results in 13 recharges per year, which is deceptive and adds an unnecessary monthly expense. A standardized calendar-month validity for both voice-only and bundled packs would ensure transparency and fairness.

3. Reduction of Minimum Recharge Requirements

The minimum entry-level plan required to keep a SIM card active is currently too high. I urge TRAI to direct operators to lower these costs, ensuring that low-income users can maintain their mobile numbers without being forced into expensive monthly commitments.

4. Carry Forward of Unused Data and Validity

I propose a mandatory 'Carry Forward' facility. Consumers should be allowed to roll over unused data and remaining validity days to their next recharge cycle, ensuring they get the full value of what they have paid for.

5. Prior Intimation of Tariff Hikes

To protect consumers from sudden financial shocks, telecom companies should be required to provide at least 30 days of prior public notice before implementing any price increases.

6. Quality of Service (QoS) and Accountability

Finally, I request stricter penalty norms for frequent call drops and poor signal connectivity, especially in rural areas. Consumers deserve service quality that is commensurate with the tariffs they pay.

I hope the Authority will consider these consumer-friendly regulations to make telecommunication services more inclusive and affordable.

Thank you.

Gopinath Mani

URGENT: Feedback on Draft Telecom Consumer Protection (13th Amendment) – Mandatory Unbundling and User Protection

yash55849@gmail.com

MON APR 13 9:00 PM

fea1-div,daca

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Dear Shri Vijay Kumar,

I am writing as an Airtel mobile user to submit my formal feedback regarding the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026. I request TRAI to take immediate action against the following unfair trade practices:

1. Mandatory "A-La-Carte" Selection Feature:

As an Airtel user, I am currently forced into high-cost recharges (e.g., ₹979) that bundle "Basic" OTT services and AI tools like Perplexity. This is predatory because:

- **Duplicate Subscriptions:** Users who already pay for Netflix Premium are still forced to pay for a "Basic" version included in the plan.
- **Unwanted Services:** Elderly users and those who only need calls/data are forced to pay for streaming apps they do not use just to keep their SIM active.
- **Proposed Solution:** Mandate a "Select & Pay" feature. Users must be allowed to uncheck unwanted benefits and see a corresponding, immediate price reduction in their recharge.

2. Truth in Advertising for "Unlimited" 5G:

Marketing 5G as "Unlimited" while enforcing a 300GB Fair Usage Policy (FUP) is deceptive.

- **Proposed Solution: Prohibit the word "Unlimited" for any plan with a cap.**
The exact data limit must be displayed in the primary plan title in large font.

3. Restoration of "Lifetime Validity" for Basic Connectivity:

The "Minimum Recharge" system (₹200+ monthly) is a burden on the poor and elderly who only need a SIM for bank OTPs or incoming calls.

- **Proposed Solution: Reintroduce a "Pay-as-you-go" model where a small balance keeps the SIM active indefinitely for incoming services.**

4. Quality of Bundled Content:

Charging premium prices for "Basic" tiers of OTT apps (containing old content) is a scam. High-value recharges should, at minimum, include premium content tiers.

I urge TRAI to implement these changes to stop the exploitation of telecom consumers in India.

Sincerely,

Yash Anil PAL
9022402382
Kandivali

Comments on Draft Telecom Consumers Protection (Thirteenth Amendment)
Regulations, 2026

NCHSEBPL

MON APR 13 5:35 PM

fea1-div

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To

Shri Vijay Kumar,

Advisor (F&EA)

Dear Sir,

The National Centre Of Human Settlements and Environments, Bhopal (Consumer Advocacy Group) CAG is happy to note that ultimately TRAI is going to fulfil long standing demand of specially of rural population for which we are making every efforts by way of "Reports on Consumer Awareness Programmes" on rural areas

In the Telecom Consumers Protection Regulations, 2012 the amended notification which was issued on 23rd. Dec, 2024 was just to fulfil the instructions of TRAI because there was no publicity of STV having voice and SMS only was made by the TSPs. Even the retail outlets of TSPs were not aware of this facility and rural population where we conducted CAPs were blunt about this facility. We had to tell them about such facility several times.

We totally agree with the new notification of TRAI in this connection and to request that there were clear instructions of TRAI in their notification of 30th. SEPT. 2020 about due publicity but somehow it was not implemented by the TSPs in true spirit and therefore unless and until the due publicity is nor being made the benefit of such change will not reach to the end point and for that these are the following suggestions of NCHSE, BHOPAL for consideration;

- A. When the notification is being made effective and implemented by TSPs a copy of that should go to press clearly highlighting the STV having voice and SMS facility only and STV having data facility also with the same validity period**
- B. Thereafter a copy of the same should be forwarded to all CAGs of the area and in turn CAG responsibility to check it from the media.**
- C. After ascertaining the fact, CAG must report to concerned Regional Offices of TRAI.**

In these process, we think old people, household women and rural population may take the true benefit of the STV having voice and SMS facility only.

Hoping an early release of notification.

Regards,

R.Chandra

Sr. Fellow & CAG member

**Public consultation comments - Telecom Consumer Protection 13 th amdmt draft
07.04.26**

girija.madhira@gmail.com

SUN APR 12 8:12 PM

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Sir / Madam

Affordability and empowerment of the telecom services consumer can be best accomplished by an enabling regulation addressing the gaps in design of QoS and 'performance metrics' widely accepted by all the stakeholders in the industry. Ideal and most desirable regulation in all aspects is the one

1. which places complete choice in the hands of the consumer, while exercising forbearance in pricing of each segment of service that can be split up from the plethora of combos prevailing in the industry. Such combos grossly distort transparency needed by consumers for evaluation of their essential needs and affordability points for each time bucket and add-on pricing for each extra service they get and combo cart pricing discounts offered in an opaque manner by service providers for the extra revenue they earn.

For better illustration of the need for this flexibility from consumer end - for instance., if organised fruit shops offer only apples and oranges of different exotic varieties but not the low margin and low cost local Bananas, Guava or Chikoo which are rather bundled free of cost for buying the exotic fruit baskets, no amount of regulation to remove distortion in price for the lowest grade/minimum lot of Apples or oranges would serve the real needs of consumers, who are hard pressed to split their limited earnings to many needs in their daily life. If they have a need and cash in hand certainly they would like to buy a more aspirational combo basket. But they should invariably be offered their Bananas, Guavas and Chikoo either per piece or per market lot., while pricing may be left purely to the Industry. Even if the plain vanilla offering is priced relatively somewhat more, atleast the

consumer is not deprived of that flexibility of choice., something which is badly missing today, which this consultation aims to address. In line with the same, the regulator on their part has to mandate companies to adopt the same 'bare minimum' pricing of telecom services as a mandatory basic tier in deciding pricing for higher tier or additional facilities in all combos. (This is something universal and similar to uniform 'death premium' rates as per mortality tables offered in plain vanilla term life insurance and the same rates as per table adopted in pricing of all sorts of combo insurance/endowment/investment/annuity policies as approved by their regulator)

2. Even as a regulator TRAI should not get influenced by the extraneous considerations such as aiming to ensure 'minimum monthly revenue per active or registered telecom subscriber' etc., which should be purely left to market dynamics. Telecom service providers primarily look for metrics like ARPU per month etc. as their performance is analysed by their investors, stock markets and many other stakeholders, basis such metric. The telecom service providers will be more open and willing to address basic telecom needs of the lowermost segment, starting with bare essential service of an active SIM card i.e., outgoing/incoming voice or SMS validity period, provided the overall performance metric is not affected by the revenue originating from services provided to those bottom segments.

In line with above key principles and considerations the components in essential telecom service with revenue potential are split as under, where ACTIVE SIM CHARGES would be mandatory minimum to keep SIM active on network and all other components would be optional extra for consumers.

Component 1 - ACTIVE SIM CHARGES- Cost for Outgoing & Incoming call and message services per day or per week or per month (unlimited volume), which is mandatory for each and every active telecom subscriber. (sort of 'live charges', something similar to mortality charges in insurance). Once the Active SIM charges are mandated on per day or per week or per month basis, the changes proposed in consultation will not be required, as consumers can avail and pay for Voice or SMS facility on need basis from main balances. To safeguard the interests of the industry, TRAI may at their discretion mandate ACTIVE SIM charges on a per month basis to ensure minimum charges are received from all active SIMs and low end

consumers would pay more as they use from main balances for voice and SMS and free to buy optional packet data vouchers add on vouchers also. This tariff template would resolve all tariff related inadequacies for affordable segment without imposing any other regulatory tariff offering requirements on telecom providers.

Component 2 - VOICE CHARGES - Cost for talk time per second or per minute (intra/inter circle/national) OR OPTIONAL Unlimited talk time per day/week/month. Regulators should not presume everyone needs unlimited talk time, esp with the bottom most segments - where even SMS is not used unless data is bundled. The practice of unlimited talktime has crept into the industry when the consumption and demand of system resources shifted from voice to data. When the practice of unlimited data is not prevalent in the industry currently, there are no valid reasons to justify unlimited voice as a standard offering/practice, except that voice or VOIP is less intensive on telecom system resources as per tech. evolution, hence priced much cheaper than data. SMS charges need no inclusion in VOICE CHARGE /VOICE ONLY plans nor there is a need for a separate SMS plan, as the charges for SMS can be incurred by consumer on need basis from main balances or talk time as per current standard inter circle/intra circle /international SMS rates. And low cost main balance top up vouchers are a mandatory minimum in tariff offering as per current industry practice which should continue

Component 3 - DAILY DATA CHARGES / PACKET DATA CHARGES : tariff is left to the market dynamics, except that Packet data packs should have wide validity options beyond one month in multiples of one month validity

Component 4 - ADDED FEATURE CHARGES - OTT / VAS / Any other extra features for which tariff is left to market dynamics

=====

Thank you

Ms. M Girija

ITD PAN AJZPG4921C

yogarajmallarchiyanogaraaj@gmail.com

Fri, 17 Apr 2026 11:57:00 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Message: > Respected TRAI Authority,

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

suresharumugam4303@gmail.com

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

beemakittu@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

honestrgmhonestraj@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sanith713@gmail.com

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

maruthanayagam454@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

duraiarunesh@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sankarganesh1603@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support voice SMS only recharge

thamilmaha21@gmail.com

Fri, 17 Apr 2026 7:39:08 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Dear Sir

I strongly support introduction of Voice and SMS only recharge for mobile

Thank you

Yours

Mahalingam K

Mob. No. 9443200444

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority

vetrivel969@gmail.com

Fri, 17 Apr 2026 7:31:24 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Hello,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Vetrivel

Only voice and SMS plan

captanvijay182@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

periyannan19952405@gmail.com

Fri, 17 Apr 2026 4:45:30 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

periyannan199524@gmail.com

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hariryder@gmail.com

Fri, 17 Apr 2026 1:51:20 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

helpdeskthiru97@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sukumarbaluswamy@gmail.com

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prakashsuriya22521@gmail.com

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"fea1-div"<fea1-div@trai.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prakashmurugan22501@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mr.prakash2251@gmail.com

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

danithedon9@gmail.com

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Thank you

Daniel

(No Subject)

susee.d.a.e@gmail.com

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice + SMS Only Plans & Request for 30-Day Monthly Plans

bljthulasi1@gmail.com

Thu, 16 Apr 2026 7:20:02 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice + SMS Only Plans & Request for 30-Day Monthly Plans

balajidevi774@gmail.com

Thu, 16 Apr 2026 7:18:35 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rakalee8@gmail.com

Thu, 16 Apr 2026 7:06:22 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

dineshmech5242@gmail.com

Thu, 16 Apr 2026 6:37:35 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

reddevilk220@gmail.com

Thu, 16 Apr 2026 6:04:27 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ykarthick2311@gmail.com

Thu, 16 Apr 2026 5:47:26 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

b.satyanaraynan@gmail.com

Thu, 16 Apr 2026 5:01:55 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks and Regards,

B.Satyanaraynan

All the best for your endeavors!

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajeshkannancud@gmail.com

Thu, 16 Apr 2026 4:43:04 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message:

champmani15@gmail.com

Thu, 16 Apr 2026 4:17:55 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you. 🙏🙏🙏

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

priyaraj.trm@gmail.com

Thu, 16 Apr 2026 3:53:33 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

pt.jegan.cocena@gmail.com

Thu, 16 Apr 2026 3:07:10 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Warning: Flagged by your organization rules

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Er.. PT.jegan

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hassanak82@gmail.com

Thu, 16 Apr 2026 3:05:01 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Hassan AK.

(No Subject)

ajaypubad@gmail.com

Thu, 16 Apr 2026 2:56:36 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Voice and sms plan compulsory hona hi chahiye without data plan.

2.Ye plans cheap bhi hona chahiye.

3. Data+voice+sms plans bilkul alag hona chahiye.

Reason - society me har tarah ke log rahte hain aur har tarah ka phone use krte hai.

THANKS 🙏

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

idrishhaq@gmail.com

Thu, 16 Apr 2026 2:04:17 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To. Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice call

khaleeilraja@gmail.com

Thu, 16 Apr 2026 1:54:29 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@traf.gov.in

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

p.s.arunkumar18@gmail.com

Thu, 16 Apr 2026 1:26:25 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

3rkakash333@gmail.com

Thu, 16 Apr 2026 1:11:25 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rb.arunraj@gmail.com

Thu, 16 Apr 2026 12:59:47 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anandvisit003@gmail.com

Thu, 16 Apr 2026 12:50:33 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

fakru.anwar@gmail.com

Thu, 16 Apr 2026 12:39:19 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
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(No Subject)

balajifire.84.bk@gmail.com

Thu, 16 Apr 2026 12:39:18 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

kishorekalai2294@gmail.com

Thu, 16 Apr 2026 12:35:49 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kishorkrish77@gmail.com

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"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Kishor Kumar M

(No Subject)

manikandan6718@gmail.com

Thu, 16 Apr 2026 11:57:23 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans.

venthan9756@gmail.com

Thu, 16 Apr 2026 11:41:49 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Support for voice + SMS Only Plans & Request for 30-Day Monthly Plans

thulasiraman809@gmail.com

Thu, 16 Apr 2026 11:35:33 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathishcharli@gmail.com

Thu, 16 Apr 2026 11:34:32 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balajistoires2k15@gmail.com

Thu, 16 Apr 2026 11:34:01 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

charlisathish@gmail.com

Thu, 16 Apr 2026 11:30:17 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

(No Subject)

sathish.2011awm@gmail.com

Thu, 16 Apr 2026 11:08:25 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gsekarp59@gmail.com

Thu, 16 Apr 2026 10:17:01 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Respected TRAI Authority,

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jegadeeshwaran818@gmail.com

Thu, 16 Apr 2026 10:11:27 AM +0530

"fea1-div"<fea1-div@tra.gov.in>

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(No Subject)

rajendirans1987@gmail.com

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

dharshinianu32@gmail.com

Thu, 16 Apr 2026 9:53:04 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

ff89035433@gmail.com

Thu, 16 Apr 2026 9:49:47 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

ff8811295@gmail.com

Thu, 16 Apr 2026 9:49:32 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

cvfsam999@gmail.com

Thu, 16 Apr 2026 9:49:14 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

gajapathiangel@gmail.com

Thu, 16 Apr 2026 9:48:57 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

angeldurai1980@gmail.com

Thu, 16 Apr 2026 9:48:02 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

cvfsam410@outlook.com

Thu, 16 Apr 2026 9:47:25 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

cvfsam111@gmail.com

Thu, 16 Apr 2026 9:46:38 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jerry16blessing@gmail.com

Thu, 16 Apr 2026 9:36:55 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

faizmusic4u@gmail.com

Thu, 16 Apr 2026 9:26:38 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Feedback on Draft Telecom Consumer Protection (13th Amendment) – Ending the "Recharge Trap"

doctorgeowin@gmail.com

Thu, 16 Apr 2026 8:29:12 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

"cp"<cp@traf.gov.in>

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To: fea1-div@trai.gov.in

Cc: cp@trai.gov.in

Subject: Feedback on Draft Telecom Consumer Protection (13th Amendment) – Ending the "Recharge Trap"

To,

The Advisor (F&EA),

TRAI, New Delhi.

Subject: **My views on the 2026 Draft Regulation regarding standalone validity plans.**

Respected Sir/Madam,

I am writing to you not just as a consumer, but as an MBBS doctor and a software developer working out of Katihar, Bihar. I've been following the recent news about the April 2026 Draft Regulation, and I wanted to share my personal struggle with the current state of telecom pricing in India.

In my household, we are currently managing **8 active SIM cards**. Between my own dual-SIM needs—keeping my personal life separate from my clinical practice and software support for "OPD X Enterprise"—and maintaining 6 other SIMs for my family, the cost has become almost impossible to handle.

As a middle-class professional, here is why the current "forced bundling" is hurting us:

The "Digital Identity" Tax: Today, a mobile number is mandatory for everything—Aadhaar, bank OTPs, government exam registrations, and land registry services. But to keep a number "alive" just to receive these messages, I am forced to buy expensive 1.5GB/day data plans that my family members don't even need because we have Wi-Fi at home.

A Burden on Growth: Paying nearly ₹25,000–₹30,000 annually just for basic mobile connectivity is a huge drain on a family's financial management. That is money that should be going into our savings or professional investments, not into data we never use.

Professional Obstacles: For my medical work and software testing, I need a secondary line to ensure patient privacy. But with the recent price hikes, maintaining that second line feels like I'm being penalized for being organized and professional.

I **strongly support** the **April 2026 Draft Amendment**. We desperately need a "**Validity-Only**" plan that lets us keep our numbers active for a reasonable annual fee without the forced data. It is a matter of "Right to Choice." If I only need to receive an OTP or a call from a patient, why am I being forced to pay for 5G data?

I hope TRAI will stand by the middle-class families of India and ensure that private companies stop this practice of forced bundling. We need plans that actually fit our lives, not just the companies' profit margins.

Thank you for your time and for listening to our concerns.

Regards,

Dr. Keshav Kumar Singh

MBBS,

Developer, OPD X Enterprise

Mobile: 8877623987

Katihar, Bihar.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manoranjitha2000@gmail.com

Thu, 16 Apr 2026 8:27:23 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sekartr20@gmail.com

Thu, 16 Apr 2026 8:24:52 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

k.selvamkumar006@gmail.com

Thu, 16 Apr 2026 8:04:34 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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(No Subject)

sabaririsk2133@gmail.com

Thu, 16 Apr 2026 8:01:22 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Thank you.

(No Subject)

raviguddur@gmail.com

Thu, 16 Apr 2026 7:23:35 AM +0530

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balakkltrp@gmail.com

Thu, 16 Apr 2026 7:01:22 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Bala.G

subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

selvakerthi2@gmail.com

Thu, 16 Apr 2026 6:50:30 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Thanks & Regards,

P.Selvadurai

6379619281

(No Subject)

ranajagadesh@gmail.com

Thu, 16 Apr 2026 5:50:37 AM +0530

"fea1-div"<fea1-div@trai.gov.in>

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To: fea1-div@traf.gov.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

santhoshkumar.leo@gmail.com

Thu, 16 Apr 2026 5:46:15 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

with regards

santhoshkumar.R

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

smraj_5@yahoo.in

Thu, 16 Apr 2026 4:53:52 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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This Mohanraj From Chennai...

Respected TRAI Authority I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >

Respected TRAI Authority,

masoodrezvi66@gmail.com

Thu, 16 Apr 2026 12:26:40 AM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

pa975140@gmail.com

Wed, 15 Apr 2026 11:56:29 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This ...

naganilavazhan1990@gmail.com

Wed, 15 Apr 2026 11:17:42 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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<https://www.facebook.com/share/1BoWUzYed9/>

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gopinathpdharanig@gmail.com

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

indiasubu@gmail.com

Wed, 15 Apr 2026 10:46:04 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

Not in Contacts

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Respected TRAI Authority,

I strongly support the mandatory introduction of Voice + SMS Only plans for all validity periods under the 13th Amendment. This will greatly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary expenses.

Additionally, I request TRAI to mandate a true 30-day (one-month) validity for all recharge plans. The current 28-day cycle forces consumers to recharge 13 times a year,

which is inconvenient and costly. A strict 30-day plan for both voice-only and bundled packs will be highly beneficial for consumers.

Kindly consider implementing these consumer-friendly regulations at the earliest.

Thank you,

Subramanian

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

johnwesly216@gmail.com

Wed, 15 Apr 2026 10:16:27 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sekarrit@gmail.com

Wed, 15 Apr 2026 10:11:30 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

csivachandaran@gmail.com

Wed, 15 Apr 2026 9:14:41 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Sivagnanam.C

(No Subject)

manidevan502@gmail.com

Wed, 15 Apr 2026 9:10:33 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

bjajithkumar894@gmail.com

Wed, 15 Apr 2026 9:04:10 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

alavudeenj46@gmail.com

Wed, 15 Apr 2026 8:42:26 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

alavudeenjafar.aj@gmail.com

Wed, 15 Apr 2026 8:39:52 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans..

alavudeenjafar@gmail.com

Wed, 15 Apr 2026 8:36:25 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.
Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prasath2209@gmail.com

Wed, 15 Apr 2026 8:19:57 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Dear TRAI Authority,

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

iyyappan795@gmail.com

Wed, 15 Apr 2026 7:25:50 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

IYYAPPAN N

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shivanrittam792014@gmail.com

Wed, 15 Apr 2026 6:03:40 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan

smstoresomr@gmail.com

Wed, 15 Apr 2026 6:03:10 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sumodh7art@gmail.com

Wed, 15 Apr 2026 6:02:40 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

SHIVA NRITTAM

A temple of dance

M. Sumodh M.A. Bharatanatyam

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jothilakshmi84@gmail.com

Wed, 15 Apr 2026 5:52:39 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

vkeerthivasan17052005@gmail.com

Wed, 15 Apr 2026 5:21:38 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pandiyanrs@gmail.com

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

kudaya405@gmail.com

Wed, 15 Apr 2026 5:02:06 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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(No Subject)

yogithjeevitha1991@gmail.com

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"fea1-div"<fea1-div@traf.gov.in>

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

hemathvasu@gmail.com

Wed, 15 Apr 2026 4:45:53 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

btcsadikbasha@gmail.com

Wed, 15 Apr 2026 4:19:20 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Thank you.

voice & sms plans

ganeshtiru.88@gmail.com

Wed, 15 Apr 2026 4:15:46 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

(No Subject)

uthayakalai1995@gmail.com

Wed, 15 Apr 2026 4:06:48 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
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(No Subject)

krishnakarna916@gmail.com

Wed, 15 Apr 2026 4:05:27 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

acuhealerbhuvaneswaran@gmail.com

Wed, 15 Apr 2026 4:02:41 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ayarpadibhuvi@gmail.com

Wed, 15 Apr 2026 3:59:27 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Yours faithfully

Bhuvaneshwaran Thangamani

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

venkat.prakash.66@gmail.com

Wed, 15 Apr 2026 3:51:37 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prakash.periyeri@gmail.com

Wed, 15 Apr 2026 3:19:32 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

30 day voice plan

rajasekardpm@gmail.com

Wed, 15 Apr 2026 3:12:32 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

kebi.kebi.kb@gmail.com

Wed, 15 Apr 2026 3:09:20 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gpgsundar@gmail.com

Wed, 15 Apr 2026 3:03:47 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Please implement these consumer-friendly regulations as soon as possible.

Thanks & Regards,

GNANASUNDAR PALANIVEL

9677 45 5151

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

stamilyuvaraj1994@gmail.com

Wed, 15 Apr 2026 3:03:31 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly fea1-div@traf.gov.in ly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validi...

balajisri9840@gmail.com

Wed, 15 Apr 2026 2:54:43 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

TLS[Learn more](#)

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

duraiponselvan96@gmail.com

Wed, 15 Apr 2026 2:50:36 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lydiakannan@gmail.com

Wed, 15 Apr 2026 2:29:02 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

my middle class family. Please action. trai. gov.in all network

sarathaksara92@gmail.com

Wed, 15 Apr 2026 2:27:30 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ksakthibalaji8@gmail.com

Wed, 15 Apr 2026 2:23:24 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

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Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Change tariff all mobile network

lovelyfancytrichy@gmail.com

Wed, 15 Apr 2026 1:53:17 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

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Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Tamil Nadu mobile association vice president.jalaludeen.trichy

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinoth.kpece22@gmail.com

Wed, 15 Apr 2026 1:51:16 PM +0530

"fea1-div"<fea1-div@trai.gov.in>

Not in Contacts

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Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

sevuga.sm@gmail.com

Wed, 15 Apr 2026 1:48:49 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

TLS[Learn more](#)

Warning: Flagged by your organization rules

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Regards

SEVUGAMOORTHY C

(No Subject)

mutharasu.sgm@gmail.com

Wed, 15 Apr 2026 1:38:34 PM +0530

"fea1-div"<fea1-div@traf.gov.in>

Not in Contacts

TLS [Learn more](#)

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd: Support for voice+SMS only plan and request for 30 days monthly plan

arunyuvi1998@gmail.com

WED APR 15 1:35 PM

Inbox

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

----- Forwarded message -----

From: **M Balasubramanian** <mbalasubramanian700@gmail.com>

Date: Wed, 15 Apr, 2026, 1:34 pm

Subject: Fwd: Support for voice+SMS only plan and request for 30 days monthly plan
To: Arun yuvi <arunyuvi1998@gmail.com>

----- Forwarded message -----

From: **M Balasubramanian** <mbalasubramanian700@gmail.com>

Date: Wed, 15 Apr, 2026, 1:27 pm

Subject: Support for voice+SMS only plan and request for 30 days monthly plan

To: <fea1-div@trai.gov.in>

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

mbalasubramanian700@gmail.com

WED APR 15 1:28 PM

Inbox

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manimakemany420@gmail.com

WED APR 15 1:34 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Manikandan

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >

Respected TRAI Authority,

civilsankar271@gmail.com

WED APR 15 1:03 PM

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ajithkumarlove007@gmail.com

WED APR 15 12:41 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

kamalmaideen@gmail.com

WED APR 15 12:20 PM

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

iswaryashankar23@gmail.com

WED APR 15 12:11 PM

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Free Incoming Calls & Text Messages Voice + SMS Only Plans & Request for 30-Day Monthly

ishakias7@gmail.com

WED APR 15 11:57 AM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority, I'm strong support for the mandatory introduction of "Free Incoming Calls & Text Messages + Voice + SMS Only" plans across all validity periods under the 13th Amendment. Such plans would significantly benefit rural users, senior citizens, and individuals using feature phones who do not require internet data services. By offering these options, consumers can avoid paying for unnecessary data, thereby reducing their overall expenses.

Additionally, I request that incoming calls and incoming text messages be provided free of charge, ensuring basic connectivity remains accessible and affordable for all users.

Furthermore, I would like to highlight the need for a true "30-Day / One-Month" validity plan for all recharge options. The current 28-day cycle compels consumers to recharge 13 times a year, creating an unnecessary financial burden. Implementing a strict 30-day validity for both voice-only and bundled plans would align better with monthly income cycles and greatly benefit the general public.

I sincerely urge you to consider and implement these consumer-friendly measures at the earliest

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

slingam03@gmail.com

WED APR 15 11:56 AM

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Free Incoming Calls & Text Messages Voice + SMS Only Plans & Request for 30-Day Monthly

ishakjb7130@gmail.com

WED APR 15 11:55 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority, I'm strong support for the mandatory introduction of "Free Incoming Calls & Text Messages + Voice + SMS Only" plans across all validity periods under the 13th Amendment. Such plans would significantly benefit rural users, senior citizens, and individuals using feature phones who do not require internet data services. By offering these options, consumers can avoid paying for unnecessary data, thereby reducing their overall expenses.

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I sincerely urge you to consider and implement these consumer-friendly measures at the earliest

(No Subject)

pandiabala71@gmail.com

WED APR 15 11:39 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This ...

yuvarajtsc@gmail.com

WED APR 15 11:31 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dinuceo@gmail.com

WED APR 15 11:29 AM

fea1-div

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

(No Subject)

vigneshvj03@gmail.com

WED APR 15 11:25 AM

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jay.billa2007@gmail.com

WED APR 15 11:18 AM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Re: Request for Voice + SMS Only Plans and 30-Day Validity Recharge Options

aravindlingathurai@gmail.com

WED APR 15 11:13 AM

Inbox

fea1-div

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Respected Sir/Madam,

I would like to express my strong support for the introduction of "Voice + SMS Only" plans across all validity periods, as proposed under the 13th Amendment.

Such plans will be highly beneficial for rural users, senior citizens, and individuals using feature phones who do not require internet data. This will help them avoid paying for services they do not use and reduce their overall expenses.

In addition, I kindly request you to mandate a proper "30-Day / One-Month" validity recharge plan. The current 28-day recharge cycle forces consumers to recharge 13 times a year, which creates an unnecessary financial burden.

Implementing a true 30-day monthly plan for both voice-only and bundled packs will greatly benefit the general public.

I sincerely request you to consider and implement these consumer-friendly measures at the earliest.

Thank you for your time and consideration.

On Tue, Apr 14, 2026, 1:20 PM ARAVIND .L <aravindlingathurai@gmail.com> wrote:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans and Free Incoming Calls & Text Messages

sowkath77@gmail.com

WED APR 15 11:12 AM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority, I'm strong support for the mandatory introduction of "Voice + SMS Only" plans across all validity periods under the 13th Amendment. Such plans would significantly benefit rural users, senior citizens, and individuals using feature phones who do not require internet data services. By offering these options, consumers can avoid paying for unnecessary data, thereby reducing their overall expenses.

Additionally, I request that incoming calls and incoming text messages be provided free of charge, ensuring basic connectivity remains accessible and affordable for all users.

Furthermore, I would like to highlight the need for a true "30-Day / One-Month" validity plan for all recharge options. The current 28-day cycle compels consumers to recharge 13 times a year, creating an unnecessary financial burden. Implementing a strict 30-day validity for both voice-only and bundled plans would align better with monthly income cycles and greatly benefit the general public.

I sincerely urge you to consider and implement these consumer-friendly measures at the earliest.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vskmohanraj@gmail.com

WED APR 15 10:55 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ssaleemind@gmail.com

WED APR 15 10:05 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rameshparanthaman@gmail.com

WED APR 15 9:44 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

--

Best Regards,

P. Ramesh

+91 9597001983

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dhamodharansadt@gmail.com

WED APR 15 9:09 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans 98

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This w...

magibalan28@gmail.com

WED APR 15 8:56 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramyapriyabtech@gmail.com

WED APR 15 8:47 AM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

veilmuthu2047@gmail.com

WED APR 15 8:25 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sureshmurugan84@gmail.com

WED APR 15 8:03 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

viswanathan2607@gmail.com

WED APR 15 8:03 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

senthurpandian143@gmail.com

WED APR 15 7:57 AM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vivekvinoth209@gmail.com

WED APR 15 7:46 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

chandrakumar79d@gmail.com

WED APR 15 7:36 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajapandi9327@gmail.com

WED APR 15 7:05 AM

fea1-div

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Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sundarcivil420da@gmail.com

WED APR 15 6:53 AM

fea1-div

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> Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Sir/Madam,

Please Find Attachment File.

Thanks&Regards

SUNDARESAN MADHAPPAN

SITE ENGINEER

BTEKS INFRA PRIVATE LIMITED,

NO 940,2nd Floor Abhiruchi Building,

Vivekananda Nagar,

Kukatpally,

Hyderabad (Telangana)-500 072

Mob:+91 90920 14392

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinu01252@gmail.com

WED APR 15 6:41 AM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

satzselvi44550@gmail.com

WED APR 15 6:28 AM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

suryathejesh2499@gmail.com

WED APR 15 6:19 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kanagarajcmech14@gmail.com

WED APR 15 5:57 AM

fea1-div

Warning: Flagged by your organization rules

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

nithiyananthaniyanar@gmail.com

WED APR 15 5:49 AM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

ianithishmobileservice@gmail.com

WED APR 15 5:47 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

py01vinoth@gmail.com

WED APR 15 5:37 AM

fea1-div

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Respected TRAI Authority,

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

madhugowshi5@gmail.com

WED APR 15 2:39 AM

fea1-div

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

k.shanthalingam@gmail.com

WED APR 15 2:08 AM

fea1-div

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Respected TRAI Authority,

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

petchimuthu7350@gmail.com

WED APR 15 1:08 AM

fea1-div

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

amalkt81@gmail.com

WED APR 15 12:09 AM

fea1-div

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rbm17393@gmail.com

TUE APR 14 11:59 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sivaganeshooo7@gmail.com

TUE APR 14 11:32 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Thank you.

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use interne...

baskarspace3@gmail.com

TUE APR 14 11:16 PM

fea1-div

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ashokkumar25789@gmail.com

TUE APR 14 11:04 PM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice and SMS Only for 30 days monthly once plane

rajakekkarai@gmail.com

TUE APR 14 11:03 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans.

gesiva2003@gmail.com

TUE APR 14 10:47 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manojsound96596@gmail.com

TUE APR 14 10:47 PM

fea1-div

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Dislike

35

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

starsurya1998@gmail.com

8:34 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

harikaranmuthukari@gmail.com

SUN APR 19 11:55 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gokulkpm17@gmail.com

SUN APR 19 6:31 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rambabu230596@gmail.com

SUN APR 19 5:58 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Expressing my approval of the 13th amendment

shanuuuu@yahoo.com

SUN APR 19 4:58 PM

advqos@traf.gov.in,fea1-div@traf.gov.in

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Dear Sir/Madam,

I am writing as an individual telecom consumer to express my full support for the proposed Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

I specifically support the following mandates:

Mandatory Proportional Plans: I believe that for every data-bundled plan offered, a corresponding Voice and SMS-only plan must be available. Currently, many users are forced to pay for data they do not use just to maintain a basic connection.

Fair Pricing: I agree with the proposal that these voice-only plans should have a "largely proportional reduction" in price. Removing data should result in a significantly cheaper recharge option for the consumer.

Flexible Validity: I support the removal of the 90-day cap on validity, allowing consumers more choices for long-term voice-only recharges.

These changes will greatly benefit senior citizens, feature phone users, and low-income households who currently face an unfair financial burden due to forced data bundling.

I urge the Authority to finalize and implement these regulations at the earliest to ensure "Right to Choice" for all Indian telecom subscribers.

Yours sincerely,

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ajishalini12@gmail.com

SUN APR 19 4:15 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Consumer comments on Telecom Consumer protection rules amendment 13 th. of 07-04-2026

piscean.mindspace@gmail.com

SUN APR 19 1:29 PM

fea1-div

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Cellular service consumer comments :

"Minimum government and maximum governance" is what the government keeps saying everywhere and what TRAI is proposing in the 13 th amendment draft goes rather contrary to that slogan - as seen not just from a cellular telecom company but more importantly even from a consumer's perspective.

Reason being , as per above draft amendment TRAI is indirectly supporting unlimited voice packs with SMS facility bundled together at as many durations in which bundled packs are offered. Whereas even bundling at unlimited volumes rather serves the purpose of a more assured pricing power to cellular companies when comparisons are drawn on the basis of number and nature of benefits bundled i.e., Two type of facilities & at unlimited volumes i.e., voice & SMS bundled . **Who has authorised TRAI or does a mandate provided by government entitles them to presume what mobile telecom consumers really and exactly need viz., an unlimited volume voice pack with even SMS bundled with it., (keeping aside validity periods for the sake of argument) ?**

If one breaks this argument threadbare, TRAI s concern should be

a) protection of consumer rights and privileges at all affordability levels including lowermost strata of the society, considering needs of economically quite a wide/diverse mix of affordability levels seen within the society.

b) ensure orderly and sustained growth of the industry with healthy competition, with bare minimal regulatory checks and balances.

To stress on the above point at (a), so many workers are losing daily livelihoods these days with mere difficulty in securing an LPG cylinder at govt. mandated price and many MSMEs asking them to go on indefinite no-pay leave. In such adverse conditions which keep cropping up from time to time., How fair is that a telecom company demands its minimum revenue as per combo tariff menu, irrespective of usage of each benefit component and affordability of their customers ? No one is arguing for a subsidy or doles, but just a fair chance and option should be given to them to go lean and mean

during tough times. Why will anyone not upgrade those benefits/packs for more value added benefits when they have higher needs with money in hand.

To summarise,

I suggest just a mandatory TRAI plan for all service providers with a periodic fee for a subscriber to just remain active on cellular network with all flexibilities available to any other active cellular user (readiness for incoming or outgoing voice, text, data) and extend them all affordable priced low cost voucher options to pay extra for any kind of incremental benefit on the same periodicity, be it telecom service like talktime/SMS/data or entertainment service. Periodic fee can be on a Weekly/Fortnightly/Monthly basis to remain as an active subscriber.

Cellular companies should cross subsidise such TRAI plan users if needed from the higher margins they earn on consumers of entertainment services like OTT or VAS. Natural apprehensions of cellular service companies that revenue would go down etc should be put to rest for an observation period of six months to start with and make changes to TRAI Plan as it goes on a need basis. It is high time for cellular service providers to promote telecom 'inclusivity' in all aspects incl. economic considerations.

Thanks

Prithviraj Kumar

Raipur - Chhattisgarh

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jsinsurance2016@gmail.com

SUN APR 19 12:57 PM

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

yelumalahari@gmail.com

SUN APR 19 12:38 PM

fea1-div

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moha.rajendran@gmail.com

SUN APR 19 11:47 AM

Inbox

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans - Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

//Mohan.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mohenkumar@hotmail.com

SUN APR 19 11:49 AM

Inbox

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Br, Mohankumar Rajendran.

Without Data call and sms plan Need Grace Period Need

bharathi.spel@gmail.com

SUN APR 19 10:13 AM

fea1-div

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Dear sir I am having a two Sims for the both the Sims I have to put data also while recharging.

my mother will never ever use the data. But for her to I am recharging with the data unwantedly it reduce my burden if you are amending this new rule has mentioned below.

And one more request sir.

After completion of the recharge time as to give Grace period minimum 7 days. They are disconnecting immediately in coming too.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Best Regarding ,

B.BHARATHI

+91 9789385980

bharathi.spel@gmail.com

bcubescorp@gmail.com

Love Every one to Succeed in Every thing!

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arunpandiyan.rar@gmail.com

SUN APR 19 10:07 AM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

d.mohanraj2409@gmail.com

SUN APR 19 8:38 AM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mayansrinivas@gmail.com

SUN APR 19 8:35 AM

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abhindevabhindevj@gmail.com

SUN APR 19 12:24 AM

fea1-div

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

kumarkokkei@gmail.com

SAT APR 18 11:53 PM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan

kumarkokkei@gmail.com

SAT APR 18 11:39 PM

fea1-div

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+ SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans

anandcool002@gmail.com

SAT APR 18 10:27 PM

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

uday232310@gmail.com

SAT APR 18 9:33 PM

fea1-div

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(No Subject)

vinothchennakkuzanthai@gmail.com

SAT APR 18 8:27 PM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

நன்றி...

இவன்

க.வினோத்

கோமோஸ் ஆட்டோமோட்டீவ்

இந்தியா பிரைவேட் லிமிடெட்

ஓரகடம்

கைபேசி. 8015813076 & 8681805229

Comments on public consultation dt 07.04.26 - Telecom Consumer Protection 13 th amendment

padma.purushotham@gmail.com

SAT APR 18 2:36 PM

fea1-div

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Dear Sir/ Madam

TRAI need not make/ introduce complicated rules for mobile network companies Airtel/Jio/Voda/BSNL on voice only packs or this or that. Too many packs , too much confusion already existing in tariff menu to understand by consumers. On top of that they keep changing/ tweaking them again and again very often, confusing consumers to decide what is good for their requirements. Even BSNL is playing these frequent change game even in entry level to extract more and more money now a days even with poor 4G receiving practically , but okay for voice calls

Those who need all services pay as they like and use and many options for them, unlike low income people also required to pay above Rs 200 per month without needing anything more than 10-15 min calling a week , no need of SMS no need of data for them as many of them don't understand complications of using UPI or even whatsapp.

MY COMMENTS / SUGGESTION :

TRAI should just fix a minimum monthly charge to keep a mobile no. active with ONLY OUTGOING & INCOMING CALL/SMS FACILITY AS FREE AND INCLUDED (with one week grace period for incoming only on lapse) which may be max Rs. 2 per day. or Rs 50-60 per month.

Beyond that leave everything else to consumers to decide on talktime or SMS or Data or OTT or any combinations when and how they want.

Automatically those who need more data/ voice/ OTT etc will go for higher cost packs and all those who cannot afford will at least remain active on network with Rs 50 per month and beyond that add balance when they have requirement or money.

No rules required for anything beyond this. (keep it small & simple, less complication to understand tricks of mobile cos.)

Thanks

P. Purshotham

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pas.solomon@gmail.com

SAT APR 18 12:53 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ganeshkavi888@gmail.com

SAT APR 18 12:47 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

bestvelantex786@gmail.com

FRI APR 17 7:15 PM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Comments on Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026

anishaumc@gmail.com

FRI APR 17 5:02 PM

fea1-div,advfea1

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To

The Advisor (F&EA),
The Telecom Regulatory Authority of India (TRAI)

I am writing to strongly support the proposal to mandate voice-only and voice + SMS plans as outlined in the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

My parents are senior citizens who use mobile phones only for calling. They do not use mobile data at all. However, current recharge plans force them to pay for bundled data services, which significantly increases their monthly expense without any benefit.

This is not an isolated case. A large number of elderly and low-usage customers are being compelled to pay for services they do not use. In effect, they are subsidizing data-heavy users.

I request TRAI to make it mandatory for telecom operators to offer clearly defined, affordable voice-only and voice + SMS plans with reasonable validity (at least 28 days), and ensure that these plans are easily accessible without being hidden or difficult to find.

Without regulatory enforcement, operators are unlikely to voluntarily provide such options in a meaningful way. This change is necessary to ensure fairness and inclusivity in telecom services.

Sincerely,

Anish Kumar

Tamilnadu.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

klokeshkumar18@gmail.com

FRI APR 17 3:36 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ragulsivakumar29@gmail.com

FRI APR 17 2:09 PM

fea1-div

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mailsalimbasha@gmail.com

FRI APR 17 1:05 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manojsound96596@gmail.com

TUE APR 14 10:47 PM

fea1-div

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Dislike

35

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jpselva8189@gmail.com

TUE APR 14 10:39 PM

fea1-div

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vjayan4@gmail.com

TUE APR 14 10:38 PM

fea1-div

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Thank you.

(No Subject)

usriram1995@gmail.com

TUE APR 14 10:37 PM

fea1-div

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Thank you.

(No Subject)

pandiyanmonshi@gmail.com

TUE APR 14 10:30 PM

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Thank you.

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

vijayaselvacdm@gmail.com

TUE APR 14 10:26 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

kkannankans@gmail.com

TUE APR 14 10:19 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

KANNAN. K,

Namakkal - 636203.

Tamil Nadu, India.

Req Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shanmugarajamdu@gmail.com

TUE APR 14 10:16 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Shanmugaraja A

(No Subject)

ajayajay70640@gmail.com

TUE APR 14 10:16 PM

fea1-div

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To: fea1-div@traf.gov.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

abiramraj18@gmail.com

TUE APR 14 10:09 PM

fea1-div

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This is a humble request. Please give a validity of thirty days. After that, these prices are also very high. Please reduce the price a little because it is not good for the poor people. They are very much needed as supporters.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

alagars351983@gmail.com

TUE APR 14 10:07 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

THANKS AND REGARDS

ALAGARSAMY.D

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

onesolutionrmd@gmail.com

TUE APR 14 10:07 PM

fea1-div

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Display now External Images are not displayed

No.6/145-3 1st Floor,

Busstand,Regunathapuram,

Ramanathapuram - 623523.

Contact No: 8680936393, 7402017868.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lamulraj@gmail.com

TUE APR 14 9:57 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

venkatesaperumal.a24@gmail.com

TUE APR 14 9:57 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vnrheavylineservice@gmail.com

TUE APR 14 9:52 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

venkatesaperumal.a24@gmail.com

TUE APR 14 9:51 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthuraj560@gmail.com

TUE APR 14 9:43 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment.

This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity

Regards

Muthuraj M

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arunking0101@gmail.com

TUE APR 14 9:36 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Sir;

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

"Thank you"

By: Raja Munisamy

Cell Number: 850 850 9004

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramwaran86@gmail.com

TUE APR 14 9:35 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

pandiganesh.1257@gmail.com

TUE APR 14 9:34 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

m.rajaishu@gmail.com

TUE APR 14 9:34 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Sir;

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

"Thank you"

By;

Raja Munisamy

Cell: 8344477995

(No Subject)

allwinchrist333@gmail.com

TUE APR 14 9:33 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anishnaveen7@gmail.com

TUE APR 14 9:30 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

m.rajakeerthivasan@gmail.com

TUE APR 14 9:29 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Dear Sir ;

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards By,

M. Raja

Cell - 91767-61611

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mariaraaj@gmail.com

TUE APR 14 9:28 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

mariaraj

(No Subject)

vanniyarsivaraj11@gmail.com

TUE APR 14 9:21 PM

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

smcleaningservicestrichy1@gmail.com

TUE APR 14 9:18 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

almajith0@gmail.com

TUE APR 14 9:13 PM

fea1-div

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: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

srajsrimurugan@gmail.com

TUE APR 14 8:48 PM

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yuvii5992@gmail.com

TUE APR 14 8:48 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pmanikandan56@gmail.com

TUE APR 14 8:46 PM

fea1-div,dthnodal.up,appellate.southabts,nodalofficer.tn

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges.

The current 28-day cycle forces consumers to recharge 13 times a year. A strict **30-day** monthly plan for both Voice-only and bundled packs will be highly beneficial for the **common man**.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ashokveerabathiran@gmail.com

TUE APR 14 8:35 PM

fea1-div

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Hi

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balamanoharen@gmail.com

TUE APR 14 8:25 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arulprahasam@gmail.com

TUE APR 14 8:24 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pmani.ma1@gmail.com

TUE APR 14 8:21 PM

fea1-div

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Respected TRAI Authority,

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the **common man**.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

s.mani8787@gmail.com

TUE APR 14 8:07 PM

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

By

MANIKANDAN S

(No Subject)

mohanbabu1.mba@gmail.com

TUE APR 14 8:02 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

ganeshganeshan8662@gmail.com

TUE APR 14 7:56 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sampathkumar.m21@gmail.com

TUE APR 14 7:49 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ahamedaslam759852@gmail.com

TUE APR 14 7:47 PM

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

ragulvprj@gmail.com

TUE APR 14 7:10 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vbharath2710@gmail.com

TUE APR 14 7:06 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Bharath Kumar

(No Subject)

vikranthvelusamy1976@gmail.com

TUE APR 14 7:04 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sureshmms49@yahoo.com

TUE APR 14 7:03 PM

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

I Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mradvocatechennai@gmail.com

TUE APR 14 7:01 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Vijay.B

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

shahulhamed15@gmail.com

TUE APR 14 6:31 PM

fea1-div

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(No Subject)

ranjithpoigai1122@gmail.com

TUE APR 14 6:31 PM

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS

Only Plans & Request for 30-Day

Monthly Plans

Message: > Respected TRAI

Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Re: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

senthilkumar.manoj09@gmail.com

TUE APR 14 6:28 PM

Inbox

fea1-div

Reading 1 / 2

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MJ reacted via [Gmail](#)

On Tue, 14 Apr, 2026, 6:27 pm MJ, <senthilkumar.manoj09@gmail.com> wrote:

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mahathiram2006@gmail.com

TUE APR 14 6:09 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

(No Subject)

sureshkanth123@gmail.com

TUE APR 14 6:09 PM

fea1-div

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fea1-div@trai.gov.inTo: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

indhuppa2020@gmail.com

TUE APR 14 6:06 PM

fea1-div

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Respected TRAI Authority,

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

saishivan05@gmail.com

TUE APR 14 6:06 PM

fea1-div

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Support For Voice + SMS Only Plans & Request For 30-Day Monthly Plans

noorullahafrih70@gmail.com

TUE APR 14 5:59 PM

fea1-div

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Respected TRAI Authority,

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Please implement These consumer-Friendly regulations as soon as possible.

Thank you.

(No Subject)

padmamsiva@gmail.com

TUE APR 14 5:52 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

gunamsg2@gmail.com

TUE APR 14 5:47 PM

fea1-div

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Support for Voice + SMS Only

Plans & Request for 30-Day Monthly Plans

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

karthikvvr@gmail.com

TUE APR 14 5:44 PM

fea1-div

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with regards

karthik,v
9092493094

(No Subject)

mathan762003@gmail.com

TUE APR 14 5:34 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Implement new calls only packs

msomsekar@gmail.com

TUE APR 14 5:19 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kgeorge1980@gmail.com

TUE APR 14 5:10 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

S. Thomasgeorge

Salem

9952685622

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathishgayu99@gmail.com

TUE APR 14 5:07 PM

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

askannan1981@gmail.com

TUE APR 14 5:06 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

anbu351988@gmail.com

TUE APR 14 5:04 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

nagaraj9464@gmail.com

TUE APR 14 5:03 PM

fea1-div

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(No Subject)

klikishore@gmail.com

TUE APR 14 4:55 PM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sarathdd7@gmail.com

TUE APR 14 4:41 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arunagiri903@gmail.com

TUE APR 14 4:36 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

antonyselvan774@gmail.com

TUE APR 14 4:27 PM

fea1-div

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Thank you.

(No Subject)

kram.ramu@gmail.com

TUE APR 14 4:27 PM

fea1-div

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To: fea1-div@traf.gov.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vasantharajdce@gmail.com

TUE APR 14 4:19 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kandasamykavid@gmail.com

TUE APR 14 4:17 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

karthickk2727@gmail.com

TUE APR 14 4:15 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathyamanickam85@gmail.com

TUE APR 14 4:12 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kishorejeyaprakash@gmail.com

TUE APR 14 4:10 PM

Inbox

fea1-div

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Respected TRAI Authority,

I strongly **support** the mandatory introduction of '**Voice + SMS Only**' plans for all validity periods under the 13th Amendment. This will greatly **help rural users, senior citizens, and feature phone users** who do not use internet data, saving them unnecessary costs.

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13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Regards,

Kishore J

Common Man

ratedrkishore@gmail.com

TUE APR 14 4:09 PM

Inbox

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans - Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use

Respected TRAI Authority,

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Thank you.

With Regards,

Kishore J

Common Man

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

a.kalairaj13@gmail.com

TUE APR 14 3:55 PM

fea1-div

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(No Subject)

vijayogi3@gmail.com

TUE APR 14 3:50 PM

Fea1-div

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Thank you.

(No Subject)

aravindjency1996@gmail.com

TUE APR 14 3:49 PM

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Thank you.

(No Subject)

vpvpvijaypriya@gmail.com

TUE APR 14 3:47 PM

Fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manimano2488@gmail.com

TUE APR 14 3:34 PM

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

a.gokulprasath005@gmail.com

TUE APR 14 3:23 PM

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gokulprasath1420@gmail.com

TUE APR 14 3:21 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arunpandiyanag@gmail.com

TUE APR 14 3:20 PM

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To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

deepak.srii@gmail.com

TUE APR 14 3:20 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This ...

narmathasaran2009@gmail.com

TUE APR 14 3:20 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

d.vijayrkms12@gmail.com

TUE APR 14 3:19 PM

fea1-div

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

myelcothp@gmail.com

TUE APR 14 3:18 PM

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

smartindia.suku@gmail.com

TUE APR 14 3:09 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Best Regards,

Sukumar Ayyaswamy

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

habeesmusthafa@gmail.com

TUE APR 14 3:08 PM

fea1-div

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Respected TRAI Authority,

I am writing to express my strong support for the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. These plans would provide significant relief to rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary costs.

Furthermore, I request that you mandate a true "30-day / one-month" validity period for all recharge plans. The current 28-day cycle effectively forces consumers to pay for 13 recharges per year. Implementing a strict 30-day monthly plan for both voice-only and bundled packs would be highly beneficial for the general public.

I urge you to implement these consumer-friendly regulations as soon as possible.

Thank you for your time and consideration.

Best regards,

Hafeez

(No Subject)

rsivaaa@gmail.com

TUE APR 14 3:06 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Happy Journey

by

SIVA

98655 51118

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

iyappandce05@gmail.com

TUE APR 14 3:05 PM

fea1-div

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Respected TRAI

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Whost recharge plans

lavainyamani@gmail.com

TUE APR 14 3:04 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Sent from vivo smartphone

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anandcseofficial@gmail.com

TUE APR 14 3:01 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

with regards,

T.Anand

MOB :9444974097

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthukrishnan8898@gmail.com

TUE APR 14 2:58 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks/ Regards,

D. Muthu Krishnan,

Muthukrishnan communication,

No;- 5/203-2 Surandi Main Road,

Athiyuthu, Alamkulam- T.K,

Tenkasi- Dist.

PIN;- 627808.

Mobile;- 9941210921.

(No Subject)

teniyegova@gmail.com

TUE APR 14 2:52 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer friendly regulation as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

geminimithunam@gmail.com

TUE APR 14 2:51 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinithkalimuthu16@gmail.com

TUE APR 14 2:48 PM

fea1-div

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Subject: Formal Representation Regarding Mandatory "Voice + SMS Only" Plans and Standard 30-Day Validity Periods

bharanisjc@gmail.com

TUE APR 14 2:48 PM

fea1-div

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I am writing to express my strong support for the mandatory introduction of "Voice + SMS Only" plans for all validity periods under the 13th Amendment. This initiative will significantly benefit rural users, senior citizens, and feature phone users who do not require mobile data, by protecting them from unnecessary costs.

Furthermore, I request that the Authority mandate a standard 30-day/one-month validity period for all recharge plans. The current 28-day cycle requires consumers to complete 13 recharge cycles per year. Implementing a strict 30-day monthly plan for both voice-only and bundled packages would be highly beneficial for the general public.

I urge you to implement these consumer-friendly regulations as soon as possible.

Thank you for your time and consideration.

Best regards,

Formal Representation Regarding Mandatory "Voice + SMS Only" Plans and Standard 30-Day Validity Periods

rarulkumar19@gmail.com

TUE APR 14 2:39 PM

fea1-div

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Dear TRAI Authority,

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I urge you to implement these consumer-friendly regulations as soon as possible.

Thank you for your time and consideration.

Best regards,

ARULKUMAR R

mohitredmi6@gmail.com

SAT APR 11 9:23 PM

Inbox

Comprehensive Analysis and Stakeholder Comments on the Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026. - Detailed Technical & Consumer Comments for TRAI (13th Amendment) Subject: Comprehensive Analysis and Stakeholder Comments on the Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026. To, The Advisor (Financial & Economic Anal

Detailed Technical & Consumer Comments for TRAI (13th Amendment)

Subject: Comprehensive Analysis and Stakeholder Comments on the Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026.

To,

The Advisor (Financial & Economic Analysis),

Telecom Regulatory Authority of India (TRAI).

Respected Sir/Madam,

I am Mohit, aged 17 years, a B.Com student and an aspiring future banking professional driven by discipline, analytical thinking, and a commitment to excellence. As an active observer of the Indian telecom ecosystem, I respectfully submit my detailed observations on the proposed draft regulations. My feedback focuses on strengthening digital inclusion and consumer protection.

1. The Necessity of "Micro-Data" for UPI-Lite & UPI-Circle Continuity

- **The Concept:** While the draft proposes packs exclusively for Voice and SMS, a "Zero-Data" pack in 2026 is practically unusable for a digital-first citizen. In the context of zero-data packs, data packs are essential for a digital-first citizen and shall be available in different packs.

- **Detailed Explanation:** Modern payment systems (National Payments Corporation of India (NPCI) BHIM like **UPI-Lite** and **UPI-Circle** (where a parent authorizes a student's spending) require a small data to initialize the transaction even if the payment itself is offline.
- **User Pain Point:** A student who relies on home/college Wi-Fi may find themselves in a "Digital Blackout" while outdoors if they have a Voice-only pack. Without even 200-500MB of daily data, they cannot even scan a QR code to pay for essential services and apps.
- **My Recommendation:** TRAI must mandate that "all new 'Voice & SMS' packs must include and make different packs with data and include a mandatory **"Digital Inclusion Buffer" of 300MB to 500MB per day**. This will not be enough for video streaming but will ensure that UPI, Google Maps, and essential Banking apps function seamlessly outside Wi-Fi zones.

2. Digital Identity Ownership & SIM Maintenance for Young Adults (18+)

- **The Concept:** When a student turns 18, they often obtain a SIM card in their own name to establish a permanent **Digital Identity** for future career and government records.
- **Detailed Explanation:** This secondary SIM is not meant for heavy calling or data usage, as the student may already be part of a family data plan or use Wi-Fi. However, this SIM must stay active (Till Selection from preparation) to receive OTPs And Incoming Calls for **Aadhaar, PAN, Banking, and Government Exam portals**.
- **User Pain Point:** Currently, TSPs force users to buy expensive bundled packs just to keep the "Incoming" service active. For a student with limited resources, paying for Outgoing Calls just to receive a banking, Govt Exam, Govt Services SMS And Calls For updates Alerts is financially inefficient.
- **My Recommendation:** There should be a **"Digital Identity Maintenance Pack"** with a 180-day or 365-day validity at a nominal cost. It should strictly offer Incoming SMS/Calls and the Micro-Data buffer, allowing students to own their identity without recurring high costs.

3. Addressing MNP Bridge Connectivity & UPC Delays

- **The Concept:** The Mobile Number Portability (MNP) process is often fraught with technical delays.
- **Detailed Explanation:** Based on my recent experience porting from BSNL to Jio, delays in UPC generation or activation can leave a user without a valid plan. If the existing plan expires during the porting period, And New operator ask for

Update new upc details via resend a outgoing sms to 1900 from previous service provider, the user is forced to buy a full 28-day recharge just to Sent Outgoing Sms the final porting SMS.

- **User Pain Point:** Forcing a 24-28 day "Data + Voice" recharge for a SIM that will be deactivated in 3 days is an unfair commercial practice.
- **My Recommendation:** TRAI should introduce "**Transition Bridge Packs**" (e.g., 1 Day, 7-day validity) exclusively for users with an active UPC (Unique Porting Code). This ensures "Incoming outgoing Continuity" at a minimal cost during the switch between operators.

4. Transparency and Universal Accessibility of Plans

- **The Concept:** Ensuring that these "Voice+Micro-Data" packs are not hidden by TSPs.
- **Detailed Explanation:** In the past, TSPs have buried low-cost packs deep within their apps to nudge users toward expensive bundles.
- **My Recommendation:** TRAI must mandate that these new packs be displayed with **Equal Prominence** on the home screen of all TSPs' mobile apps and websites.

Conclusion: The 13th Amendment should not just be about "Voice and SMS," but about "**Essential Digital Survival.**" By adding a micro-data component and long-validity maintenance options, TRAI will protect the interests of millions of students and low-income users.

I sincerely hope these comments contribute meaningfully to strengthening digital inclusion.

I would be grateful for the opportunity to provide any further clarification if required.

As a student, I humbly submit these observations for your kind consideration.

Warm Regards,

Mohit (Student)

"Future Banking Leader | Analytical Mind | Growth Focused"

"Future Banking Professional | Strategic Thinker"

"From Aspirant to Banking Leader"

Fwd: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

elavalagan0711@gmail.com

TUE APR 14 2:29 PM

Inbox

fea1-div

Reading 1 / 3

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(No Subject)

saravanandtt21@gmail.com

TUE APR 14 2:26 PM

fea1-div

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Thank you.

(No Subject)

mammaliaasim@gmail.com

TUE APR 14 2:25 PM

fea1-div

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To: fea1-div@traf.gov.in

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans ,

sheik4jalal@yahoo.com

TUE APR 14 2:21 PM

fea1-div@traf.gov.in

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vigneshvicky2397@gmail.com

TUE APR 14 2:19 PM

fea1-div

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Message: > Respected TRAI Authority,

sheik4jalal@gmail.com

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fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

ibrahimpno@gmail.com

TUE APR 14 2:14 PM

fea1-div

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Subject: for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

rabin4501@gmail.com

TUE APR 14 2:10 PM

fea1-div

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To:

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ragulbyjus1@gmail.com

TUE APR 14 2:08 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kinestarragul@gmail.com

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fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

babuthenu@gmail.com

TUE APR 14 2:05 PM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ragulstoriestamilofficial@gmail.com

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manikandanragul1@gmail.com

TUE APR 14 2:04 PM

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mragul9696@gmail.com

TUE APR 14 2:03 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Sub: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jaganguys.j3@gmail.com

TUE APR 14 2:02 PM

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vairamanijeeva@gmail.com

TUE APR 14 1:57 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yuvrajkanniyappanvtr@gmail.com

TUE APR 14 1:57 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

basheerg41@gmail.com

TUE APR 14 1:55 PM

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan

sajikumarmalaicode@gmail.com

TUE APR 14 1:49 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan

sajikumarmalaicode@gmail.com

TUE APR 14 1:49 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hariharaan003@gmail.com

TUE APR 14 1:34 PM

fea1-div

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I strongly support the mandatory introduction of

"Voice + SMS Only" plans for all validity periods

under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shan.fd@gmail.com

TUE APR 14 1:33 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

K.Shanmuga Prabu.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

boopathiharish8@gmail.com

TUE APR 14 1:33 PM

fea1-div

Warning: Flagged by your organization rules

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I strongly support the mandatory introduction of

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hrsh18990@gmail.com

TUE APR 14 1:32 PM

fea1-div

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I strongly support the mandatory introduction of

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under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them

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30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

madhum930447@gmail.com

TUE APR 14 1:27 PM

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vinothrkdv2@gmail.com

TUE APR 14 1:16 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mohdanis22@yahoo.com

TUE APR 14 1:10 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

babuji1461@gmail.com

TUE APR 14 1:00 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kshriram726@gmail.com

TUE APR 14 12:50 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible. Thank you.

(No Subject)

ilan13da@gmail.com

TUE APR 14 12:47 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and future phone users who do not use internet data, saving them unnecessary cost.

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Please implement these consumer friendly regulation as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

srivinayagaweightbridge165@gmail.com

TUE APR 14 12:46 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bsabareeswaran40@gmail.com

TUE APR 14 12:45 PM

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shriram.k.ece.2021@snsct.org

TUE APR 14 12:44 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ananthb60@gmail.com

TUE APR 14 12:43 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jayadharshanram@gmail.com

TUE APR 14 12:42 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Respected TRAI Authority,

krishkutti86@gmail.com

TUE APR 14 12:42 PM

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

R.krishnaraja

9944554396

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathishbabu3511@gmail.com

TUE APR 14 12:40 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 31-Day Monthly Plans

ksrnkl.637019@gmail.com

TUE APR 14 12:39 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear TRAI Authority,

I am writing to formally express my support for the proposed 13th Amendment regarding the mandatory introduction of "Voice + SMS Only" plans for all validity periods. This regulation would provide significant financial relief to rural populations, senior citizens, and feature phone users by removing the requirement to pay for unnecessary data services.

Additionally, I request that the Authority mandate a standard "31-Day / One-Month" validity period for all recharge plans. Moving away from the 28-day cycle, which currently necessitates 13 recharges per year, to a strict monthly cycle for both voice and bundled packs would greatly benefit the general public.

I urge the implementation of these consumer-oriented regulations at your earliest convenience.

Thank you for your time and consideration.

Best regards,

Shriram K

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gopimari774@gmail.com

TUE APR 14 12:38 PM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

p9221827@gmail.com

TUE APR 14 12:38 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message:

kjarabu@gmail.com

TUE APR 14 12:36 PM

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

muthu.3359@gmail.com

TUE APR 14 12:34 PM

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

krjmani@gmail.com

TUE APR 14 12:34 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abdulsubahan.rko@gmail.com

TUE APR 14 12:26 PM

fea1-div

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Message: > Respected TRAI Authority,

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajikfared@gmail.com

TUE APR 14 12:18 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manichem2010@gmail.com

TUE APR 14 12:17 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anismohamed8@gmail.com

TUE APR 14 12:16 PM

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >

hussain.n14@gmail.com

TUE APR 14 12:15 PM

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use interne...

shiracksa22@gmail.com

TUE APR 14 12:09 PM

fea1-div,Sasi Subaramani,Surya Dev

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ronaldroy1996@gmail.com

TUE APR 14 12:05 PM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shanmugaselvam20@gmail.com

TUE APR 14 12:05 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

narunkumar5151@gmail.com

TUE APR 14 11:52 AM

fea1-div

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(No Subject)

vanniyarsivaraj11@gmail.com

TUE APR 14 9:21 PM

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

munirr149@gmail.com

TUE APR 14 11:50 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

thanganusha0@gmail.com

TUE APR 14 11:50 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sureshkamaz@gmail.com

TUE APR 14 11:50 AM

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these.

Thank you.

Suresh P R

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

surenprabu6@gmail.com

TUE APR 14 11:44 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

vlrsanthosh@rediffmail.com

TUE APR 14 11:42 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

marimuuthu87@gmail.com

TUE APR 14 11:39 AM

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

k.gowthamk@ymail.com

TUE APR 14 11:37 AM

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Respected TRAI Authority,

I strongly support the mandatory introduction of "Voice + SMS Only" plans across all validity periods under the proposed 13th Amendment. This initiative will significantly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary expenses.

In addition, I would like to request the implementation of a true "30-Day / One-Month" validity plan for all recharge options. The current 28-day cycle compels consumers to recharge 13 times a year, creating an additional financial burden. Introducing a strict 30-day monthly validity for both voice-only and bundled plans would be far more convenient and consumer-friendly.

I sincerely urge the authority to consider and implement these beneficial regulations at the earliest.

Thank you for your time and consideration.

Regards

K.Gowtham

9176323968

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

sarathsarath7732@gmail.com

TUE APR 14 11:36 AM

fea1-div

Warning: Flagged by your organization rules

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To: fea1-div@traf.gov.in Subject : Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans l

sathishkumarmusical@gmail.com

TUE APR 14 11:31 AM

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI

Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only'

82

plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Reply

Support for voice + SMS Only plans & Request for 30-day monthly plans

danielbrathap@gmail.com

TUE APR 14 11:24 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and future phone users who do not use internet data, saving them unnecessary cost.

In addition to this I strongly request you to mandat a true "30-day / One month" validity plan for all recharges.The current 28 day cycle forces consumers to recharge 13 times a year. A strict 30 day monthly plan for both voice only and bundles packs will be highly beneficial for the common man.

Please implement these consumer friendly regulation as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

confident8056@gmail.com

TUE APR 14 11:23 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gjmogankumaar@gmail.com

TUE APR 14 11:22 AM

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of Voice + SMS only plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I kindly request you to mandate a true 30-day / one-month validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both voice-only and bundled packs will be highly beneficial for the common public.

I request you to kindly implement these consumer-friendly regulations at the earliest.

Thank you.Regards

Mohan Kumar J

Mobile Number +919444410505

+919176810505

+919840424568

(No Subject)

ananthba89@gmail.com

TUE APR 14 11:20 AM

fea1-div

Warning: Flagged by your organization rules

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

devarajapandianr3@gmail.com

TUE APR 14 11:16 AM

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abdulla1561991@gmail.com

TUE APR 14 11:14 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

sugailimdiyash786@gmail.com

TUE APR 14 11:14 AM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mashainteriortenkasi@gmail.com

TUE APR 14 11:13 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rrdigis@gmail.com

TUE APR 14 11:06 AM

TCPR

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

alexander123.1996@gmail.com

TUE APR 14 11:05 AM

TCPR

fea1-div

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Gov

jaijet007@gmail.com

TUE APR 14 10:51 AM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Request for Voice + SMS Only Plans and 30-Day Validity Recharge

thirumalai21650@gmail.com

TUE APR 14 10:50 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of "Voice + SMS Only" plans for all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary expenses.

In addition, I sincerely request TRAI to mandate a true "30-Day / One-Month" validity plan for all recharge options. The current 28-day recharge cycle effectively forces consumers to recharge 13 times a year, placing an additional financial burden on the common man.

A standardized 30-day monthly validity for both Voice-only and bundled plans would be fairer and more convenient for consumers.

I kindly urge you to consider and implement these consumer-friendly regulations at the earliest.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajustephen@gmail.com

TUE APR 14 10:36 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gowtham2609@gmail.com

TUE APR 14 10:35 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

davidsundar77@gmail.com

TUE APR 14 10:34 AM

TCPR

fea1-div

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To:

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Re: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sakthiloyolite3@gmail.com

TUE APR 14 10:34 AM

TCPR

fea1-div

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Sakthi reacted via [Gmail](#)

On Mon, 13 Apr 2026, 8:26 pm Sakthi Loyolite, <sakthiloyolite3@gmail.com> wrote:

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you. Name sakthivel from tamilnadu.

(No Subject)

chandraskr1983@gmail.com

TUE APR 14 10:34 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

balkumar1988@gmail.com

TUE APR 14 10:31 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

msathyanathan5@gmail.com

TUE APR 14 10:21 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vijay080791@gmail.com

TUE APR 14 10:11 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

thangam4245r@gmail.com

TUE APR 14 10:09 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

raja.jothi198383@gmail.com

TUE APR 14 10:07 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

aswabi@gmail.com

TUE APR 14 10:07 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks,

Heera

9840979897

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

raja.jothi198383@gmail.com

TUE APR 14 10:07 AM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

s.mdkajanizamudeen2000@gmail.com

TUE APR 14 9:59 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

boopalanbabu42@gmail.com

TUE APR 14 9:59 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory
introduction of 'Voice + SMS Only' plans for all validity periods under the 13th
Amendment. This will...

rahamathulla995@gmail.com

TUE APR 14 9:53 AM

TCPR

fea1-div

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(No Subject)

akj7107@gmail.com

TUE APR 14 9:52 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bhuvi0620@gmail.com

TUE APR 14 9:52 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shanmugam3693@gmail.com

TUE APR 14 9:51 AM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

rajeshwaranjan@gmail.com

TUE APR 14 9:51 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans

baskarang66@gmail.com

TUE APR 14 9:50 AM

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Respected TRAI Authority,

strongly support the mandatory introduction of Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens,

and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible.

(No Subject)

ayisha7107@gmail.com

TUE APR 14 9:50 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory

introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

rahamathulla805@gmail.com

TUE APR 14 9:50 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mubinath@gmail.com

TUE APR 14 9:48 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,

Mubinath.Nallasamy,

Mobile No:8754569480.

(No Subject)

iyappanpalaniyappan2@gmail.com

TUE APR 14 9:40 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lettertojai007@gmail.com

TUE APR 14 9:38 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly

inderchand1979@gmail.com

TUE APR 14 9:26 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prisanenterprises2021@gmail.com

TUE APR 14 9:26 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30,45,54,84,90,365-Day " validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks,

Regards,

Parthi.S

Madurai-625018

Moblie - +919750225577,+918438632435

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

venkatganesan93@gmail.com

TUE APR 14 9:23 AM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Request for Consumer-Friendly Telecom Plans

sunil2003p@gmail.com

TUE APR 14 9:15 AM

TCPR

fea1-div

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Respected TRAI Authority.

I strongly support the mandatory introduction of “Voice + SMS Only” plans for all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior

citizens, and feature phone users who do not utilize internet data, helping them avoid unnecessary expenses.

In addition, I would like to request the implementation of a true “30-Day / One-Month” validity plan for all recharge options. The current 28-day cycle compels consumers to recharge 13 times a year, which places an additional financial burden on them. Introducing a strict 30-day monthly validity for both voice-only and bundled plans would be highly beneficial for the general public.

I kindly urge you to consider and implement these consumer-friendly regulations at the earliest.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

khanimtiaz6302@gmail.com

TUE APR 14 9:12 AM

TCPR

fea1-div

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(No Subject)

ramesh.kannan166@gmail.com

TUE APR 14 9:11 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

aravinthkalicharan@gmail.com

TUE APR 14 9:10 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Regards

Aravinth Kalicharan K

Tamilnadu

9842503637

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

vanitha04siva@gmail.com

TUE APR 14 9:00 AM

TCPR

fea1-div

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(No Subject)

smsureshmurugesan@gmail.com

TUE APR 14 8:59 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sundaransiva17@gmail.com

TUE APR 14 8:59 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mani.karthi.016@gmail.com

TUE APR 14 8:59 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

bhar2009ath@gmail.com

TUE APR 14 8:58 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rmdpriyaagency@gmail.com

TUE APR 14 8:53 AM

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fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sundaramoorthimahi@gmail.com

TUE APR 14 8:49 AM

TCPR

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

3265suresh@gmail.com

TUE APR 14 8:47 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vignesh240893@gmail.com

TUE APR 14 8:47 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lovelysakthi15@gmail.com

TUE APR 14 8:46 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Recharge

prakashsri1995@gmail.com

TUE APR 14 8:43 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

raabiyasarura@gmail.com

TUE APR 14 8:42 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nehrucivil1991@gmail.com

TUE APR 14 8:40 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

vmlllogu@gmail.com

TUE APR 14 8:38 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you....

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

jothiarjunan100@gmail.com

TUE APR 14 8:38 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jagathieshwaranrenugopal20@gmail.com

TUE APR 14 8:35 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

thirunaa84@gmail.com

TUE APR 14 8:34 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan

tgnanaprasath4848@gmail.com

TUE APR 14 8:31 AM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

gokulakannangk15@gmail.com

TUE APR 14 8:28 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

mahendran8205@gmail.com

TUE APR 14 8:22 AM

TCPR

fea1-div

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(No Subject)

vishwashoemart6881@gmail.com

TUE APR 14 8:20 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jsivag1416@gmail.com

TUE APR 14 8:15 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers

to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vsk1823@gmail.com

TUE APR 14 8:13 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rufusedj@gmail.com

TUE APR 14 8:11 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jeyan82kumar@gmail.com

TUE APR 14 8:10 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,

Jeyan N

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

elijasblast2002@gmail.com

TUE APR 14 8:10 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

skn.neelu@gmail.com

TUE APR 14 8:10 AM

TCPR

fea1-div

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Regards,

Dr. S. Neelakandan

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mdakram89@gmail.com

TUE APR 14 8:08 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Regards

Md Akram

+91-9080146007

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nagarajanm2001@gmail.com

TUE APR 14 8:08 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans

for all validity periods under the 13th

Amendment. This greatly help rural

users, senior citizens, and feature phone

users who do not use internet data,

saving them unnecessary costs.

In addition to this, I strongly request you

to mandate a true "30-Day / One-Month"

validity plan for all recharges. The current

28-day cycle forces consumers to

recharge 13 times a year. A strict 30-day

monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mohdfareedha92@gmail.com

TUE APR 14 8:08 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

svel39079@gmail.com

TUE APR 14 8:06 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

natarajanm98@gmail.com

TUE APR 14 8:06 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vishnuaji989@gmail.com

TUE APR 14 8:04 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Validity

nnaveen50582@gmail.com

TUE APR 14 8:04 AM

TCPR

fea1-div

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Respected TRAI Authority,

I would like to express my support for the introduction of “Voice + SMS Only” plans across all validity periods. This will be very helpful for users who do not require internet data, especially senior citizens and rural users, helping them avoid unnecessary costs.

Additionally, I kindly request TRAI to mandate a true “30-Day / One-Month” validity plan for all recharge options. The current 28-day cycle forces consumers to recharge 13 times a year, which increases their expenses. A proper 30-day plan will be more fair and convenient for users.

I request you to consider implementing these consumer-friendly changes at the earliest.

Thank you for your time and support.

Sincerely,

[Naveen Kumar R]

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jothiraman.mba@yahoo.com

TUE APR 14 8:03 AM

TCPR

fea1-div@traf.gov.in

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

M Jothi Raman

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ranjithak2147@gmail.com

TUE APR 14 8:03 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

e.seva627011@gmail.com

TUE APR 14 8:02 AM

TCPR

fea1-div

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Respected TRAI Authority,

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

firemani11122@gmail.com

TUE APR 14 7:56 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

manimkonline19@gmail.com

TUE APR 14 7:56 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

ermanivannan11@gmail.com

TUE APR 14 7:55 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ronaldokarthik777@gmail.com

TUE APR 14 7:54 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

imamutheen@gmail.com

TUE APR 14 7:52 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jayakumara2k11@gmail.com

TUE APR 14 7:48 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd:

mashaallahmobilestore@gmail.com

TUE APR 14 7:48 AM

TCPR

fea1-div

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----- Forwarded message -----

From: **Masha Allah** <mashaallahmobilestore@gmail.com>

Date: Mon, 13 Apr, 2026, 9:42 pm

Subject:

To: <fea1-div@traf.gov.in>

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Greetings

magitamil2002@gmail.com

TUE APR 14 7:47 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jothiramalingam2975@gmail.com

TUE APR 14 7:46 AM

TCPR

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Jothi Ramalingam.

9944758493.

(No Subject)

magitamil2610@gmail.com

TUE APR 14 7:45 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nvswaminathan.org@gmail.com

TUE APR 14 7:45 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon

as possible

Thankyou

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ilangovan9482@gmail.com

TUE APR 14 7:44 AM

TCPR

fea1-div

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> Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

advo.subash@gmail.com

TUE APR 14 7:43 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bhuvanraj13579@gmail.com

TUE APR 14 7:42 AM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gk.sundaram.gks@gmail.com

TUE APR 14 7:39 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

saravana.efa@gmail.com

TUE APR 14 7:36 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

santhoshkumarparthi02@gmail.com

TUE APR 14 7:35 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

svsengineering183@gmail.com

TUE APR 14 7:35 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

sanantharaj92@gmail.com

TUE APR 14 7:34 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

sakthi.p01996@gmail.com

TUE APR 14 7:33 AM

TCPR

fea1-div

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sakthivelro

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sashabanksirongirl.25@gmail.com

TUE APR 14 7:28 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dhineshmbec@gmail.com

TUE APR 14 7:27 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sarathkumar0436@gmail.com

TUE APR 14 7:26 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

srinijanakiraman@gmail.com

TUE APR 14 7:24 AM

TCPR

fea1-div

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To:

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

tamilselvanmrac@gmail.com

TUE APR 14 7:18 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yusuf.h001@gmail.com

TUE APR 14 7:15 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

erodenarun@gmail.com

TUE APR 14 7:11 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thanks & Regards,

N.Arun

Mobile: 98424 22334

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

ccamuttiram@gmail.com

TUE APR 14 7:08 AM

TCPR

fea1-div

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(No Subject)

rcrraju1982@gmail.com

TUE APR 14 7:03 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

magalingams13@gmail.com

TUE APR 14 6:56 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

m.thavapriya@gmail.com

TUE APR 14 6:56 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kkn.kannathasan@gmail.com

TUE APR 14 6:54 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone

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28-day cycle forces consumers to recharge

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prasanna.osl@gmail.com

TUE APR 14 6:50 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thanks.

Best Regards,
Prasanna.
+91 9566305162

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,**

arulmurugan064@gmail.com

TUE APR 14 6:47 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

selvakumar2977@gmail.com

TUE APR 14 6:45 AM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

manikkam688@gmail.com

TUE APR 14 6:42 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

arpdevaraj@gmail.com

TUE APR 14 6:31 AM

TCPR

fea1-div,A.Devaraj

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Thank you.

A DEVARAJ

Coimbatore

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shafimohammed02@gmail.com

TUE APR 14 6:20 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you & Regards

Mohammed Shafi

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

appas9651@gmail.com

TUE APR 14 6:19 AM

TCPR

fea1-div

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Thank you

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

perumal.prithik@gmail.com

TUE APR 14 6:16 AM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajkumarp177@gmail.com

TUE APR 14 6:14 AM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans 64
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will great...

sabaribalan59@gmail.com

TUE APR 14 6:07 AM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

karthikeyan6668@gmail.com

TUE APR 14 6:06 AM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans 64
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will great...

sabaribalan59@gmail.com

TUE APR 14 6:07 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sankarathi420@gmail.com

TUE APR 14 6:05 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Thank you.

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice+ SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet...

yuvarajmp111@gmail.com

TUE APR 14 6:03 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

vpalpandipmm@gmail.com

TUE APR 14 5:58 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority

manikandanvpc@gmail.com

TUE APR 14 5:51 AM

TCPR

fea1-div

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To; fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Reply...

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

antonykvm@gmail.com

TUE APR 14 5:45 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards

Antony Raj

9790780332

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

imampdm@gmail.com

TUE APR 14 12:33 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Formal Representation Regarding Telecom Tariff Regulations and Consumer Protection

gopinathmani83@gmail.com

TUE APR 14 12:33 AM

Inbox

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected Sir/Madam,

I am writing to formally submit my recommendations regarding the 13th Amendment and the upcoming regulatory framework for telecommunication services. I strongly believe the following measures are essential to safeguard the interests of the common man, particularly rural users, senior citizens, and low-income groups.

1. Introduction of 'Voice + SMS Only' Plans

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods. A significant portion of our population uses feature phones and does not require mobile data. Forcing these users to pay for bundled data is an unfair financial burden. Separating these services will provide a cost-effective choice for those who only need basic connectivity.

2. Standardized 30-Day/Monthly Validity

I request the Authority to mandate a strict "30-day" or "One-month" validity period for all recharges. The current 28-day cycle results in 13 recharges per year, which is deceptive and adds an unnecessary monthly expense. A standardized calendar-month validity for both voice-only and bundled packs would ensure transparency and fairness.

3. Reduction of Minimum Recharge Requirements

The minimum entry-level plan required to keep a SIM card active is currently too high. I urge TRAI to direct operators to lower these costs, ensuring that low-income users can maintain their mobile numbers without being forced into expensive monthly commitments.

4. Carry Forward of Unused Data and Validity

I propose a mandatory 'Carry Forward' facility. Consumers should be allowed to roll over unused data and remaining validity days to their next recharge cycle, ensuring they get the full value of what they have paid for.

5. Prior Intimation of Tariff Hikes

To protect consumers from sudden financial shocks, telecom companies should be required to provide at least 30 days of prior public notice before implementing any price increases.

6. Quality of Service (QoS) and Accountability

Finally, I request stricter penalty norms for frequent call drops and poor signal connectivity, especially in rural areas. Consumers deserve service quality that is commensurate with the tariffs they pay.

I hope the Authority will consider these consumer-friendly regulations to make telecommunication services more inclusive and affordable.

Thank you.

Gopinath Mani

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

sivarx111@gmail.com

TUE APR 14 12:32 AM

TCPR

fea1-div,Nova Tools

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

n.muru85@gmail.com

TUE APR 14 12:31 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Network user

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

speedsunil1416@gmail.com

TUE APR 14 12:29 AM

TCPR

fea1-div

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Respected TRAI Authority,

strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data,

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Please implement these consumer-friendly regulations as soon as possible. Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

cchandru011@gmail.com

TUE APR 14 12:29 AM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

glitzgoldcovering@gmail.com

TUE APR 14 12:29 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arsurya95@yahoo.com

TUE APR 14 12:29 AM

TCPR

fea1-div

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28-day cycle forces consumers to recharge

13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

[Sent from Yahoo Mail for iPhone](#)

(No Subject)

rifaymtt@gmail.com

TUE APR 14 12:28 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bharath.bala7@gmail.com

TUE APR 14 12:26 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,

Mr. B. Bharath

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sundar.amarnath@gmail.com

TUE APR 14 12:25 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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And, Please Extended the incoming calls/msg validity after plan is complete... Atleast Extend 7 days incoming calls/msg validity

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Incoming Call plan & Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balamurugan.jj@gmail.com

MON APR 13 11:14 PM

TCPR

fea1-div,Grievance,grievance.officer,corporatecare.india

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

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Incoming & Outgoing Call Plan (For Consumer Support)

I am looking for a low-cost plan just to keep my incoming & Outgoing calls active and per Second (or) Per Minute Recharge Plan .

Incoming Call Plan Request (For Consumer Support)

1: I am looking for a low-cost plan just to keep my incoming calls active.

2: Suggest a budget-friendly plan for validity and incoming calls.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

--

J.Balamurugan

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gopimnath83@gmail.com

TUE APR 14 12:25 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

M. Gopinath

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kmprabu1@gmail.com

TUE APR 14 12:22 AM

TCPR

fea1-div

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Regards,

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ganeshn888@gmail.com

TUE APR 14 12:22 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

apkarthikeyan00@gmail.com

TUE APR 14 12:13 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

iliyasnizar@gmail.com

TUE APR 14 12:11 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ksrajeshsri13@gmail.com

TUE APR 14 12:11 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gemsils7@gmail.com

TUE APR 14 12:03 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

premkumarak2003@gmail.com

TUE APR 14 12:02 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice + SMS only plans & Request for 30-Day Monthly plans

nalluarivalagan@gmail.com

TUE APR 14 12:01 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice+smsonly

vgtechnologycbe@gmail.com

MON APR 13 11:59 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I am writing to express my strong support for the mandatory introduction of "Voice + SMS Only" plans across all validity periods under the 13th Amendment. This initiative will provide significant relief to rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary costs.

Furthermore, I request that you mandate a true "30-day" validity period for all recharge plans. The current 28-day cycle effectively forces consumers to complete 13 recharge cycles per year. Implementing a strict 30-day monthly plan for both voice-only and bundled packages would be highly beneficial for the general public.

I urge you to implement these consumer-friendly regulations as soon as possible.

Thank you for your time and consideration.

Best regards,

VG TECHNOLOGY

(No Subject)

ashoksuri.710@gmail.com

MON APR 13 11:58 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

skarthik436@gmail.com

MON APR 13 11:57 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mabujohnmydeensharf@gmail.com

MON APR 13 11:55 PM

TCPR

fea1-div

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Message:Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

somaguru10@gmail.com

MON APR 13 11:55 PM

TCPR

fea1-div

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

selva.k1989.ks@gmail.com

MON APR 13 11:51 PM

TCPR

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(No Subject)

rajakayal387@gmail.com

MON APR 13 11:50 PM

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fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yokeshkumar85510@gmail.com

MON APR 13 11:49 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans

rishirizh@gmail.com

MON APR 13 11:48 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@trai.gov.in

spandik0003@gmail.com

MON APR 13 11:44 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Thank you.

Support for Voice + SMS Only

anbuchezhian556@gmail.com

MON APR 13 11:44 PM

TCPR

fea1-div

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Regards & kindly,

Anbu Chezhan

Cell: 8300013053

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

panneer961@gmail.com

MON APR 13 11:43 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yokeshkumar712@gmail.com

MON APR 13 11:43 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice+sms only plans & request for 30-day monthly plans.

venkekarthi@gmail.com

MON APR 13 11:36 PM

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fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gethnaveen3507@gmail.com

MON APR 13 11:36 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

sgokul101@gmail.com

MON APR 13 11:34 PM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

johnthedon895@gmail.com

MON APR 13 11:32 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

johnbrittoj940@gmail.com

MON APR 13 11:31 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

johnbritto.pdy2004@gmail.com

MON APR 13 11:29 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ismayil2810@gmail.com

MON APR 13 11:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mahendrank140@gmail.com

MON APR 13 11:26 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mariselvam998@gmail.com

MON APR 13 11:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Good explain

rajpranav1986@gmail.com

MON APR 13 11:26 PM

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fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ganesh.cptc@gmail.com

MON APR 13 11:26 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority**

reecegracemarketing@gmail.com

MON APR 13 11:24 PM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

www.muthukumar40@gmail.com

MON APR 13 11:23 PM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

parthiban4ever@gmail.com

MON APR 13 11:21 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mjkelectronics1@gmail.com

MON APR 13 11:18 PM

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fea1-div

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Respected TRAI Authority,

53

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

salesdhanumalayan@gmail.com

MON APR 13 11:18 PM

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Display nowExternal Images are not displayed

To:

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Greeting Sir / Madam

I am Saravana kumaran Balasubramani Sales consultant For a chemical company leader in Europe with more than 25 years of experience in the development and manufacture of liquid membranes for waterproofing And Industrial Flooring for all types of uplift projects (residential buildings, civil works, industrial..).

As a sales consultant for technical product, I wish to offer you our advice on the best option with our systems to obtain maximum waterproofing security and structural durability for your project, and in regards to the other prescribed materials

Being Is Purely imported

Through technical documentation such as technical reports, bill of quotation, architectural details ... you will be able to complete both technical project documentation and graphic.

Under The Supplier signature, I leave you a brief presentation which could Really Impress by Expanding this information. Please discuss with me about the supply and application, warranty support we can offer in association with our local application Team Or yours

Yours faithfully,

B SARAVANA KUMARAN BALASUBRAMANI

Sales Consultant

DHANUMALAYAN SALES CONSULTANCY

12 KAMARAJAR BAZAR Bodinayakanur 625513

888 3897 888

888 3997 888

salesdhanumalayan@gmail.com

<https://salesdhanumalayan.wixsite.com/dhanumalayansalescon>

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use interne...

flashersmurali@gmail.com

MON APR 13 11:17 PM

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(No Subject)

prthiru@gmail.com

MON APR 13 11:15 PM

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fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vignesh.ruthiran@gmail.com

MON APR 13 11:14 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shanthiasp@gmail.com

MON APR 13 11:13 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinopro1993@gmail.com

MON APR 13 11:13 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jeevajeni1413@gmail.com

MON APR 13 11:13 PM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mailto.darvin@gmail.com

MON APR 13 11:12 PM

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinovarlet@gmail.com

MON APR 13 11:11 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ravivijaydhoni@gmail.com

MON APR 13 11:10 PM

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fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: support for voice+SMS

pandian1617@gmail.com

MON APR 13 11:08 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

doraijawahar@gmail.com

MON APR 13 11:07 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Jawahar

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manog712@gmail.com

MON APR 13 11:07 PM

TCPR

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Thank you.

Manoharan G

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly
...

93angamuthu@gmail.com

MON APR 13 11:06 PM

TCPR

fea1-div

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Angamuthu

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message:

munis2boss@gmail.com

MON APR 13 11:06 PM

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: y monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajangovindv@gmail.com

MON APR 13 11:06 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mailgo2mk@gmail.com

MON APR 13 11:02 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day

(No Subject)

kvs7879@gmail.com

MON APR 13 11:00 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

raju828252@gmail.com

MON APR 13 10:59 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message

ppremkhot@gmail.com

MON APR 13 10:58 PM

TCPR

fea1-div

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Respected TRAI Authority,

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mohammedjainodeen@gmail.com

MON APR 13 10:57 PM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jayarajraj81@gmail.com

MON APR 13 10:56 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

THANK YOU

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hari.cab@gmail.com

MON APR 13 10:56 PM

TCPR

fea1-div

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To:

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

srvnnbk@gmail.com

MON APR 13 10:54 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kumaritamilansatheesh@gmail.com

MON APR 13 10:53 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gunapeak07@gmail.com

MON APR 13 10:52 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vigu302@gmail.com

MON APR 13 10:52 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of '**Voice + SMS Only**' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Regards

Vignesh Alagarsamy

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rprasanth177@gmail.com

MON APR 13 10:52 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traigov.in Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

karhikprabu@gmail.com

MON APR 13 10:52 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sjskumar2021@gmail.com

MON APR 13 10:51 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

balamurugan1497@gmail.com

MON APR 13 10:51 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

senthil.vsnl@gmail.com

MON APR 13 10:51 PM

TCPR

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Respected TRAI Authority,

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Senthilkumar.N

8973280661

8825457579

(No Subject)

aspfriends8@gmail.com

MON APR 13 10:50 PM

TCPR

fea1-div

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Support for voice call plus SMS and recharge for 30 days validity

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

m.maheshklgd@gmail.com

MON APR 13 10:47 PM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Representation for Introduction of Voice + SMS Only Plans and 30-Day Monthly Validity

rsthivagartharan7645@gmail.com

MON APR 13 10:47 PM

TCPR

fea1-div

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Respected Sir/Madam,

I would like to express my strong support for the mandatory introduction of 'Voice + SMS Only' plans across all validity periods. Such a measure would significantly benefit rural users, senior citizens, and feature phone users who do not utilize mobile data services, thereby helping them avoid unnecessary financial burden.

Furthermore, I humbly request the Authority to mandate a true "30-Day / One-Month" validity period for all recharge plans. The existing 28-day cycle compels consumers to recharge 13 times annually, which places an additional financial strain on users. Introducing a standardized 30-day validity for both voice-only and bundled plans would be a fair and consumer-friendly reform.

In view of the above, I respectfully urge the Authority to consider and implement these measures at the earliest in the interest of the general public.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority,

m.maheshklgd@gmail.com

MON APR 13 10:47 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

raviindhu07@gmail.com

MON APR 13 10:46 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

raviindhu07@gmail.com

MON APR 13 10:46 PM

TCPR

fea1-div

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice+sms only plans

thangabenjamine@gmail.com

MON APR 13 10:43 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these

consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sarvana.it@gmail.com

MON APR 13 10:41 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

jeevithaiyappan19@gmail.com

MON APR 13 10:40 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ram.rksamy@gmail.com

MON APR 13 10:40 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rajanvani2007mdu@gmail.com

MON APR 13 10:40 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lalitha07081978@gmail.com

MON APR 13 10:39 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

jeevithaiyappan19@gmail.com

MON APR 13 10:40 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jmsamson2755@gmail.com

MON APR 13 10:39 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rabeekit18@gmail.com

MON APR 13 10:38 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vishnumechh@gmail.com

MON APR 13 10:38 PM

TCPR

fea1-div

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yusufbinali@gmail.com

MON APR 13 10:38 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Yusuf bin Ali

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority**

riyappan845@gmail.com

MON APR 13 10:37 PM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

amirdhalingamp@gmail.com

MON APR 13 10:37 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

alshaj1728@gmail.com

MON APR 13 10:36 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

> Respected TRAI Authority I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle

forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

Support for voice+sms only plans & request for 30-day monthly plans

ys7611215@gmail.com

MON APR 13 10:36 PM

TCPR

fea1-div

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Thank you.

Subject; Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

chandrassekar123@gmail.com

MON APR 13 10:36 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ayfa5346@gmail.com

MON APR 13 10:36 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Indeed in the Messenger of Allah you have an excellent example to follow for who ever hopes in Allah and the Last Day and remembers Allah much.

Al Quran (33:21)

இன்னும் வரப் போகும் அந்நாளிலிருந்து, உங்களைக் காப்பாற்றிக் கொள்ளுங்கள். அன்று ஓர் ஆத்மா மற்றொரு ஆத்மாவுக்கு உதவி செய்ய இயலாது. அதனிடமிருந்து அதன் பாவங்களுக்காக பரிகாரமாக எந்த நஷ்ட ஈடும் பெறப்படாது. யாருடைய பரிந்துரையும் அதற்கு பலனளிக்காது. அவர்கள் எவர் மூலமாகவும் எந்த உதவியும் செய்யப்பட மாட்டார்கள்.

அல் குர்ஆன் (02-123)

But, who ever turns away from the Quran he will have a hard life, and We will raise him up blind on the Day of Judgment.

Al Quran (20:124)

மேலும் அவர்கள் இந்தக் குரானை ஆராய்ந்து பார்க்க வேண்டாமா? அல்லது அவர்களின் இருதயங்களின் மீது பூட்டுக்கள் போடப்பட்டு

விட்டனவா?
Al Quran (47:24)

AYFA Yusuf, Trichy

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajavel.jk@gmail.com

MON APR 13 10:35 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ganesan8222@gmail.com

MON APR 13 10:35 PM

TCPR

fea1-div

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

rpnnagarajan@gmail.com

MON APR 13 10:33 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kumarsmindia@gmail.com

MON APR 13 10:32 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

thanks n

[kumar](#) s m

8015265500

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

internationalhumanrightszone10@gmail.com

MON APR 13 10:27 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rtovijay77@gmail.com

MON APR 13 10:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shrjo571@gmail.com

MON APR 13 10:24 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority, Istrongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

satheesh6738@gmail.com

MON APR 13 10:22 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

varunchellams@gmail.com

MON APR 13 10:22 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Varunkumar R

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abujaasir17@gmail.com

MON APR 13 10:22 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Abdul kather oli m.e.

0091-9842204322

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramgkannan@gmail.com

MON APR 13 10:21 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

smohamedmohideen1986@gmail.com

MON APR 13 10:21 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sptkmanoj@gmail.com

MON APR 13 10:20 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

smohamedmohideen86@gmail.com

MON APR 13 10:19 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

jeya1005jr@gmail.com

MON APR 13 10:17 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sivakrish.inbox007@gmail.com

MON APR 13 10:17 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jincevfrancis@gmail.com

MON APR 13 10:17 PM

TCPR

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Thank you.

(No Subject)

asokkumar1756@gmail.com

MON APR 13 10:16 PM

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fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

maheshwarmaheshwar407@gmail.com

MON APR 13 10:14 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

fazilla204@gmail.com

MON APR 13 10:13 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sudhakar200855@gmail.com

MON APR 13 10:13 PM

TCPR

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Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural ...

akbarderc@gmail.com

MON APR 13 10:13 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vsrsanthosh286@gmail.com

MON APR 13 10:13 PM

TCPR

fea1-div

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Thank you.

Santhosh

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

samyimdu333@gmail.com

MON APR 13 10:11 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajkumardeeee09@gmail.com

MON APR 13 10:10 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice+SMS only Plans & Request For 30 Day Monthly Plans

vignesh071098@gmail.com

MON APR 13 10:09 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly Regulations as soon as possible.

(No Subject)

chinnaiyahmuniyandi@gmail.com

MON APR 13 10:08 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mannaiambani@gmail.com

MON APR 13 10:08 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thanks & Regards,

S.K.Rathina Sabapathi,

Tamil Nadu, India IN

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

nataraj041990@gmail.com

MON APR 13 10:08 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

joseph.jebin0105@outlook.com

MON APR 13 10:07 PM

TCPR

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Best Regards,

Joseph Jebin. A

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

antony90.aa@gmail.com

MON APR 13 10:07 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rameshmohan1986@gmail.com

MON APR 13 10:06 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Trai team,

Greeting!!!

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Best regards,

Ramesh M

(No Subject)

sarathkumarsbsb@gmail.com

MON APR 13 10:05 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

tamilarasu9856@gmail.com

MON APR 13 10:00 PM

TCPR

fea1-div

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(No Subject)

eswararaja09@gmail.com

MON APR 13 10:00 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

mohansundaram028@gmail.com

MON APR 13 10:00 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

sivaprathe@gmail.com

MON APR 13 9:58 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramesh1iyyapan@gmail.com

MON APR 13 9:57 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice + SMS only plan & request for 30days monthly plan

varatharajanrv12@gmail.com

MON APR 13 9:57 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

senthilmtvm@gmail.com

MON APR 13 9:56 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vishvasanthosh1996@gmail.com

MON APR 13 9:56 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS 11 Only Plans & Request for 30-Day Monthly Plans

balacivil2697@gmail.com

MON APR 13 9:54 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Re:

sathishragu07@gmail.com

MON APR 13 9:54 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

On Mon, 13 Apr 2026, 9:53 pm sathish ragu, <sathishragu07@gmail.com> wrote:

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shri.kanagaraj@gmail.com

MON APR 13 9:53 PM

TCPR

fea1-div

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Respected TRAI Authority

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

shri. KANAGARAJ

(No Subject)

saravananrl84@gmail.com

MON APR 13 9:53 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

djdharunrio@gmail.com

MON APR 13 9:52 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority

ramesh27584@gmail.com

MON APR 13 9:52 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Sir//Madam,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Ramesh

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dharsini250607@gmail.com

MON APR 13 9:49 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kalimarirr.1510@gmail.com

MON APR 13 9:51 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Fwd: Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mrloading001@gmail.com

MON APR 13 9:51 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balasakthirajapalayam2023@gmail.com

MON APR 13 9:51 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ajith9795@gmail.com

MON APR 13 9:50 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans

drvignesh02@gmail.com

MON APR 13 9:49 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

cmravicrpf@gmail.com

MON APR 13 9:49 PM

TCPR

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

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Thank you.

(No Subject)

ajith9795@gmail.com

MON APR 13 9:50 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

tamilmani.m.p@gmail.com

MON APR 13 9:49 PM

TCPR

fea1-div

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Thank you.

M P TAMILMANI

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathishthirchy@gmail.com

MON APR 13 9:49 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

jebu27@gmail.com

MON APR 13 9:48 PM

TCPR

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

kumardecoration57@gmail.com

MON APR 13 9:48 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mathankumar2208@gmail.com

MON APR 13 9:47 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject : Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abdulkadar.tvl@gmail.com

MON APR 13 9:46 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Message: > Respected TRAI authority

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

taqeebdon@gmail.com

MON APR 13 9:46 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

mdnaasim91@gmail.com

MON APR 13 9:45 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

karthiviki125@gmail.com

MON APR 13 9:45 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Comments To; fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly

support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods u...

banumurthi.ab1947@gmail.com

MON APR 13 9:45 PM

TCPR

fea1-div

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**Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory
introduction of 'Voice + SMS Only' plans for all validity periods under the 13th
Amendment. This will...**

dhanshjeya@gmail.com

MON APR 13 9:44 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

sathishppt83@gmail.com

MON APR 13 9:43 PM

TCPR

fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramesha6488@gmail.com

MON APR 13 9:43 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,

Ramesh

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

maruthuvee@gmail.com

MON APR 13 9:43 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,

Maruthu

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

krishnancivil16@gmail.com

MON APR 13 9:42 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramdinakaran@gmail.com

MON APR 13 9:42 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

kirusathali370@gmail.com

MON APR 13 9:41 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

kirusath370@gmail.com

MON APR 13 9:41 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mugilanmano46@gmail.com

MON APR 13 9:41 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

govindarajtn@gmail.com

MON APR 13 9:40 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regard

by

Govindaraj N

(No Subject)

jegaselva043@gmail.com

MON APR 13 9:40 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. One more request monthly plan should be 30 days validity.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vigneshsspc@gmail.com

MON APR 13 9:39 PM

TCPR

fea1-div

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Sir,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Vignesh.B

Support for Voice + sms Only Plans & Request for 30-Day Monthly plans

lekshmiv738@gmail.com

MON APR 13 9:37 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prabhuparanthaman3@gmail.com

MON APR 13 9:37 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

abzalkhan10@gmail.com

MON APR 13 9:36 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice +
SMS Only' plans for all validity periods under the 13th Amendment. This will greatly

...

alwinraj129@gmail.com

MON APR 13 9:36 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

praveen.narayanan.comtel@gmail.com

MON APR 13 9:33 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,

N.PRAVEEN

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dakshin329@gmail.com

MON APR 13 9:32 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

tsri00930@gmail.com

MON APR 13 9:32 PM

TCPR

fea1-div

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

newkalkitransport@gmail.com

MON APR 13 9:32 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sivarajan.v78@gmail.com

MON APR 13 9:31 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for

30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice

+ SMS Only' plans for all validity periods under the 13th

Amendment. This will greatly help rural users, senior citizens,

and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both

Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as

soon as possible

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nandha11696@gmail.com

MON APR 13 9:30 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans with lifetime free incoming validity & Request for 30-Day Monthly Plans.

ms369b@gmail.com

MON APR 13 9:30 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. Then ensure lifetime free incoming validity. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajanerode24@gmail.com

MON APR 13 9:30 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

muthubalankmb@gmail.com

MON APR 13 9:29 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

senthil.class@gmail.com

MON APR 13 9:27 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

--

Senthil.A

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

selvanishwanth@gmail.com

MON APR 13 9:27 PM

TCPR

fea1-div

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Support for Voice + SMS Plans Only

chansadam122@gmail.com

MON APR 13 9:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

premkumarkvi@gmail.com

MON APR 13 9:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ravipkm001@gmail.com

MON APR 13 9:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment.

This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day

cycle forces consumers to recharge 13 times a

year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

kannantamil221982@gmail.com

MON APR 13 9:26 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rselvi12041984@gmail.com

MON APR 13 9:24 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

gokulkarthi1132@gmail.com

MON APR 13 9:24 PM

TCPR

fea1-div

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<https://www.facebook.com/share/1HhBi1U1BG/>

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kongusaravana1@gmail.com

MON APR 13 9:23 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramshenba1811@gmail.com

MON APR 13 9:23 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mashaallahstore370@gmail.com

MON APR 13 9:23 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nayaganragu@gmail.com

TUE APR 14 5:42 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mailtomk91@gmail.com

TUE APR 14 5:03 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

SUPPORT FOR VOICE +SMS ONLY PLANS & REQUEST FOR 30- MONTHLY PLANS

mjkmobilepe@gmail.com

TUE APR 14 5:03 AM

TCPR

fea1-div

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans-Reg

drvaanmugil@gmail.com

TUE APR 14 4:36 AM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Dr J Vaanmugil

fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly

nandhakumar.j916@gmail.com

TUE APR 14 4:26 AM

TCPR

fea1-div

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highlyRespected TRAI Authority,

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nandhakumar.j916@gmail.com

TUE APR 14 4:24 AM

TCPR

fea1-div

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To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

shivasankari76@gmail.com

TUE APR 14 4:06 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

lakshmank28@hotmail.com

TUE APR 14 3:36 AM

TCPR

fea1-div@trai.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Regards

Lakshmanan K

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority

methun1993@gmail.com

TUE APR 14 3:17 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only

baskym1@gmail.com

TUE APR 14 2:48 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

thevipkarthi@gmail.com

TUE APR 14 2:38 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mugavaihasan@gmail.com

TUE APR 14 2:30 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,**

prabamech024@gmail.com

TUE APR 14 2:18 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hariharan7243@gmail.com

TUE APR 14 2:15 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will

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Please implement these consumer-friendly regulations as soon as possible

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

thivantene@gmail.com

TUE APR 14 1:54 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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o: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

miyakhanec@gmail.com

TUE APR 14 1:51 AM

TCPR

fea1-div

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(No Subject)

esakkiraja989@gmail.com

TUE APR 14 1:48 AM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

prabavijay012@gmail.com

TUE APR 14 1:47 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

upport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathishvs.aamec@gmail.com

TUE APR 14 1:44 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Hi

Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,

Sathish kumar V S

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

prabavijay012@gmail.com

TUE APR 14 1:47 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kamalkamalapathi@gmail.com

TUE APR 14 1:39 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards
Kamalapathi Kumar

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muralivijayani777@gmail.com

TUE APR 14 1:36 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

cgokul1705@gmail.com

TUE APR 14 1:33 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

barathkumar021@gmail.com

TUE APR 14 1:11 AM

TCPR

fea1-div

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I strongly support the mandatory

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a year. A strict 30-day monthly plan for both

Voice-only and bundled packs will be highly

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Please implement these consumer-friendly

regulations as soon as possible.

Thank you.

Regards,

Barath

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

boopathysm@gmail.com

TUE APR 14 1:04 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

ajajeeva@gmail.com

TUE APR 14 1:03 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

praveeneee7770@gmail.com

TUE APR 14 12:59 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mydeenbatcha1987@gmail.com

TUE APR 14 12:58 AM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

skrwin2018@gmail.com

TUE APR 14 12:58 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pravinkumar2777@gmail.com

TUE APR 14 12:46 AM

TCPR

fea1-div

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Message: Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

(No Subject)

mansoor2490@gmail.com

TUE APR 14 12:46 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans
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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

peratchiselvam120599@gmail.com

TUE APR 14 12:43 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

velmurugankone@gmail.com

TUE APR 14 12:40 AM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

By Network user

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mahindracenturo122013@gmail.com

TUE APR 14 12:39 AM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

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Thank you.

By Network user

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kttnfsltnjtj@gmail.com

TUE APR 14 12:38 AM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

djesii1994@gmail.com

TUE APR 14 12:37 AM

TCPR

fea1-div

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Thank you.

By Network user

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shek9788@gmail.com

TUE APR 14 12:37 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nmuru25585@gmail.com

TUE APR 14 12:36 AM

TCPR

fea1-div

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To:

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

n.murugesh555@gmail.com

TUE APR 14 12:35 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

By Network user

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

imamutheenmaharoob@gmail.com

TUE APR 14 12:34 AM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pinkypinkyshopping@gmail.com

TUE APR 14 12:33 AM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

n.murugesh85@gmail.com

TUE APR 14 12:33 AM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

By Network user

सेवा में,

दिनांक:- 10/04/2026

भीमान सलाहकार महोदय,
(वित्रीय एवं आर्थिक विश्लेषण)
भारतीय दूरसंचार नियामक प्राधिकरण
TRAI, नई दिल्ली।

E-mail

विषय:- दूरसंचार उपभोक्ता संरक्षण विनियम, 2026 के मसौदे पर सुझाव।

महोदय,

मैं TRAI द्वारा दिनांक:- 07/04/2026 को जारी किए गए उस प्रस्ताव का पूर्ण समर्थन करता हूँ, जिसमें टेलिकॉम कंपनियों के लिए बिना डेटा वाले केवल वॉयस और SMS प्लान अनिवार्य करने की बात कही गई है।

वर्तमान में कंपनियाँ द्वारा दिए जा रहे प्लान महंगे हैं क्योंकि उनमें डेटा का शुल्क भी शामिल होता है। यहाँ तक कि बिना डेटा वाले जो प्लान उपलब्ध हैं भी जो उसका शुल्क डेटा वाले प्लान से तुलनात्मक रूप से नाम मात्र का ही अंतर है। विशेष रूप से तीस दिनों का केवल वॉयस एवं SMS प्लान तो उपलब्ध ही नहीं है। बाध्य होकर उपभोक्ता को न चाहते हुए भी 84 दिनों के लिए 448 रुपये (अब्बरणसम्पु जियो) का रिचार्ज कराना पड़ता है, जो कि व्याय संगत नहीं है।

इस संबंध में मेरा सुझाव है कि:-

- ① हर डेटा प्लान के विकल्प के रूप में एक सस्ता वॉयस एवं SMS प्लान अनिवार्य रूप से उपलब्ध कराया जाए।
- ② उन प्लान्स की कीमतें डेटा वाले प्लान्स से कम से कम 50% कम रखी जाए।
- ③ प्रत्येक फोन (फीचर एवं स्मार्ट फोन) उपभोक्ताओं के लिए तीस दिन के रिचार्ज के विकल्प भी उपलब्ध कराएं।
- ④ डेटा वाले रिचार्ज प्लान्स पर:-
 - ① प्रत्येक दिन की समाप्ति पर यदि उपभोक्ता द्वारा डेटा का पूर्ण उपयोग न किए जाने की स्थिति में जोष डेटा को संचायन किया जाए, जबकि उक्त डेटा रिचार्ज Validity तक उपलब्ध हो।
 - ② जो लोग इंटरनेट डेटा इस्तेमाल नहीं करते उन्हें डेटा का पैसा देने के लिए बाध्य करना उनके आर्थिक अधिकारों का हनन है।

हस्ताक्षर:- पवन किशोर सिंह

[P.T.O.]

प्रश्न-२

© देश के करोड़ों गरीब लोग केवल अपने से बात करने के लिए मोबाइल फोन रखते हैं। उन्हें महंगे डेटा पैक खरीदने पर बाध्य करना उनके सीमित आय स्रोतों पर प्रहार है।

④ डेटा और वॉयस को एक साथ बेचना उपभोक्ता की पसंद की स्वतंत्रता को समाप्त करता है। यह Consumer Protection Act के सिद्धांतों के विरुद्ध है।

© जिस तरह बिजली और पानी की छूटनम दरें निर्धारित होती हैं, उसी तरह सिर्फ कॉलिंग को एक आधारभूत आवश्यकता मानकर इसे किफायती बनाया जा सकता है ताकि समाज के अंतिम पायदान पर रहने वाले लोग भी समाज से जुड़ा रहे सकें।

मैं इस प्रस्ताव का समर्थन करता हूँ क्योंकि वर्तमान व्यवस्था में उपभोक्ताओं पर जबन डेटा बहुत थोपा जा रहा है। यह विशेष रूप से ग्रामीण क्षेत्रों, वरिष्ठ नागरिकों और कीचर फोन उपयोगकर्ताओं के लिए अन्यायपूर्ण व्यवस्था है।

यदि परिवार में चार-पाँच लोग हों और उनमें से दो-तीन कच्चे पढ़ने वाले हों तो भी सभी मोबाइल में महंगा रिवार्ज करना मजबूरी है, क्योंकि कच्चे को तो पढ़ने में मदद के लिए इंटरनेट डेटा का रिवार्ज करना ही है, परन्तु परिवार के अन्य सदस्य अपने मोबाइल में महंगा रिवार्ज कर ठगा महसूस करते हैं। डिजिटल इंडिया का वास्तविक स्वरूप यह है कि हर नागरिक तक सस्ती संचार सुविधा उपलब्ध हो। अतः दूरसंचार सेवाओं को किफायती बनाना डिजिटल इंडिया के वास्तविक उद्देश्यों को प्राप्त करने के लिए आवश्यक है।

प्लान्स की कीमतें तय करने की जिम्मेदारी पूर्ण रूप से TRAI की होनी चाहिए। टेलिकॉम कंपनियों और उपभोक्ता के बीच TRAI को सौलु की भूमिका निभानी चाहिए। अन्यथा यदि टेलिकॉम कंपनियों केवल स्वयं के हित (राजस्व बढ़ाने) में दूर और प्लान्स अनियंत्रित रूप से तय करेंगे जिससे आम उपभोक्ताओं पर भारी वित्तीय बोझ पड़ सकता है, इसकी प्रबल सम्भावना है।

इससे देश में एक वर्ष में बचत नहीं होती है लेकिन इन टेलिकॉम कंपनियों के अनियंत्रित एवं मनमानीपूर्ण रवैयों के कारण लोगों को साल में तेरह बार रिवार्ज कराना पड़ता है।

हस्ताक्षर:- पवन किशोर सिंह

[P.T.O.]

पृष्ठ-3

सहोदय, उपर्युक्त वर्णित तथ्यों पर निगरानी एवं नियंत्रण की जिम्मेदारी पूर्ण रूप से TRAI की होनी चाहिए।

अतः आपसे निम्न निवेदन है कि इस विषय पर जनहित को सर्वोपरि रखते हुए निर्णय जारी करें।

धन्यवाद!

अभ्युक्तक:-

- ① पहचान पत्र प्रमाण के रूप में मेरा आधार कार्ड (902403885152) की छाया-प्रति।

भवदीय

पवन किशोर सिंह

ग्राम + पौठ - चिरिया

जिला - पश्चिम सिंहभूम

भारखण्ड - 833106

Contact No. 8986781002

Voice and SMS Only Packs

Q 1. What is Voice and SMS only packs, and how do they differ from data packs?

Voice and SMS only packs are prepaid plans that provide Voice and SMS without providing any data. These plans are designed for users who do not require internet services and wish to use their mobile connection solely for voice calls and messages.

Q 2. What is the validity of these Voice and SMS only packs?

The Voice and SMS only plans are offered with validity period of up to 365 days.

सोर्स : <https://traf.gov.in/voice-and-sms-only-packs>

1. उपरोक्त के आलोक में 'स्पेशल टैरिफ वाउचर' एवं वॉल्यूमेट्री से आपका क्या तात्पर्य है या फिर किसी टैरिफ प्लान के स्थान पर लिखा गया STV क्योंकि "स्पेशल टैरिफ वाउचर" या "STV" का मतलब एक कालाजी वाउचर या इलेक्ट्रॉनिक वाउचर है, जो एक्टिवेट होने पर उपभोक्ता के टैरिफ प्लान में लागू टैरिफ की एक या ज्यादा चीजों को बदल देता है; यह बदलाव वॉइस कॉल, SMS या डेटा के सीमित या असीमित इस्तेमाल के मामले में होता है, लेकिन यह कोई मौखिक मूल्य नहीं देता।
2. यदि 'स्पेशल टैरिफ वाउचर' की सेवा वैधता या वैधता अवधि समाप्त हो जाये तो क्या होगा नंबर बंद हो जायेगा या फिर उपभोक्ता मूल प्लान के अनुसार टैरिफ रेट के आधार पर सेवाये ले सकेगा।
3. या फिर TTO 1999 & TCPR 2012 के अनुसार मूल प्लान पर रिफ्ट हो जायेगा और प्रति सेकंड या प्रति मिनिट - टीक टाइम वॉल्यूमेट्री टॉप अप के द्वारा जिसमे असीमित वैधता के अनुसार चालू रहेगा।
4. वाउचर में 'वॉल्यूमेट्री सर्विस' एवं 'बंडल सेवाओं' से आपका क्या तात्पर्य है।
5. क्या आप सेवा प्रदाता द्वारा ऑफर किये गये टैरिफ में इनके रेट अलग से दिखाने हेतु आदेश देंगे ताकि उपभोक्ता 'वॉल्यूमेट्री सर्विस' एवं 'बंडल सेवाओं' के मूल्य की जाच एवं तुलना केवल Voice और SMS टैरिफ वाउचर से करके सही स्पेशल टैरिफ वाउचर का चुनाव कर सके।
6. TTO, 1999 की अनुसूची II के आइटम (6) 'Prepaid Service के लिए टैरिफ' में क्या क्या अंतर्गत संशोधन किए जाएंगे बिना से कामलेशन हेतु बताया जाये ताकि उपभोक्ता जान सके कि उपभोक्ता हित में क्या किया जा रहा है।
7. TTO, 1999 की अनुसूची II के आइटम (6) 'Prepaid Service के प्रावधानों (a) से (f) की वर्तमान स्थिति क्या है एवं क्या इनका पालन हो रहा है।
8. TTO 1999 के खंड 6 के अंतर्गत: लचीलापन और पैकेज
(iv) बाकी सभी मामलों में, सर्विस प्रोवाइडर, स्टैंडर्ड पैकेज के अलावा, अलग-अलग क्लास के सब्सक्राइबर को बिना किसी भेदभाव के टैरिफ के दूसरे कॉन्फिगरेशन दे सकता है।

1 [बराबरी के सेलुलर मोबाइल सर्विस देने वाला हर सर्विस प्रोवाइडर सब्सक्राइबर को लोकल और नेशनल लॉन्ग डिस्टेंस कॉल के लिए कम से कम एक प्री-पेड और एक पोस्ट-पेड टैरिफ प्लान एक सेकंड के प्लस इन्क्रीमेंट के साथ देगा।]

उपरोक्त नियम के अनुसार क्या TTO 1999 के अनुसार एक सेकंड के प्लस इन्क्रीमेंट प्लान में सभी दी जाने वाली टेलीकॉम सेवाओं के रेट उपभोक्ताओं को बताये जाते हैं एवं टेलीकॉम रेगुलेटरी ऑथोरिटी ऑफ इंडिया के पास फाइल होते हैं। क्या TTO 1999 के अनुसार एक सेकंड के प्लस इन्क्रीमेंट प्लान आम उपभोक्ता को मिल पा रहे हैं। क्या इस मुद्दे पर भी जरूरी दिशा निर्देश रेगुलेशन ऑर्डर जारी किया जायेगा।

9. कोई भी टेलीकॉम सेवा प्रदाता 'स्पेशल टैरिफ वाउचर' में दिखाई गयी सेवाओं जैसे की कॉल, डाटा, एसएमएस, वॉल्यूमेट्री सर्विस, ओ टी टी सर्विस आदि के रेट की अलग अलग जानकारी नहीं देता है केवल बंडल में रेट बताता है जोकि ट्रांसपैरेंट नहीं है जिसके कारण रेट के आधार पर टैरिफ ऑफर चुनना उपभोक्ता के लिये मुश्किल है। अतः उपभोक्ता को सही टैरिफ ऑफर चुनने का विकल्प नहीं मिल पाता है और आगे भी वॉयस एवं एसएमएस के ऑफर चुनने में दिक्कत होगी।
10. प्रस्तावित 'टेलीकॉम उपभोक्ता संरक्षण (लेखन संशोधन) विनियम, 2026' (दिनांक 24.07.2026) व्याख्यात्मक ज्ञापन के आलोक में एवं सम्पूर्ण कमेंट्स देखने के बाद उपभोक्ता हित में TTO and TCPR में आवश्यक सुधार जारी किया जाना चाहिए क्योंकि टेलीकॉम्युनिकेशन टैरिफ (63वां संशोधन) आदेश, 2018 में "नियामक रांवे में पारदर्शिता" की परिभाषा पेश की गई। इसका मतलब है कि हर सेवा प्रदाता को हर टैरिफ प्लान से जुड़ी सभी जरूरी जानकारी सार्वजनिक करनी होगी, जिससे उपभोक्ता सोच-समझकर चुनाव कर सकें। यह जानकारी मुलभ, सटीक, तुलना करने लायक, विस्तृत, अलग और पहचानने योग्य, स्पष्ट और गुमराह न करने वाली, सरल और अस्पष्टता से मुक्त होनी चाहिए।

प्रस्तावित 'टेलीफोन उपभोक्ता संरक्षण (लेखकों संगोपन) विनियम, 2026' (दिनांक 24.07.2026) पर टिप्पणियाँ निम्नानुसार हैं:

टेलीफोन उपभोक्ता संरक्षण विनियम, 2012 के विनियम 4 में, उप-विनियम (2) के खंड (c) के उप-खंड (iii) में, चौथे पंक्तिक के स्थान पर निम्नलिखित पंक्तिक प्रतिस्थापित किया जाएगा, अर्थात्—

"यह भी शर्त है कि सर्विस प्रोवाइडर, खास तौर पर Voice और SMS के लिए, 'स्पेशल टैरिफ वाउचर' पेश करेगा। इन वाउचर की वैलिडिटी उतनी ही होगी जितनी कि Voice, SMS और Data के लिए उनके द्वारा पेश किए जा रहे दूसरे 'स्पेशल टैरिफ वाउचर' की होती है—जहाँ उन वाउचर में 'नेटवर्क एंडेड सर्विस' शामिल हों या न हों।

Voice और SMS के लिए इन 'स्पेशल टैरिफ वाउचर' की कीमत, उतनी ही वैलिडिटी वाले उन 'स्पेशल टैरिफ वाउचर' की तुलना में काफी कम रखी जाएगी जिनमें Voice, SMS और Data—तीनों की सुविधा होती है।"

व्याख्यात्मक भाषण का पैरा 16

सिक्के अनुभवों को देखते हुए, यह जरूरी माना गया है कि अधोरीटी ऐसे सक्रिय कदम उठाए जिससे यह पक्का हो सके कि 'सिर्फ Voice और SMS' वाले पैक के टैरिफ काफ़ी कम स्तर पर बने रहें—उन STV की वैलिडिटी के अनुपात में जिनमें Voice, SMS और Data शामिल होते हैं—ताकि वे समझाऊं कि के लिए किसराती बने रहें। 'सिर्फ Voice और SMS' वाले STV के टैरिफ निम्न और व्यावसायिक तरीके से तय किए जाने चाहिए। चूंकि इन पैक में Data शामिल नहीं होता और वे सिर्फ Voice और SMS की सुविधा देते हैं, इसलिए इनके टैरिफ को उस Data कंपोनेंट की कीमत के अनुपात में कम किया जाना चाहिए जिसे उन बंडल सेवाओं से हटा दिया गया है जिनमें Voice, SMS और Data शामिल होते हैं (वाहे उनमें Value-Added Services हों या न हों)। ऊपर बताई गई बातों को ध्यान में रखते हुए, TTO, 1999 की अनुसूची II के आइटम (6)—'Prepaid Service' के लिए टैरिफ—में उचित

(6) Tariff for prepaid service Forbearance Provided that –

1[(a) Every service provider shall offer and make available to the consumer at least one top up voucher of denomination of rupees ten.]

b) The charges for replacement of lost/damaged SIM card shall be based on cost with a reasonable mark-up.

c) If there is any amount that is unused at the end of the validity period, this amount should be carried over to the renewed card, if such renewal is done within a reasonable, specified period.

d) In the case of each pre-paid card package, the customer should be prominently and clearly informed of the total amount that is available in the pre-paid card package for making calls, i.e. to pay towards usage.

Comment: But telecom companies do not prominently and clearly inform the customers about the total amount available in the pre-paid card package for making calls, i.e. paying for the usage.

2[(e) All services which do not affect "talk time value" including incoming voice calls/SMS shall continue to be available to the Pre-paid subscribers during the entire validity period even after the talk time value is exhausted.]

Comment: But Telecom companies discontinued the incoming voice calls/SMS services of subscribers. Is it correct. Instructions from the authority are necessary in this regard.

3[(f) no amount, whether as fixed fee or otherwise other than---

(i) applicable taxes; and

4[5[(ii) a nominal fee, not exceeding ten percent of maximum retail price of top up voucher or three rupees, whichever is less, shall be levied towards administrative cost or expenses for each top up voucher.]]]

उपरोक्त पर मेरे कमेंट निम्न है :

Strong Objection to the Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026 – A Facade for Corporate Profiteering at the Expense of Common Citizens.

cjrahul01@gmail.com

TUE MAY 5 1:12 PM

Inbox

fea1-div

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To

Advisor (Financial & Economic Analysis),
Telecom Regulatory Authority of India (TRAI),
New Delhi.

Subject: Strong Objection to the Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026 – A Facade for Corporate Profiteering at the Expense of Common Citizens.

Respected Sir/Madam,

I am writing this letter not just as a telecom consumer, but as a deeply frustrated citizen of India. The recently released draft of the 13th Amendment to the Telecom Consumers Protection Regulations, 2026, forces every common Indian to ask one fundamental question: Is TRAI an independent regulatory body meant to protect ordinary consumers, or has it become a mere facilitator for telecom cartels to maximize their profits?

Historically, and once again with this draft, it appears that whenever TRAI introduces a "consumer-centric" regulation, it somehow magically ends up putting a heavier financial burden on the common man.

The "Proportional Reduction" Scam and Pre-Planned Price Hikes:

The current draft states that the new "Voice and SMS only" Special Tariff Vouchers (STVs) should be priced with a "largely proportional reduction" compared to bundled data plans. On paper, this looks like a relief. In reality, it is a well-orchestrated trap.

Right before the enforcement of this regulation, telecom operators strategically hiked the prices and reduced the validities of their existing base plans. Because of this pre-

planned inflation, the so-called "proportionally reduced" Voice and SMS plans will simply be sold at the older rates of data-inclusive plans.

To put it bluntly: Consumers were previously getting Voice + SMS + Data for a certain price. Now, thanks to TRAI's loophole, they will pay the exact same amount but get ONLY Voice and SMS. They will get fewer benefits for the same price. This is not consumer protection; this is daylight robbery.

Evidence of the Recent Anti-Consumer Price Hikes (April 2026):

The telecom companies have clearly prepared the ground to exploit your new rules. Just look at the recent hikes:

- BSNL: Even the state-led operator has reduced validities on its budget STVs. The Rs. 107 plan's validity was slashed from 22 days to 20 days, and the Rs. 197 plan from 42 days to 35 days.
- Airtel: Removed its older Rs. 799 plan and quietly increased the 84-day base plan price from Rs. 859 to a whopping Rs. 899.
- Jio: Executed a massive hidden price hike by drastically slashing the validity of its Rs. 195 pack from 90 days down to a mere 30 days.
- Vodafone Idea (Vi): Increased prices in multiple circles (e.g., Rs. 649 plan hiked to Rs. 670, and Rs. 1020 plan hiked to Rs. 1050), alongside reducing unlimited data benefits on 'NonStop Hero' plans.

Allowing telecom companies to set the base rate for these new Voice and SMS plans based on these inflated tariffs is completely unacceptable.

My Strict Demands as a Citizen:

1. Mandate a Strict Price Cap: TRAI must stop being a spectator. Do not leave the pricing of basic plans to the companies. TRAI must legally fix a maximum price cap (e.g., a maximum of Rs. 50 to Rs. 100 per month) exclusively for "Voice and SMS" STVs.
2. Strict Calendar Month Validity: Stop the 20/28/35 days validity nonsense. Mandate that basic Voice and SMS plans must have a strict calendar month validity (e.g., matching the exact number of days in the month the recharge is done).
3. Deregistration of Recycled Numbers: Mandate a strict framework where TSPs, in coordination with banks and UIDAI, must deregister recycled mobile numbers from the previous owner's Aadhaar, PAN, and banking databases before allotting them to new users. New consumers are facing intense mental harassment from recovery agents and severe privacy/security threats.

If TRAI proceeds with the current draft without fixing a hard baseline price, it will be undeniable proof that the Authority operates for the benefit of telecom monopolies

rather than the struggling common citizens of India. We expect immediate and strict corrective action.

**Formal Comments: Draft Telecom Consumers Protection (Thirteenth Amendment)
– Urgent need for affordable, non-bundled plans**

harinathreddyreddy570@gmail.com

SAT MAY 2 5:57 AM

Inbox

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Respected Advisor (Financial and Economic Analysis),

I am writing to submit my comments regarding the recent TRAI recommendations on telecom tariffs. While the push for Digital India is commendable, the current pricing strategies of telecom operators are becoming exploitative for a large section of Indian citizens.

I would like to highlight the following critical issues:

1. **Irrelevant Bundled Benefits for Senior Citizens:** Most plans today are "all-in-one" packs that include OTT subscriptions and massive daily data limits. For citizens above 60, these benefits are practically useless. They are being forced to pay higher prices for digital entertainment they do not use, simply to keep their phone lines active.
2. **The Digital India Paradox in Rural Areas:** In rural villages, users do not need 1.5GB or 2GB of data every single day for streaming. However, because of the "Digital India" shift, they *do* need a small, reliable amount of data for UPI payments, government portals, and essential tasks. Currently, there is no middle ground—they must either buy expensive daily data packs or have no data at all.

3. **Compulsive Usage vs. Actual Need:** The current "daily limit" system is manipulative. It forces a "use it or lose it" mentality. Consumers should have the freedom to use a fixed amount of data over a validity period based on their actual needs, rather than being governed by the operator's forced daily cycles.
4. **Skyrocketing Minimum Entry Costs:** The constant hike in "minimum recharge" plans to keep a SIM active is effectively "looting" the poorest sections of society. Telecommunication is a basic necessity, not a luxury.

My Request to TRAI:

I urge the concerned officials to stand by the common people. We need plans that are **affordable and transparent, not manipulative**. I request TRAI to mandate plans that offer:

- Unlimited Voice and SMS.
- A modest, fixed data bucket (e.g., 5GB or 10GB for the entire month/validity) to support Digital India tasks without the burden of expensive daily-limit pricing.
- The removal of forced OTT "benefits" to bring down the core cost of the plan.

Telecom companies must be stopped from forcing expensive, bundled ecosystems on users who only seek basic connectivity. We look to TRAI to protect the consumer's right to choice and affordability.

Many thanks for being there for us,

Yours sincerely,

M.Naveen

9492991979

ADONI, KURNOOL(D), ANDHRA PRADESH

Narendra Agarwal

TARANAGAR

331304

naretrn@gmail.com # 9887211855

Dt.-02/05/2026

To,

Advisor(F& EA)

Telecom Regulatory Authority of India **Stakeholder Submission**

NEW-DELHI **Page 01 of 02**

E-mail-fea1-div@trai.gov.in

Subject;-Comments /Inputs on draft regulation(Consumer Protection-13th) Amendment Regulation-2026.

Respected Sir/Madam,

With the above captioned subject please consider following comments/Inputs in context of draft regulation (Consumer protection-13th) Amendment Regulation-2026.

(1) Frequent and high value validity voucher.

The State owned BSNL had introduced a validity extension plan 107,only valid for **20 days**, erstwhile **35 days**, having low feature less calling minutes and no SMS facility etc. Moreover, after expiry of validity period this voucher plan have not available, required high value recharge, It's worth here that such plan voucher been increasing transactions frequency as well not cost effective, it's merely sum recovery on name of validity extension.

Suggestion- Abolition of Validity extension plan voucher.

Alternatively, validity voucher must have applicable only for Bi-annually /Annually.

(2) No cost effective between annual and monthly tariff plan voucher.

Now days in tariff increasing environment,Telco's is been ignoring customer pre-payment opted for annual plan.It's worth here no cost effective ness between monthly and annual tariff plan voucher.

Suggestion- Pre-payment annual tariff plan must be cost effective compare with monthly and other low value plan.

(3) Abolition of non standards plan voucher.

The Telco's with objective of revenue increment introducing plan's even for 24 days /20 days /18 days/16 days etc.

Suggestion- Abolition of such non standards plan's misleading the users, having not more beneficial in any terms.

Therefore please consider the aforesaid comments/suggestion in finalization of above Consumer Protection regulation-2026.

Regards

Objector

Narendra Agarwal

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Pla

ganeshmrk@gmail.com

SUN MAY 3 11:43 AM

TCPR

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,
R.Ganesh kumar

Comments on_ Draft Notification - TELECOM CONSUMERS PROTECTION REGULATIONS, 2026.

khandige72@gmail.com

MON APR 27 3:12 PM

TCPR

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To,

Advisor (Financial & Economic Analysis), **TRAI**.

Dear Sir/Madam,

In reference to the Draft Notification on TELECOM CONSUMERS PROTECTION REGULATIONS, 2026 (THIRTEENTH AMENDMENT) dated 7th April 2026, I am furshinshing my inputs/ comments;

Even today more than 25% consumers Primarily use Voice and SMS services only and use limited or no need for data services.

In Rural areas if the consumer base is low and in places where poor ARPU is generated, Limited number of BTS are found and in such places higher band 3G /4G /5G networks have poor area of coverage but the lower band 2G network covers maximum area.

Due to network constraints of such areas, the Voice /SMS /data usage is naturally limited or very low and the consumers naturally prefer Lower Tariff packs having maximum validity., *but nowadays such consumers do not have any options to Opt - only with Voice and SMS services with limited or no data, as it was available before the introduction of 4G /5G networks.*

Illustration:

Our Village to Taluk HQ distance is 7 Kms, but our village has limited network coverage with only 1 BTS covering a large area of nearly 5KMs., *Due to Poor Signal levels we always face network issues. such as Poor Indoor Coverage /Call-drops /Low data speeds etc etc.* On multiple requests with Mobile service providers to improve the coverage of the area, their representatives say that our area is not feasible for improvement because the area has poor population penetration within the larger area (low consumer base). *Naturally our network usage is Low, hence we always prefer maximum validity /lower priced packs, having only Voice and SMS with or without limited monthly data benefits.*

Hence I agree with the Authority's observations as explained in the Explanatory Memorandum and directions on introduction of adequate choices for Voice and SMS Only Packs are necessary for Fair choice and protection of all categories of consumers.

The newly introduced Voice / SMS & Voice + SMS only Packs must be made available at lower pricing in comparison to the present Unlimited packs /STV's bearing 30day/ 90day/ 180day & 365day Validity.

Yours faithfully,

Prasad.K

Kuriya, Puttur D.K-574210.

Karnataka.

malakalapallis@gmail.com

THU APR 9 8:31 AM

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sir I am daily labour how can I buy yearly and monthly plans? if 300 days bsnl plan rs.1500 then perday it's recharge rs.5 only why should I deposit or pay 300 days recharge in advance to their bank accounts is justified? for example if our kirana or milk vendor pre paid policy applied like telecom providers what will he do pay in advance monthly and yearly ? this policy in apply every service sector how can common man live? business people looting public money what's government doing? please think about?

thanking you

manishsahu.in@gmail.com

WED APR 8 7:52 AM

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Dear Sir,

As per the TRAI invited comment on TELECOM CONSUMERS PROTECTION (THIRTEENTH AMENDMENT) REGULATIONS, 2026 (No. RG-8/(2)/2025-ADV_FEA-I).

My suggestion for this matter is every telecom service provider should offer special tariff vouchers exclusively for voice and SMS service only. Data or value added service or any bundle service should not added to this voucher. It should be pure voice and SMS plan only for common people who want just a basic telecom service at affordable price. I think this voucher should be validity period of calender month only. No 28 days validity be allowed. Price of this voucher should be Rs100 or below.

TRAI should implement this rules that every telecom service provider have this basic plan in their tariff plans. Neither they change or amend this basic plan without taking permission with TRAI.

Thanks and regards

Manish Sahu

Bilaspur (Chhattisgarh)

Mobile No.9893777557

Sivaram Modem

WED APR 8 9:29 AMTCPR

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Dear Sir,

I have been a loyal Jio SIM user for the past seven years. Initially, the signal quality was excellent, and with the launch of Jio 5G, I even received strong signals inside my home. However, in recent weeks, I am not receiving even 4G signals.

I also subscribed to Jio AirFiber, which worked well at first. Unfortunately, I am now facing a situation where the signal is visible, but the internet is not operational. Despite multiple attempts to contact customer support, the issue remains unresolved.

Although I completed the required validation two weeks ago, proper services have not been restored, and I have been informed that my connection may be cut. This is highly concerning, as I am continuing to pay for services that I am unable to use.

Customers like me are facing numerous issues, and I kindly request you to take immediate and appropriate action to resolve this matter.

Thank you for your attention.

Sincerely,

Sivaram

Ph No: 7483134536

rajeshsarella.rs@gmail.com

WED APR 8 9:34 AM

TCPR

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Respected Sir/Madam,

I am writing to bring your attention to the difficulties faced by poor and Below Poverty Line (BPL) citizens regarding.

Many people in India still use basic feature phones because they cannot afford smartphones. For these users, paying for "Data Packs" is a waste of money. They only need to make calls and send occasional SMS.

I request TRAI to take the following actions:

- **Remove Forced Data:** Mandate companies to provide cheap "Calling Only" plans without data.
- **Fix the 30-Day Cycle:** Change the 28-day validity to a full calendar month (30 or 31 days). Paying 13 times a year is a huge burden for a poor person.

Please ensure that mobile connectivity remains a right for the poor, not just a luxury for the rich.

With Regards:-

Rajesh Sarella

rohit.r.dua@gmail.com

WED APR 8 12:39 PM

TCPR

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Hello Vijay,

Please consider my suggestion to bring plans for senior citizens, like call only recharges. Also bring plans for students for free data on every recharge. I would like to suggest to start promoting online payments with use of internet.

Regards

Rohit Dua

A responsible Indian citizen

anandhjosep@yahoo.com

WED APR 8 4:51 PM

TCPR

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Sir,

Below are my comments on the draft regulation act 2026.

1. Fully appreciate and support all provisions mentioned in the act. Voice and SMS packs are the need of the hour. Kindly make sure that all such packs mandatorily include SMS Benefits which can be used to send PORT MESSAGES.

2. At present, it is observed that PORT message could not be sent from the free 100 SMS given to customers each day on unlimited packs. Customers are forced to do a ₹10 Recharge in order to send a PORT message. This must be stopped.

Thanks and regards,

Anandh Jose

writeme.veer@gmail.com

WED APR 8 7:45 PM

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Respected Sir/Madam,

I am writing to express my strong support for the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulations, 2026. Specifically, I support the proposal requiring service providers to offer "Calls + SMS" plans without mandatory mobile data.

Many consumers, particularly senior citizens, primarily use mobile devices for voice calls and do not require data. Currently, these users must subscribe to expensive bundled plans with daily data limits they rarely utilize.

My key recommendations for this amendment are:

- Mandatory Unbundling: Every bundled plan should have a corresponding "voice-only" or "voice + SMS" version at a significantly lower price.
- Affordability: Price reductions for no-data plans should be substantial to ensure inclusion for those on limited budgets.
- Ease of Access: These unbundled plans should be prominently displayed on all recharge platforms for easy selection.

This amendment will provide necessary financial relief and greater control for millions of users currently paying for unnecessary services. I urge TRAI to finalize these regulations to protect consumer interests.

Thank you for the opportunity to provide feedback.

Regards,

Virendra Choudhary
Jodhpur, Rajasthan

monusingh.mc@gmail.com

WED APR 8 9:48 PM

TCPR

fea1-div

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कोलीग के प्लेन और सस्ते होने चाहिए 365 दिन का प्लेन 1200 का होना चाहिए

achalpatil675@gmail.com

WED APR 8 9:52 PM

TCPR

fea1-div

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Respected Sir,

The TRAI move to push only Calls and SMS packs are very much welcome. It saves lot of money for individuals, elders and low data users who are forced to buy Data packs unnecessarily who never or use it less. And even after repeated requests minimum data pack that is offered is almost 1.5 GB per day which is again not useful for 30-40% of population. Still there are questions like why there's no data pack with 500MB per day? Or 1GB has been moved to exclusive store recharge like what is that honestly? That's a scam and should have never been allowed in first place. Thank you if you are reading this and hope together we make Telecom services easier and affordable to consumers.

Regards,

Achal Patil

jeeten17@gmail.com

THU APR 9 12:11 AM

TCPR

fea1-div

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Sir,

I am 77, retired, staying at surat, gujarat. My average phone calls per month are 40-50 (duration per call average 3-4 minutes), SMS- 10 per month.

Jio provides minimum plan Rs. 448 for 84 days unlimited calls and 1000 SMS, which does not suit me financially.

The plan should be monthly, alongwith recharge vouchers for calls say, 10 or 20.

Data plans of jio are comfortable.

Jitendra upadhyay -8320888127.

amitvih877@gmail.com

THU APR 9 1:17 PM

Inbox

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Email translation:

आदरणीय विजय कुमार जी,

मैं अमित विश्वकर्मा, एक जागरूक मोबाइल उपभोक्ता, TRAI के इस नए मसौदे का समर्थन करता हूँ कि वॉइस/SMS पैक को डेटा से अलग किया जाए। लेकिन, इसमें एक बहुत ज़रूरी सुधार की आवश्यकता है:

सिम एक्टिवेशन की समस्या: महोदय, इस मसौदे में 'समान वैधता' (Corresponding Validity) की बात तो है, लेकिन 'न्यूनतम रिचार्ज' का जिक्र नहीं है। आज एक गरीब आदमी या बुजुर्ग को सिर्फ सिम 'ज़िंदा' रखने (OTP/Incoming) के लिए भी ₹179-₹199 खर्च करने पड़ रहे हैं। बहुत से लोगों को सिर्फ सिम एक्टिव रखनी है जिससे महीने में कुछ otp और ज़रूरी कॉल प्राप्त हो सके आपके इस संशोधन में सिर्फ कॉलिंग और sms प्लान का जिक्र है। सिम को एक्टिव रखने का नहीं ये लूपहोल कंपनियों को छूट दे रहा है अनलिमिटेड प्लान के लिए मजबूर करके लूटने की। सभी को अनलिमिटेड कॉल की जरूरत नहीं है फिर भी कंपनी उन्हें अनलिमिटेड प्लान लेने के लिए मजबूर कर रही है।

सुझाव:

01). मेरा अनुरोध है कि कंपनियों को पहले की तरह ₹30-35 का 'न्यूनतम वैलिडिटी पैक' अनिवार्य करने का आदेश दिया जाए। इसमें डेटा न हो, बस सिम एक्टिव रहे।

02). पोर्ट करवाने के लिए किसी रिचार्ज या वैधता की पाबंदी न हो ग्राहक ₹10 के टॉपअप से 1900 पर मैसेज भेज सके।

03).30 दिन के प्लान को प्रायोरिटी दी जाए अभी कंपनी उन्हें छुपा कर रखती है।

04). बिना रिचार्ज के भी सिम पर इनकमिंग कॉल और sms कम से कम एक महीने तक एक्टिव रहे था

05). रिचार्ज न होने पर टोलफ्री नंबर हो या इमरजेंसी नंबर सभी की आउटगोइंग भी बंद कर दी जाती हैं इसे सही किया जाए क्योंकि अचानक इमरजेंसी आने पर कोई जरूरत में टोलफ्री नंबर या इमरजेंसी नंबर पर कॉल कर सके।

06). बिना रिचार्ज वाली सिम पर भी बैंक कॉल्स और otp या मैसेज को न रोका जाए क्योंकि बैंक वाले पहले ही इन सबके लिए अकाउंट से चार्ज कटौती कर चुके होते हैं तो फिर कंपनी इन्हें क्यों रोक लेती है इससे बहुत से लोगों को आर्थिक नुकसान हो चुका है।

07).upi के लिए msg को भेजने के लिए ₹10 रुपये के टॉपअप से ही कटौती की जा सके।

08). ट्राई नियम बनाता है और कंपनियां उसमें लूपहोल खोज कर लूटने लगती हैं। ट्राई हर तीन महीने में ऐसे लूपहोल की जानकारी लेके उन्हें बंद करे।

अनिवार्यता: सिर्फ डेटा हटाने से काम नहीं चलेगा, जब तक सिम को कम खर्च पर एक्टिव रखने का विकल्प नहीं मिलेगा, तब तक कम आय वाले उपभोक्ताओं को राहत नहीं मिलेगी।

आशा है कि अंतिम नियम में आप 'सिम एक्टिवेशन' की इस समस्या को ज़रूर जोड़ेंगे।

सादर,

अमित विश्वकर्मा

रायसेन, मध्य प्रदेश

sachinkumardincal@gmail.com

THU APR 9 2:51 PM

TCPR

fea1-div

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Email translation:

सेवा में,

सलाहकार (वित्तीय और आर्थिक विश्लेषण),

भारतीय दूरसंचार विनियामक प्राधिकरण (TRAI),

नई दिल्ली।

विषय: दूरसंचार उपभोक्ता संरक्षण (तेरहवां संशोधन) विनियम, 2026 के मसौदे पर सुझाव।

महोदय,

TRAI द्वारा प्रस्तुत 'तेरहवें संशोधन' के मसौदा पत्र के संदर्भ में, मैं एक सजग उपभोक्ता और अकादमिक क्षेत्र से जुड़े होने के नाते निम्नलिखित सुझाव प्रस्तुत करना चाहता हूँ:

1. वैधता अवधि (Validity) स्पष्ट रूप से 30 दिन हो

वर्तमान में टीएसपी (TSPs) 'महीने' के नाम पर 28 दिन की वैधता देते हैं।

सुझाव: विनियमन में यह अनिवार्य किया जाना चाहिए कि डेटा-बंडल और वॉयस-ओनली, दोनों श्रेणियों में कम से कम एक ऐसा वाउचर हो जिसकी वैधता पूरे 30 कैलेंडर दिनों की हो। इससे उपभोक्ता को वर्ष में 13 के बजाय केवल 12 बार रिचार्ज करना होगा, जो आर्थिक रूप से न्यायसंगत है।

2. 'डेटा रोल-ओवर' या 'मूल्य समायोजन' की सुविधा

वर्तमान में प्रतिदिन मिलने वाला 1.5GB या 2GB डेटा दिन के अंत में समाप्त (Lapse) हो जाता है, जिससे उपभोक्ता के पैसे का पूर्ण लाभ उसे नहीं मिलता।

सुझाव (A) डेटा रोल-ओवर: यदि उपभोक्ता अपने दैनिक कोटे का पूरा डेटा उपयोग नहीं करता, तो बचा हुआ डेटा अगले दिन के कोटे में जुड़ना (Roll-over) चाहिए।

सुझाव (B) मूल्य समायोजन (Price Adjustment): यदि तकनीकी कारणों से रोल-ओवर संभव न हो, तो अगले महीने के रिचार्ज के समय, पिछले महीने के बचे हुए डेटा की मात्रा के आधार पर रिचार्ज मूल्य में आनुपातिक कटौती की जानी चाहिए।

3. उपभोक्ता संरक्षण और पारदर्शिता

सुझाव: चूंकि यह संशोधन कम आय वाले और डिजिटल रूप से कम सक्रिय उपभोक्ताओं के लिए है, अतः यह सुनिश्चित किया जाए कि 30 दिन की वैधता और डेटा रोल-ओवर जैसे विकल्पों की जानकारी उपभोक्ताओं को स्पष्ट रूप से सभी प्लेटफॉर्म पर दी जाए।

निष्कर्ष:

ये बदलाव न केवल उपभोक्ताओं को 'फॉरवर्ड प्रोक्योरमेंट' (मजबूरी में सेवा खरीदना) से बचाएंगे, बल्कि भारतीय दूरसंचार बाजार में अधिक पारदर्शिता और निष्पक्षता सुनिश्चित करेंगे।

सादर,

सचिन कुमार

mohammedfarooq31@gmail.com

THU APR 9 4:05 PM

TCPR

fea1-div

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Dear Sir/Madam,

I would like to submit my comments on the Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026.

At the outset, I appreciate the Telecom Regulatory Authority of India (TRAI) for introducing this amendment aimed at enhancing consumer choice and protecting the interests of users who primarily require Voice and SMS services.

I strongly support the proposed requirement mandating telecom service providers to offer Voice and SMS-only Special Tariff Vouchers (STVs) corresponding to each validity period of bundled plans. This is a progressive step that ensures fairness and prevents consumers from being compelled to purchase data services that they may not require.

In addition, I would like to submit the following suggestions for consideration:

1. Affordability Safeguards:

While the draft mentions proportional tariff reduction, TRAI may consider defining clear pricing guidelines or benchmarks to ensure that telecom operators do not price Voice and SMS-only packs disproportionately high.

2. Availability of Short-Term Plans:

It is recommended that operators be encouraged to provide more short-duration plans (such as 7-day, 14-day, and 28-day options), particularly for low-income and rural consumers.

3. Transparency and Visibility:

Telecom operators should be required to prominently display Voice and SMS-only plans across all platforms, including mobile apps, websites, and retail outlets, to ensure easy accessibility for consumers.

4. Monitoring and Compliance:

TRAI may consider implementing periodic audits or compliance checks to ensure that telecom service providers adhere to both pricing fairness and availability requirements.

5. Consumer Awareness through Digital Channels:

TRAI may encourage telecom service providers to leverage digital platforms such as social media, mobile applications, SMS notifications, and official websites to promote awareness of Voice and SMS-only plans. This approach would be more cost-effective, targeted, and efficient compared to traditional awareness campaigns, while still ensuring wide outreach.

In conclusion, the proposed amendment is a welcome step toward ensuring inclusive and consumer-friendly telecom services. With the above suggestions, its effectiveness can be further enhanced.

Thank you for the opportunity to provide inputs.

Yours sincerely,
Mohammed Farooq

pankajbhatiajsm1974@gmail.com

THU APR 9 6:16 PM

TCPR

advisorit,fea1-div,daca

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Email translation:

सेवा में,

(TRAI)

विषय: केवल कॉल और SMS आधारित सस्ते मोबाइल प्लान तथा अलग इंटरनेट पैक उपलब्ध कराने हेतु अनुरोध

महोदय/महोदया,

सविनय निवेदन है कि भारत में आज भी एक बड़ा वर्ग ऐसा है जो या तो स्मार्टफोन का उपयोग नहीं करता है या इंटरनेट सेवाओं का सीमित या बिल्कुल उपयोग नहीं करता है। वर्तमान में उपलब्ध अधिकांश मोबाइल रिचार्ज प्लान्स में इंटरनेट डेटा अनिवार्य रूप से शामिल होता है, जिससे ऐसे उपभोक्ताओं पर अनावश्यक आर्थिक बोझ पड़ता है।

ग्रामीण क्षेत्रों, वरिष्ठ नागरिकों, और सीमित आय वाले लोगों के लिए मुख्य आवश्यकता केवल कॉलिंग और SMS सेवाएं होती हैं। उन्हें इंटरनेट डेटा की आवश्यकता नहीं होती, फिर भी उन्हें मजबूरी में महंगे डेटा पैक्स खरीदने पड़ते हैं।

अतः आपसे विनम्र अनुरोध है कि दूरसंचार सेवा प्रदाताओं को निर्देशित किया जाए कि वे केवल कॉल और SMS आधारित किफायती प्लान्स उपलब्ध कराएं, ताकि उपभोक्ताओं को उनकी वास्तविक जरूरतों के अनुसार सेवाएं मिल सकें।

साथ ही, जिन उपभोक्ताओं को इंटरनेट की आवश्यकता है, उनके लिए अलग से किफायती मासिक इंटरनेट पैक्स (data-only packs) उपलब्ध कराए जाएं, ताकि वे अपनी जरूरत के अनुसार इंटरनेट सेवा को अलग से चुन सकें।

इस प्रकार की व्यवस्था से उपभोक्ताओं को अधिक विकल्प मिलेंगे, खर्च में पारदर्शिता आएगी, और डिजिटल सेवाओं का उपयोग भी अधिक संतुलित एवं आवश्यकता-आधारित हो सकेगा।

आपसे आशा है कि आप इस विषय पर गंभीरता से विचार करेंगे और आवश्यक कदम उठाएंगे।

धन्यवाद।

भवदीय,

पंकज भाटिया

पुत्र श्री श्रीवल्लभ भाटिया

राखेचा पारा जिंदाणी चौकी के अंदर

जैसलमेर (राज)

पिन 345001

मोबाइल 9928355667

sabujosephc@zohomail.com

FRI APR 10 1:31 PM

TCPR

fea1-div

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Sir,

This has reference to your press note of 7th April 2026, regarding Voice and SMS plan.

In this connection, I would like to request that Telecom Companies be ordered to provide

(1) a basic 30 day valid voice plan with capability to receive incoming texts and separate, stand alone (2) SMS Pack and (3) Data pack, which the consumer can opt for if required.

Even a Voice+SMS pack is unnecessary at times, for certain people like Senior Citizens.

To elaborate, BSNL Plan 107 is a Voice alone pack for 28 days and one can receive SMS. But there is no separate SMS pack available, so one cannot send out SMS. Therefore a separate stand alone pack of 10/25/50/100 SMS should be made available.

Thank you

Sabu Joseph

nepalakranthikiranbabu@gmail.com

FRI APR 10 1:50 PM

TCPR

fea1-div

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Respected Advisor (F&EA),

I am writing to express my strong support for the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026.

As a mobile consumer, I believe this is a very helpful move by TRAI. Currently, many people, including my family members and senior citizens, are forced to pay for data packs even when they only need Voice and SMS services. Mandatory "Voice and SMS only" vouchers for every validity period will make mobile recharges much more affordable for common people and feature phone users.

I request the Authority to implement this regulation as soon as possible to protect consumer interests.

Regards,

N.Kranthikiran

tonysaini009@gmail.com

FRI APR 10 3:29 PM

TCPR

fea1-div

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To,

Advisor (F&EA)

Telecom Regulatory Authority of India (TRAI)

Subject: Feedback on Draft Telecom Consumers Protection (13th Amendment) Regulations, 2026

Respected Sir/Madam,

I would like to submit my feedback regarding the draft regulations.

I appreciate the initiative taken by TRAI to introduce Voice and SMS only Special Tariff Vouchers. However, I would like to suggest the following points for better consumer benefit:

1. The validity of monthly recharge plans should be 30 days instead of 28 days, so that consumers are not required to recharge multiple times within a year.
2. The pricing of Voice and SMS only plans should be significantly reduced, ideally around half or one-third of the price of data-inclusive plans. For example, if a plan costs ₹300, a Voice and SMS only plan should be priced around ₹100–₹150 to ensure affordability for all sections of society.
3. A 365-day validity plan should be introduced exclusively for incoming calls and SMS

services at a very affordable rate (for example, around ₹1 per day). This will help users maintain active SIM cards without the burden of frequent recharges.

These suggestions will ensure greater affordability, transparency, and accessibility for all telecom consumers, especially low-income and rural users.

Thank you for providing this opportunity to share feedback.

Yours sincerely,

N.Kranthikiran

Comments on Draft Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026

NCHSEBPL

MON APR 13 5:35 PMInbox

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To

Shri Vijay Kumar,

Advisor (F&EA)

Dear Sir,

The National Centre Of Human Settlements and Environments, Bhopal (Consumer Advocacy Group) CAG is happy to note that ultimately TRAI is going to fulfil long standing demand of specially of rural population for which we are making every efforts by way of "Reports on Consumer Awareness Programmes" on rural areas

In the Telecom Consumers Protection Regulations, 2012 the amended notification which was issued on 23rd. Dec, 2024 was just to fulfil the instructions of TRAI because

there was no publicity of STV having voice and SMS only was made by the TSPs. Even the retail outlets of TSPs were not aware of this facility and rural population where we conducted CAPs were blunt about this facility. We had to tell them about such facility several times.

We totally agree with the new notification of TRAI in this connection and to request that there were clear instructions of TRAI in their notification of 30th. SEPT. 2020 about due publicity but somehow it was not implemented by the TSPs in true spirit and therefore unless and until the due publicity is nor being made the benefit of such change will not reach to the end point and for that these are the following suggestions of NCHSE, BHOPAL for consideration;

A. When the notification is being made effective and implemented by TSPs a copy of that should go to press clearly highlighting the STV having voice and SMS facility only and STV having data facility also with the same validity period

B. Thereafter a copy of the same should be forwarded to all CAGs of the area and in turn CAG responsibility to check it from the media.

C. After ascertaining the fact, CAG must report to concerned Regional Offices of TRAI.

In these process, we think old people, household women and rural population may take the true benefit of the STV having voice and SMS facility only.

Hoping an early release of notification.

Regards,

R.Chandra

astrodevendra108@gmail.com

FRI APR 10 6:17 PM

TCPR

fea1-div

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रिचार्ज का रेट

कम करना चाहिए

venkyvenkatkk@gmail.com

MON APR 13 6:33 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

sm.mubaris@gmail.com

MON APR 13 6:34 PM

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Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these

consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

govindasamy7977@gmail.com

MON APR 13 6:36 PM

TCPR

fea1-div

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Hi

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

s.velusuresh@gmail.com

MON APR 13 6:37 PM

TCPR

fea1-div

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Respected TRAI Authority,
I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity

periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Suresh Singaravelu Thevar

suba.tss@gmail.com

MON APR 13 6:39 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,
SUBRAMANIAN.T

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sayeeshankar3@gmail.com

MON APR 13 6:40 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-o

vk.karthi2723@gmail.com

MON APR 13 6:41 PM

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

prakashbikka5@gmail.com

MON APR 13 6:42 PM

TCPR

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plan.

renjithvijay32@gmail.com

MON APR 13 6:42 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

vimalcomputer77@gmail.com

MON APR 13 6:44 PM

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email id : vimalcomputer77@gmail.com

VIMAL COMPUTERS

MAIN ROAD

KALLAL - 630305

SIVAGANGAI DT

04565-274130, 284942

CELL: 94434 67114

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

sk4792288@gmail.com

MON APR 13 6:44 PM

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No Subject)

ramanchandran2021@gmail.com

MON APR 13 6:44 PM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

vickymurugan3333@gmail.com

MON APR 13 6:46 PM

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gobiraja112@gmail.com

MON APR 13 6:46 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

abdulzameer.0852@gmail.com

MON APR 13 6:46 PM

TCPR

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

puviyarasan1604@gmail.com

MON APR 13 6:47 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gobiraja663@gmail.com

MON APR 13 6:47 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

riyastp@gmail.com

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ranjithvasanthi007@gmail.com

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

radomathan@gmail.com

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Display now External Images are not displayed

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Please implement these consumer-friendly regulations as soon as possible.

Thanking you

-For Yours

Mathan Kumar Seelaya Selvaraj

:-+91 9840 221 221 | :-+91 8973 399 399

Reg:Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nagendiran.dtc@gmail.com

MON APR 13 6:49 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Nagendiran K

(No Subject)

ggenesamoorthy8@gmail.com

MON APR 13 6:51 PM

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rskumartrichy@gmail.com

MON APR 13 6:51 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramnar65@gmail.com

MON APR 13 6:51 PM

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muruganfoundation@gmail.com

MON APR 13 6:51 PM

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

For Murugan Foundation

"Serving Humanity with Devotion and Purpose"

Founder's Note

"Having experienced the challenges of disability firsthand, I founded Murugan Foundation with the hope that no one should suffer in silence or isolation. Our goal is to extend a hand of support, hope, and empowerment to those who need it most."

Support for Voice + SMS 3 Only Plans & Request for 30-Day Monthly Plans

salmanathkham@gmail.com

MON APR 13 6:51 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

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Thank you.

Reply See

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

janakiramanb81@gmail.com

MON APR 13 6:51 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kumaran0887@gmail.com

MON APR 13 6:51 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mganesh574@gmail.com

MON APR 13 6:52 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramajayammobiles@gmail.com

MON APR 13 6:53 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

itsmemani7697@gmail.com

MON APR 13 6:54 PM

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

palaniharish2001@gmail.com

MON APR 13 6:54 PM

TCPR

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Respected TRAI Authority,

I strongly support the mandatory introduction of "Voice + SMS Only" plans for all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary costs.

In addition, I would like to request the implementation of a true "30-Day / One-Month" validity plan for all recharge options. The current 28-day cycle effectively forces consumers to recharge 13 times a year, which increases their financial burden. A standardized 30-day monthly plan for both voice-only and bundled packs would be highly beneficial and more aligned with consumer expectations.

I sincerely request you to consider and implement these consumer-friendly regulations at the earliest.

Thank you for your time and consideration.

Yours sincerely,
Palanikumar C

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

madhanr@live.in

MON APR 13 6:54 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Madhan Raja

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gowthamkevin33@gmail.com

MON APR 13 6:55 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To:

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajuyessor@gmail.com

MON APR 13 6:56 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anandharasan1@gmail.com

MON APR 13 6:59 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramdinesh1507@gmail.com

MON APR 13 7:01 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

shanmugambcommmba@gmail.com

MON APR 13 7:02 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards

Shanmugasundaram

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

jeyakarthickmsm@gmail.com

MON APR 13 7:02 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

selvaraj2911@gmail.com

MON APR 13 7:03 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I am writing to express my strong support for the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This initiative will greatly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary costs.

In addition to this, I strongly request that you mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle effectively forces consumers to pay for 13 recharges a year. Implementing a strict 30-day monthly plan for both Voice-only and bundled packs would be highly beneficial for the common man.

Please consider implementing these consumer-friendly regulations as soon as possible.

Thank you for your time and for considering this feedback.

Best regards,

Brucelee Devaraj

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arsathameen@gmail.com

MON APR 13 7:04 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS 7 Only Plans & Request for 30-Day Monthly Plans Message:
> Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatl...

vjsaravanan2002@gmail.com

MON APR 13 7:04 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

deviprintshsr@gmail.com

MON APR 13 7:05 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

navaneethanmani414@gmail.com

MON APR 13 6:55 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority.

I strongly support the mandatory

introduction of 'Voice + SMS Only' plans

for all validity periods under the 13th

Amendment. This wil greatly help rural

users, senior citizens, and feature phone

users who do not use internet data,

saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man

Please implement these consumer-friendly regulations as soon as possible

Thank you.

Support for voice+sms only

siddiknasar2010@gmail.com

MON APR 13 6:58 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

selvam7958@gmail.com

MON APR 13 6:59 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

luckyid2021@gmail.com

MON APR 13 6:59 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sureshvijay30992@gmail.com

MON APR 13 6:59 PM

TCPR

fea1-div

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times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

maheshraja163@gmail.com

MON APR 13 7:00 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

-cheeta life of war....

(No Subject)

rtamilg86@gmail.com

MON APR 13 7:02 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans.

rajakumarrajangam@gmail.com

MON APR 13 6:52 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. They have given new definition to "a Month" , which consisting of 28 days.The current 28-day cycle forces consumers to recharge 13 times a year and they looting the money of common man.

Lot of people in rural particularly Scheduled Caste and Scheduled Tribe people are using phones only for communication purpose only l. They are being paid for Data even though they don't need.

A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

We are strongly believe that, TRAI will be stand together with the common people.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

anandharasan1@gmail.com

MON APR 13 6:59 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

maheshraja163@gmail.com

MON APR 13 7:00 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramdinesh1507@gmail.com

MON APR 13 7:01 PM

TCPR

fea1-div

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(No Subject)

pacchamuthu.rs@gmail.com

MON APR 13 7:05 PM

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fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

amursenthil@gmail.com

MON APR 13 7:05 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

--

Best Regards

Senthilraj.R

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dsdurai76@gmail.com

MON APR 13 7:06 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

naveen.rp14@gmail.com

MON APR 13 7:07 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

mohanrajtrichy299@gmail.com

MON APR 13 7:08 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

karunanice1@gmail.com

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

karunanice1@gmail.com

MON APR 13 7:08 PM

TCPR

fea1-div

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**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,**

leninaayan@gmail.com

MON APR 13 7:08 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sureyasureyav@gmail.com

MON APR 13 7:09 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI

Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

murusharanblore@gmail.com

MON APR 13 7:09 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory

introduction of 'Voice + SMS Only' plans

for all validity periods under the 13th

Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current

166

28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for

Dislike

the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thanks& regards,

MK

(No Subject)

saroforeinjobs@gmail.com

MON APR 13 7:11 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

No Subject)

silam4409@gmail.com

MON APR 13 7:11 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message:

m.pushparajan.hse@gmail.com

MON APR 13 7:11 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Thanks & Regards,
Pushparajan
SAFETY OFFICER

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

deivendranananth@gmail.com

MON APR 13 7:12 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month"

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards

Deivendran

Uthamapalayam,

Theni District

7904495508

Tamil Nadu

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

u.kumar496@gmail.com

MON APR 13 7:13 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

yamahakasi77@gmail.com

MON APR 13 7:14 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

swamitru@gmail.com

MON APR 13 7:15 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Swaminathan S

(No Subject)

satishweilcome@gmail.com

MON APR 13 7:15 PM

TCPR

fea1-div

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Thank you.

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the ...

arunsampathraja701@gmail.com

MON APR 13 7:17 PM

TCPR

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(No Subject)

saisri59@gmail.com

MON APR 13 7:18 PM

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fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

With Regards

M N Sridharan

(No Subject)

john.suren1@gmail.com

MON APR 13 7:18 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

royaleximscbe@gmail.com

MON APR 13 7:20 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Parthasarathi (old button mobile supporter)

(No Subject)

psathish730@gmail.com

MON APR 13 7:21 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

dhivagarsakthivel59@gmail.com

MON APR 13 7:21 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balabalaji14796@gmail.com

MON APR 13 7:22 PM

TCPR

fea1-div

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Thank you.

No Subject)

ayyanarbhc@gmail.com

MON APR 13 7:23 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajeshpopz68@gmail.com

MON APR 13 7:23 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mravi72@gmail.com

MON APR 13 9:21 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans.

mariaprincika@gmail.com

MON APR 13 9:19 PM

TCPR

fea1-div

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Thank you.

(No Subject)

akirusath370@gmail.com

MON APR 13 9:18 PM

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fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

govindarasu1000@gmail.com

MON APR 13 9:17 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Request for trai

arvinesha@gmail.com

MON APR 13 9:16 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Anbalagan

9944691057

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans.

mathias999@gmail.com

MON APR 13 9:16 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kanniyakumar2@gmail.com

MON APR 13 9:15 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthukumar.nn@gmail.com

MON APR 13 9:14 PM

TCPR

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Thank you.

N.Muthukumar

(No Subject)

mohamedalthabu@gmail.com

MON APR 13 9:11 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

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Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

mohanjv90@gmail.com

MON APR 13 9:11 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ajay9710689447@gmail.com

MON APR 13 9:11 PM

TCPR

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sanjay3122005@gmail.com

MON APR 13 9:10 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

paiyaasuresh@gmail.com

MON APR 13 9:06 PM

TCPR

fea1-div

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Thank you.

(No Subject)

ashokragavan1982@gmail.com

MON APR 13 9:05 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for voice + SMS only plans & Request for 30-day monthly plans

mia714341@gmail.com

MON APR 13 9:05 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthukuil69@gmail.com

MON APR 13 9:05 PM

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pksvarun@gmail.com

MON APR 13 9:04 PM

TCPR

fea1-div

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Thank you.

Arun MS

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kjvijaykumarchandrasekaran@gmail.com

MON APR 13 9:04 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly
...

dvelu24@gmail.com

MON APR 13 9:04 PM

TCPR

fea1-div

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upport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

balaonline1989@gmail.com

MON APR 20 12:22 PM

TCPR

fea1-div

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Thank you.

Regards,

M.S.Balaji,
Chief Operating Officer of YOSI HR Training (OPC) Pvt. Ltd.,
Ts No 4224, East 3d Street,
Pudukkottai.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bharathbalaji088@gmail.com

MON APR 13 9:03 PM

TCPR

fea1-div

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Thank you.

Balaji S

(No Subject)

uthayajet200@gmail.com

MON APR 13 9:03 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory

introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

xxxmani88@gmail.com

MON APR 13 9:02 PM

TCPR

fea1-div

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Support for voice + SMS only plans & Request for 30-day monthly plans

mia714341@gmail.com

MON APR 13 9:05 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them

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In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

(No Subject)

milknadar31@gmail.com

MON APR 13 8:58 PM

TCPR

fea1-div

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To:

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

studioplanb1@gmail.com

MON APR 13 8:58 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. And i don't need 2gb for one day, create 1gb fir one day plan with 200 rs plan.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

prashanthvijay1@gmail.com

MON APR 13 8:57 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Prasanth D

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

thirumalaikumarmca@gmail.com

MON APR 13 8:57 PM

TCPR

fea1-div

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Dear Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards,

Thirumalaikumar S

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

billadinesh1993@gmail.com

MON APR 13 8:54 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

sathasivam1805@gmail.com

MON APR 13 8:54 PM

TCPR

fea1-div

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(No Subject)

sadiesidd@gmail.com

MON APR 13 8:54 PM

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Email translation:

आदरणीय महोदय/महौदया,

मैं TRAI द्वारा हाल ही में मांगे गए सुझावों के संबंध में अपने विचार साझा करना चाहता हूँ। आज के डिजिटल युग में मोबाइल और इंटरनेट सेवा हर नागरिक की बुनियादी जरूरत बन गई है। गरीब और निम्न-आय वाले परिवारों की आर्थिक स्थिति को ध्यान में रखते हुए, मैं निम्नलिखित सुझाव देना चाहता हूँ:

सस्ते बेस प्लान: टेलीकॉम कंपनियों को कम से कम एक ऐसा 'एंट्री लेवल' प्लान रखना चाहिए जो बहुत ही सस्ता हो, ताकि एक दिहाड़ी मजदूर भी उसे आसानी से रिचार्ज करा सके।

इनकमिंग सुविधा बनी रहे: कई बार पैसे की तंगी के कारण लोग समय पर रिचार्ज नहीं करा पाते। ऐसे में इनकमिंग कॉल की सुविधा बंद नहीं होनी चाहिए ताकि वे अपनों से जुड़े रहें।

शिक्षा के लिए विशेष डेटा पैक: गरीब परिवारों के बच्चों की पढ़ाई प्रभावित न हो, इसके लिए सरकारी स्कूलों के छात्रों को कम कीमत पर 'एजुकेशन डेटा पैक' दिया जाना चाहिए।

नेटवर्क में सुधार: ग्रामीण और पिछड़े इलाकों में नेटवर्क की गुणवत्ता को बेहतर बनाया जाए ताकि वहां रहने वाले लोगों को भी शहर जैसी सुविधाएं मिलें।

मुझे पूरी उम्मीद है कि TRAI इन सुझावों पर विचार करेगा और आम आदमी के हितों की रक्षा के लिए उचित कदम उठाएगा।

सधन्यवाद,

नाम. Sadique Raza Siddiqui

[पता. Lucknow मोबाइल नंबर 9807616321]

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

queentamil7027.lt@gmail.com

MON APR 13 8:52 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ismailmd561@gmail.com

MON APR 13 8:50 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

venkatasaravanan1997@gmail.com

MON APR 13 8:50 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

STAKEHOLDER COMMENTS: Strong Support for Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026

venkateshacr28@gmail.com

MON APR 13 8:50 PM

TCPR

fea1-div

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Respected TRAI Authority,

I am writing to formally submit my comments on the Draft Telecom Consumer Protection (Thirteenth Amendment) Regulation, 2026, as released by TRAI on April 7, 2026. As a telecom consumer, I strongly support these measures and demand additional protections against exploitative pricing cycles.

1. Support for Mandatory 'Voice + SMS Only' Packs:

I fully support the proposal to mandate that for every unique validity period offered with Data bundles, TSPs must provide a corresponding Special Tariff Voucher (STV) exclusively for Voice and SMS. Forcing feature phone users and senior citizens to pay for data they never use is an unfair trade practice.

2. Demand for Proportional Pricing:

I urge TRAI to strictly enforce the proportional reduction in tariff. Currently, standalone voice packs are intentionally priced high to make data bundles look more attractive. The price of a Voice+SMS pack must reflect the actual removal of the data cost component.

3. Demand for a True 30-Day/Calendar Month Validity:

The current 28-day billing cycle is a systemic deception that forces consumers to perform 13 recharges a year instead of 12. I request TRAI to mandate that 30-day and "same-date renewal" monthly plans be made the primary standard for all recharges, ensuring the "common man" is not cheated out of one month of service every year.

4. Transparency and Accessibility:

These affordable plans must be prominently displayed across all retail outlets, TCCMS portals, and mobile apps. TSPs should not be allowed to hide these essential consumer-friendly options in their menus.

I request the Authority to finalize these regulations immediately to protect the millions of Indian consumers who are currently being overcharged for services they do not require.

Sincerely,

Venkatesh A

Bengaluru

(No Subject)

matrixasabin@gmail.com

MON APR 13 8:50 PM

TCPR

fea1-div

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To: fea1-div@trai.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13

times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

kishoregak65@gmail.com

MON APR 13 8:49 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arunragavan96@gmail.com

MON APR 13 8:49 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

aariyaselvaraj10@gmail.com

MON APR 13 8:48 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vasanthkumar99760@gmail.com

MON APR 13 8:44 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of "Voice + SMS Only" plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, thereby saving them from unnecessary costs.

In addition, I would like to strongly request that you mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both voice-only and bundled packs will be highly beneficial for the common man.

Kindly consider implementing these consumer-friendly regulations at the earliest.

Thank you.

Regards,
Vasanthakumar S

Fwd: To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under...

gurukarthick21@gmail.com

MON APR 13 8:44 PM

TCPR

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----- Forwarded message -----

From: **KARTHICK** <gurukarthick21@gmail.com>

Date: Mon, 13 Apr 2026, 8:42 pm

Subject: To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. 29 In addition to

this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

To: <techbuddiesonly@gmail.com>

(No Subject)

k.kanagaraj.ipl@gmail.com

MON APR 13 8:43 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

sivapakkiya3@gmail.com

MON APR 13 8:42 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Voice + Only SMS calls.

vn_krishnan@yahoo.com

MON APR 13 8:41 PM

TCPR

fea1-div@traf.gov.in

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Best Regards,

V Navanitha Krishnan

Support for voice call +SMS only plans &Request for 30 days Monthly plans

veeranam230@gmail.com

MON APR 13 8:40 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of "Voice + SMS Only" plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,

shankarsindhu3337.sl@gmail.com

MON APR 13 8:40 PM

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fea1-div

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I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

probin3282@gmail.com

MON APR 13 8:39 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority

I strongly support the mandatory

introduction of 'Voice + SMS Only' plans

for all validity periods under the 13th

Amendment. This will greatly help rura

users, senior citizens, and feature phone

users who do not use internet data,

saving them unnecessary costs

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly PlansSupport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramesh1987.trk@gmail.com

MON APR 13 8:39 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior

citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vimalrock82@gmail.com

MON APR 13 8:39 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected **TRAI Authority**,

I strongly support the mandatory introduction of

'Voice + SMS Only' plans for all validity periods under the **13th Amendment**. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "**30-Day / One-Month**" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. You're our **last hope**. Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly

jpna4c@gmail.com

MON APR 13 8:39 PM

TCPR

fea1-div

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAL Authority,

I strongly support the mandatory

introduction of "Voice + SMS Only" plans

for all validity periods under the 13th

Amendment. This will greatly help rural

users, senior citizens, and feature phone

users who do not use internet data,

saving them unnecessary costs.

In addition to this, I strongly request you

to mandate a true "30-Day / One-Month"

validity plan for all recharges. The

current 28-day cycle forces consumers

to recharge 13 times a year. A strict

30-day monthly plan for both Voice-only

and bundled packs will be highly

beneficial for the common man. Please implement these

consumer-friendly regulations as soon as

possible.

Thank you.

(No Subject)

bharathiccfp@gmail.com

MON APR 13 8:38 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

k2s.karthi@gmail.com

MON APR 13 8:37 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regards

Karthikeyan. M

TRAI

jafer6171@gmail.com

MON APR 13 8:37 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

TRAJ

a.m.j.sathik@gmail.com

MON APR 13 8:36 PM

TCPR

fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

esakkirajag145@gmail.com

MON APR 13 8:36 PM

TCPR

fea1-div

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Thank you.

TRAI

settappa83@gmail.com

MON APR 13 8:35 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice+SMS Only Plans & Request for 30-Days Monthly Plans

selvam3193@gmail.com

MON APR 13 8:33 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

TRAI

jafarhometrial@gmail.com

MON APR 13 8:33 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ganirx1996@gmail.com

MON APR 13 8:33 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sanjeevdhandraj@gmail.com

MON APR 13 8:32 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sakeshsanthosh92@gmail.com

MON APR 13 8:32 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you,

Sakesh

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

johnwesly20@gmail.com

MON APR 13 8:31 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Johnwesly

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

alaudheen.dheen3@gmail.com

MON APR 13 8:29 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

RE:Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

smileysavinglends@gmail.com

MON APR 13 8:29 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I am writing to express my strong support for the mandatory introduction of "Voice +

SMS Only" plans for all validity periods under the 13th Amendment. This regulation would significantly benefit rural users, senior citizens, and feature phone users by providing affordable options that exclude unnecessary data costs.

Additionally, I urge you to mandate a true "30-Day / One-Month" validity period for all recharge plans. The current 28-day cycle effectively forces consumers to pay for 13 months of service per year. Implementing a strict 30-day monthly plan for both voice-only and bundled packs would be a much-needed, consumer-friendly reform.

I request that you implement these regulations as soon as possible to benefit the general public.

Thank you for your consideration.

Sincerely,

SMILEYSAVINGLENDS

(No Subject)

sudiyursaravana@gmail.com

MON APR 13 8:28 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

aravinthred.90@gmail.com

MON APR 13 8:25 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinothvino7722@gmail.com

MON APR 13 8:22 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

avudaiyammal74@gmail.com

MON APR 13 8:22 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mithracreation277@gmail.com

MON APR 13 8:19 PM

TCPR

fea1-div

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Thank you.

Request

sivababy1410@gmail.com

MON APR 13 8:19 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ps.design205@gmail.com

MON APR 13 8:19 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

pasm1996@gmail.com

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

manikandanr0829@gmail.com

MON APR 13 8:18 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

p.subash205@gmail.com

MON APR 13 8:18 PM

TCPR

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Thank you.

Need voice + message plan

marikani.sivakasi@gmail.com

MON APR 13 8:18 PM

TCPR

fea1-div,marikani sivakasi

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

saravananapache@gmail.com

MON APR 13 8:18 PM

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nsmachi0022@gmail.com

MON APR 13 8:18 PM

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Thank you.

(No Subject)

kevindrhomety@gmail.com

MON APR 13 8:17 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vmlakshminarayanan.sathya@gmail.com

MON APR 13 8:17 PM

TCPR

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man.

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(No Subject)

anthonyedison258@gmail.com

MON APR 13 8:17 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

rubaaaviswam@gmail.com

MON APR 13 8:16 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

(No Subject)

balaharshan06@gmail.com

MON APR 13 8:16 PM

TCPR

fea1-div

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To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

chintadari07@gmail.com

MON APR 13 8:15 PM

TCPR

fea1-div

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Thank you.

(No Subject)

dominicsavio76@gmail.com

MON APR 13 8:15 PM

TCPR

fea1-div

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Thank you.

**upport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,**

sithishdharun@gmail.com

MON APR 13 8:15 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear, sir/madam

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

dominicsavio76@gmail.com

MON APR 13 8:15 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

s.dominicsavio.ds@gmail.com

MON APR 13 8:13 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

sithishdharun@gmail.com

MON APR 13 8:15 PM

TCPR

fea1-div

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Dear, sir/madam

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Please implement these consumer-friendly regulations as soo

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

naveenarcot1989@gmail.com

MON APR 13 8:11 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

karthi84.avk@gmail.com

MON APR 13 8:09 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mohamedpathkullah@gmail.com

MON APR 13 8:09 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mageshp22@gmail.com

MON APR 13 8:08 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

ramanram73.rr@gmail.com

MON APR 13 8:08 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

tkr.jeevan@gmail.com

MON APR 13 8:08 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Thanks & Regs

T.KothandaRaman. M.com.,D.Co-op., HDCA

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yashwanth24323@gmail.com

MON APR 13 8:07 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans, and important free INCOMING CALL

skynetgym@gmail.com

MON APR 13 8:07 PM

TCPR

fea1-div

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Respected TRAI Authority,

Pls incoming call any plans

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

THANKS,

Mohan V

Re:

delibms37@gmail.com

MON APR 13 8:05 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of "Voice + SMS Only plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day/One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

On Mon, 13 Apr, 2026, 8:04 pm Delib ms, <delibms37@gmail.com> wrote:

Support for Voice + SMS Only Plans & Request 30-Day Monthly Plans

s.anees2326@gmail.com

MON APR 13 8:04 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinovinod2@gmail.com

MON APR 13 8:03 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

muthu.lion@yahoo.com

MON APR 13 8:03 PM

TCPR

fea1-div@traf.gov.in

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The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

[Yahoo Mail: Search, organise, conquer](#)

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

veerasamy.samy@gmail.com

MON APR 13 8:02 PM

TCPR

fea1-div

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Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rjagadeesh.ravi@gmail.com

MON APR 13 8:02 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible. Thank you.

Regards,

Jagadeesh

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nawaskhan.mpm@gmail.com

MON APR 13 7:57 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thanks and Regards,

Nawas Khan.P

To:

(No Subject)

dasmabu@gmail.com

MON APR 13 7:56 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

To: fea1-div@traf.gov.in

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

(No Subject)

santhoshsakthivel2508@gmail.com

MON APR 13 7:56 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Respected TRAI

Message: > Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day /One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

(No Subject)

siva07645@gmail.com

MON APR 13 7:55 PM

TCPR

fea1-div

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nagaiya4035@gmail.com

MON APR 13 7:54 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

adolfinadiaz07@gmail.com

MON APR 13 7:51 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank You

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

winsoftcsc@gmail.com

MON APR 13 7:49 PM

TCPR

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

bmssankar@gmail.com

MON APR 13 7:48 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly

...

dhatchanamoorthy949@gmail.com

MON APR 13 7:47 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

aalfredwilliam@gmail.com

MON APR 13 7:47 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

naveensri2404@gmail.com

MON APR 13 7:47 PM

TCPR

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Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

iburamkani5@gmail.com

MON APR 13 7:46 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nishatailorsvkm@gmail.com

MON APR 13 7:46 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

skvel.venus505@gmail.com

MON APR 13 7:41 PM

TCPR

fea1-div

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Respected TRAI Authority,I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will...

simongold2017@gmail.com

MON APR 13 7:41 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

davidingarsal.sp@gmail.com

MON APR 13 7:39 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

davidingsarsal@gmail.com

MON APR 13 7:39 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

hariharanthiru11@gmail.com

MON APR 13 7:39 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

spingarsal@gmail.com

MON APR 13 7:38 PM

TCPR

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mariyanagaraj970@gmail.com

MON APR 13 7:38 PM

TCPR

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

thalanagaraj097@gmail.com

MON APR 13 7:38 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rraj797927@gmail.com

MON APR 13 7:37 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gowrishankarshankar1807@gmail.com

MON APR 13 7:37 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

1nagaraj000@gmail.com

MON APR 13 7:37 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

**Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority,**

nallakokila@gmail.com

MON APR 13 7:36 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority,

wajahathparwin2001@gmail.com

MON APR 13 7:36 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support For Voice + SMS Only Plans & Request for 30-Day Monthly Plans

yaswanthgamingtech01@gmail.com

MON APR 13 7:36 PM

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div,fea1-div

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Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

harikrisnarvpd777@gmail.com

MON APR 13 7:33 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@traf.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

asiyarajmohamed11e@gmail.com

MON APR 13 7:33 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

visu.mani10@gmail.com

MON APR 13 7:31 PM

TCPR

fea1-div

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Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Regards,

Visva

(No Subject)

vaccdr@gmail.com

MON APR 13 7:31 PM

TCPR

fea1-div

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Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Rajkumar

Vellore.

Support for voice+ SMS Only plans & request for 30-day monthly plans

maheakilan@gmail.com

MON APR 13 7:30 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

sathyachlm06.94@gmail.com

MON APR 13 7:12 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

No Subject)

ajithstar5697@gmail.com

MON APR 13 7:28 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

perumal3290@gmail.com

MON APR 13 7:28 PM

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

hariharanu1125@gmail.com

MON APR 13 7:28 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

kumaraj1960@gmail.com

MON APR 13 7:28 PM

TCPR

fea1-div

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To:

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vinothkumarperumal6@gmail.com

MON APR 13 7:28 PM

TCPR

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

thalavinoth3290@gmail.com

MON APR 13 7:27 PM

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fea1-div

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

vkvinoth3290@gmail.com

MON APR 13 7:27 PM

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Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

rajashek10@gmail.com

MON APR 13 7:26 PM

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To:

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

rajasekar

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mpsambathkumar92@gmail.com

MON APR 13 7:26 PM

TCPR

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

janakithehindu2468@gmail.com

MON APR 13 7:25 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

mk235mani@gmail.com

MON APR 13 7:23 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

upport for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

safety.p6@gmail.com

MON APR 13 6:44 PM

TCPR

fea1-div

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Dear sir ,

I would like to express my strong support for the mandatory introduction of “Voice + SMS Only” plans across all validity periods under the 13th Amendment. This initiative

will greatly benefit rural users, senior citizens, and feature phone users who do not require internet data, helping them avoid unnecessary expenses.

In addition, I kindly request that TRAI mandate a true “30-Day / One-Month” validity plan for all recharge options. The current 28-day cycle effectively requires consumers to recharge 13 times a year, which creates an additional financial burden. Introducing a strict 30-day monthly validity for both voice-only and bundled plans would be more practical and consumer-friendly.

I sincerely request you to consider and implement these beneficial regulations at the earliest.

Regards

Prakash P

HSE Engineer G3

EIL-MNJPL-01

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

nagarajan.uu.1985@gmail.com

MON APR 13 6:43 PM

TCPR

fea1-div

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Message: > Respected TRAI Authority,

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

To: fea1-div@trai.gov.in Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

arjunansethu@gmail.com

MON APR 13 6:43 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible.

Thank you.

Subject: Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

geniuskabilan@gmail.com

MON APR 13 6:41 PM

TCPR

fea1-div

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Please implement these consumer-friendly regulations as soon as possible

Thank you,

Kabilan.

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: > Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly ...

graj36418@gmail.com

MON APR 13 6:36 PM

TCPR

fea1-div

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Feedback on Proposed Voice and SMS Only Recharge Packages for Feature Phone Users

makahskt@gmail.com

SAT APR 11 12:12 AM

Inbox

fea1-div

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Dear Sir/Madam,

I would like to express my appreciation for the recent initiative inviting public feedback on the introduction of recharge packages that cater specifically to voice and SMS

services, excluding bundled data benefits. This is a highly commendable step toward addressing the needs of a large segment of the population that continues to rely on feature or keypad phones, particularly in suburban and rural regions of India.

India, being predominantly rural in its demographic composition, has a substantial number of users who depend on basic communication services rather than internet-based services. For many such users, especially senior citizens, low-income groups, and rural households, voice and SMS functionality remains the primary requirement. Therefore, the introduction of dedicated voice and SMS-only recharge plans is both timely and necessary, even though such a measure has been awaited for a long time to safeguard the interests of this significant population segment.

In this regard, I would like to respectfully submit the following suggestions for your consideration:

1. Affordability and Reasonable Pricing:

Telecom service providers should be directed to ensure that these voice and SMS-only recharge packages remain reasonably priced and genuinely affordable. The objective of this initiative would be defeated if such plans are priced at a level comparable to or higher than data-inclusive packages. These plans should serve the financial interests of economically vulnerable users and should not become another premium offering.

2. Protection Against Digital Scams and Unwanted Exposure:

The availability of affordable voice and SMS-only plans will discourage unnecessary migration to smartphones among users who do not require internet services. This, in turn, can significantly reduce exposure to online scams, fraudulent links, and misleading digital content, which often target innocent and less digitally literate individuals. Many users currently purchase smartphones solely because bundled data plans leave them with no practical alternative, thereby increasing their vulnerability to cyber fraud.

3. Monthly Validity Instead of 28-Day Cycles:

It is strongly recommended that these recharge packages be structured on a true monthly basis rather than the prevalent 28-day validity cycle. The current 28-day model effectively results in 13 recharges within a year instead of 12, thereby increasing the financial burden on consumers over time. A calendar-month validity system would be more transparent, equitable, and consumer-friendly.

4. Strict and Continuous Regulatory Monitoring:

It is also requested that the authority maintain strict and periodic monitoring of telecom service providers to ensure compliance with the intent of this initiative. Regular oversight will help prevent hidden conditions, unjustified price

increases, or dilution of benefits that could otherwise undermine the purpose of these voice and SMS-only packages.

In conclusion, this initiative represents a significant step toward inclusive telecommunications policy that acknowledges the practical needs of feature phone users across the country. With careful implementation, fair pricing, and consistent regulatory oversight, this measure has the potential to greatly benefit millions of citizens who rely on simple, reliable communication services.

Thank you for providing the public an opportunity to share feedback on this important matter. I hope the above suggestions will be considered constructively in shaping consumer-friendly and equitable telecom policies.

Regards,

Ganesh

To, TRAI Authority Subject: Suggestion on Telecom Consumer Protection (13th Amendment) Regulations, 2026 Respected Sir/Madam, I am a telecom user and I want to share my suggestion regarding the new regulations. 1. Please provide affordable voice-only...

eao578408@gmail.com

THU APR 9 9:46 AM

TCPR

fea1-div

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